

Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 29-03-2020 Total Cases:1

IIIrd floor

S.No.	Case Type	Old Case No.	Case No.	Title	
1	SC		59/2019	STATE Vs. RAVINDER @ GANJU	550 /2016 (Anand Parbat) 02.7.2020

Misc./ Appearance

Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:39

3rd floor

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	Ct. Cases	33/2014	322917/2016	BSES RAJDHANI POWER LTD Vs. DHARMA	28.7.2020
2	Ct. Cases	34/2014	322918/2016	BSES RAJDHANI POWER LTD. Vs. PAWAN GUPTA	14.4.2020
3	Ct. Cases	284/2014	324411/2016	BSES RAJDHANI POWER LTD. Vs. MANOJ KUMAR	28.7.2020
4	Ct. Cases	909/2014	322246/2016	BSES RAJDHANI POWER LIMITED Vs. SUNIL KUMAR	(NIHAL VIHAR)
Misc. cases/purpose					
5	Ct. Cases	351/2016	326255/2016	BSES YAMUNA POWER LIMITED Vs. NARAYAN KUMAR GUPTA	/0 (Karol Bagh) - 14.4.2020
Misc./ Appearance					
6	Ct. Cases	627/2016	325079/2016	BSES YAMUNA POWER LIMITED Vs. WASIM	/0 (Darya Ganj) 29.7.2020
7	Ct. Cases	1646/2016	326971/2016	BSES RAJDHANI POWER LTD. Vs. MANISHA	/0
8	Ct. Cases	1851/2016	326425/2016	BSES YAMUNA POWER LTD. Vs. HENINA	/0 - 04.6.2020
9	Ct. Cases		327777/2016	BSES RAJDHANI POWER LTD. Vs. SEEMA	01.08.2020
10	Ct. Cases		300/2017	BSES RAJDHANI POWER LTD. Vs. SONU	/0 -> 29.7.2020
Misc. cases/purpose					
11	Ct. Cases		786/2017	TATA POWER DELHI DISTRIBUTION LTD. Vs. CHANDER MOHAN SHARMA	-> 18.9.2020
12	SC		191/2018	STATE Vs. NARAIN KUMAR GUPTA	552 /2016 (Prashad Nagar) 14.4.2020
Misc./ Appearance					
13	SC		984/2018	STATE Vs. FAHEEM	560 /2016 (I.P. Estate)
14	Ct. Cases		134/2019	BSES YAMUNA POWER LTD. Vs. MOHD. ANWAR AND ORS.	18.9.2020
15	Ct. Cases		136/2019	BSES YAMUNA POWER LTD. Vs. MAURTI DEWAN AND ANR.	/0
16	Ct. Cases		137/2019	BSES YAMUNA POWER LTD. Vs. SULTAN AHMED	/0
17	Ct. Cases		138/2019	BSES YAMUNA POWER LTD. Vs. QARI M LAIQ	/0 19.9.2020
18	Ct. Cases		140/2019	BSES YAMUNA POWER LTD. Vs. KISHOR	/0
19	Ct. Cases		143/2019	BSES YAMUNA POWER LTD. Vs. BIDHYA AND ORS.	/0
20	Ct. Cases		144/2019	BSES YAMUNA POWER LTD. Vs. RIYAZUDDIN	/0
21	Ct. Cases		145/2019	BSES YAMUNA POWER LTD. Vs. MAHESH	/0
22	Ct. Cases		146/2019	BSES RAJDHANI POWER LTD. Vs. POONAM	26.9.2020
23	Ct. Cases		147/2019	BSES RAJDHANI POWER LTD. Vs. SANTOSHI DEVI	/0
24	SC		506/2019	STATE Vs. MUSHRAF ALAM	/0
25	SC		515/2019	STATE Vs. VINOD @ SONU MOURYA	307 /2016 (Nabi Karim) 29.7.2020
26	SC		533/2019	STATE Vs. NOORIN	204 /2018 (Chandni Chowk)
Charge					
27	SC		29145/2016	STATE Vs. MOHD. TEHSIN	289 /2015 (Sadar Bazar) 30.4.2020

Room No. 314

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:39

IIIrd floor

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Ct. Cases		298/2017	BSES YAMUNA POWER LTD. Vs. NARAIN KUMAR GUPTA	/0 14.4.2020
Misc. Arguments					
29	Ct. Cases	221/2016	322288/2016	BSES RAJDHANI POWER LIMITED Vs. MUSAMIL KHAN ANR.	/0 (Nangloi)
30	Ct. Cases		1233/2017	BSES RAJDHANI POWER LTD. Vs. BIJENDER	/0 04.7.2020
31	Ct. Cases		1579/2017	TATA POWER DELHI DISTRIBUTION LTD. Vs. HEM RAJ AND ANR	/0
32	Ct. Cases		216/2018	BSES RAJDHANI POWER LTD. Vs. SEEMA	/0 07.07.2020
Final Arguments					
33	Ct. Cases	608/2013	324213/2016	BSES YAMUNA POWER LIMITED Vs. POONAM ANR	/0 09.4.2020
Consideration					
34	Ct. Cases		705/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. ASHOK	/0 ()
35	Ct. Cases		706/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. MUKESH @ RAJATHI MUKESH	/0 26.5.2020
36	Ct. Cases		267/2020	TATA POWER DELHI DISTRIBUTION LTD. Vs. MD. SHEHZAD	/0 ()
37	Ct. Cases		268/2020	TATA POWER DELHI DISTRIBUTION LTD. Vs. NOOR HASAN	/0 (Sarai Rohilla)
38	Ct. Cases		269/2020	TATA POWER DELHI DISTRIBUTION LTD. Vs. DAVINDER SINGH AND ORS.	/0 28.5.2020
39	Ct. Cases		270/2020	TATA POWER DELHI DISTRIBUTION LTD. Vs. SUBHASH CHANDER KOCHAR	/0 (Roop Nagar)

C-314

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. RISHABH KAPOOR
Metropolitan Magistrate

9/7/20

Criminal Cause List Dated 30-03-2020 Total Cases:49

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	83/1/2014	524829/2016	MANMOHAN AGGARWAL Vs. BIJENDAR DABAS	/0 (I.P. Estate)
2	Ct. Cases	111/1/2015	527453/2016	MS ACROSYS INFOTECH PVT. LTD Vs. MS AHMAD ENTERPRISES SPVT. LTD	/0 (Rajinder Nagar)
3	Cr. Case		157/2017	STATE Vs. RAMESH CHANDER	142 /2016 (I.P. Estate)
4	Cr. Case		1945/2017	STATE Vs. UNTRACE	93 /2016 (Rajinder Nagar)
5	Misc CrI		69/2018	GOPI NATH PVT.LTD. Vs. URVASHI AGGARWAL	/0 (Sarai Rohilla)
6	Cr. Case		13656/2018	STATE Vs. GIRDHAR SINGH	209 /2017 (Rajinder Nagar)
7	Cr. Case		240/2019	STATE Vs. RAVINDER SINGH	385 /2010 (I.P. Estate)
8	Cr. Case		3157/2019	STATE Vs. RATHEESH MM	159 /2012 (Rajinder Nagar)
9	Cr. Case		3720/2019	STATE Vs. UNTRACE	219 /2009 (I.P. Estate)
10	Cr. Case		7847/2019	STATE Vs. ABHISHEK MOSIH	152 /2014 (I.P. Estate)
11	Cr. Case		11918/2019	STATE Vs. MANISH	429 /2016 (I.P. Estate)
12	Cr. Case		14422/2019	STATE Vs. UNTRACE	000026 /2017 ()
13	Ct. Cases		12825/2019	AZIZUDDIN QURESHI Vs. STATE	/2019 (I.P. Estate)
14	Cr. Case		14627/2019	STATE Vs. UNTRACE	118 /2018 (Rajinder Nagar)
15	Cr. Case		14629/2019	STATE Vs. UNTRACE	000150 /2019 (Rajinder Nagar)
16	Cr. Case		15392/2019	STATE Vs. UNTRACE	231 /2018 (I.P. Estate)
17	Cr. Case		1088/2020	STATE Vs. ANIL	146 /2019 (I.P. Estate)
18	Cr. Case		1091/2020	STATE Vs. UNTRACE	339 /2019 (Rajinder Nagar)
19	Cr. Case		1092/2020	STATE Vs. UNTRACE	0282 /2019 (Rajinder Nagar)
20	Cr. Case		1093/2020	STATE Vs. UNTRACE	240 /2018 (Rajinder Nagar)
21	Cr. Case		1100/2020	STATE Vs. UNTRACE	000308 /2019 (Rajinder Nagar)
22	Cr. Case		1101/2020	STATE Vs. UNTRACE	000324 /2019 (Rajinder Nagar)
23	Cr. Case		1103/2020	STATE Vs. CANCELLATION	000394 /2019 (Rajinder Nagar)
24	Cr. Case		2422/2020	STATE Vs. UNTRACE	000037 /2019 (I.P. Estate)
25	Cr. Case		2423/2020	STATE Vs. UNTRACE	000131 /2019 (I.P. Estate)
26	Cr. Case		2424/2020	STATE Vs. UNTRACE	000296 /2019 (I.P. Estate)
27	Cr. Case		2426/2020	STATE Vs. UNTRACE	000301 /2019 (I.P. Estate)
Charge					
28	Ct. Cases	20/SR/2014	533964/2016	URVASHI Vs. MS GOPI NATH	/0 (Sarai Rohilla)
29	Ct. Cases	190/6/2014	525172/2016	HARI SHANKER Vs. SANJAY KUMAR SRIVASTVA	/0 (I.P. Estate)
30	Cr. Case		306477/2016	STATE Vs. MOHD ANUS	207 /2013 (Rajinder Nagar)
31	Cr. Case		2322/2019	STATE Vs. RAJ KUMAR	238 /2013 (I.P. Estate)
32	Cr. Case		3487/2019	STATE Vs. HARI PRAKASH	232 /2010 (I.P. Estate)
33	Cr. Case		5279/2019	STATE Vs. SANDEEP	279 /2013 (I.P. Estate)

9/7/20

9/7/20

9/7/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. RISHABH KAPOOR
Metropolitan Magistrate**

Criminal Cause List Dated 30-03-2020 Total Cases:49

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Cr. Case	44/2//2014	303050/2016	STATE Vs. MOHD.ILIYAS	148 /2009 (I.P. Estate)
35	Cr. Case	82///2014	296048/2016	STATE Vs. MANISHA M.BHAT	63 /2012 (Rajinder Nagar)
36	Cr. Case	80/2//2014	295590/2016	STATE Vs. ASHISH KUMAR	37 /2013 (I.P. Estate)
37	Cr. Case		2432/2018	STATE Vs. CHHALIYA	360 /2017 (I.P. Estate)
38	Cr. Case		10889/2018	STATE Vs. PRAVEEN KUMAR	428 /2010 (I.P. Estate)
39	Cr. Case		11967/2018	STATE Vs. NARINDER KUMAR	305 /2010 (I.P. Estate)
40	Cr. Case		1469/2019	STATE Vs. YUDHBIR RANA	238 /2010 (I.P. Estate)
41	Cr. Case		2587/2019	STATE Vs. SURENDER KUMAR	289 /2013 (I.P. Estate)
42	Cr. Case		3856/2019	STATE Vs. JASWANT SINGH	293 /2013 (I.P. Estate)
43	Cr. Case		6154/2019	STATE Vs. MANJIT	334 /2013 (I.P. Estate)
44	Cr. Case		11110/2019	STATE Vs. MOHD AFFAN	310 /2019 (I.P. Estate)
45	Cr. Case		12395/2019	STATE Vs. VINIT KUMAR	110 /2019 ()
46	Cr. Case		809/2020	STATE Vs. DANISH	005623 /2015 (I.P. Estate)
<u>Order on Misc. Application</u>					
47	Ct. Cases		12319/2017	VERINDER MEHTA Vs. HDFC BANK LTD.	/0 (I.P. Estate)
<u>Arguments</u>					
48	Ct. Cases		1993/2019	RAGHAV KUMAR SHARMA Vs. GOVT OF NCT OF DELHI	/0 (I.P. Estate)
<u>Order on Misc. Application</u>					
49	Ct. Cases		2187/2019	GUNJAN ARORA Vs. VIKAS SHRIVASTAVA	/0 (Rajinder Nagar)

9/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	Misc DJ		258/19	MST. RAISA BEGUM Vs. STATE	
2	EX		1129/19	SH. RAJESH BURMAN Vs. SH. YOGESH AGGARWAL	
3	RCT ARCT		21/20	SUSHILA DEVI @ SHEELA DEVI (DECEASED) THROUGH LRS Vs. ANIL KUMAR GUPTA AND ANR	
4	CS DJ		169/20	SHARMILA BANTHIA Vs. SONAL KUMAR	
5	T.P. C		43/20	RAJBIR SINGH Vs. SATISH KUMAR	15/5
6	T.P. C		44/20	RAJBIR SINGH Vs. M/S MONK TRADING P.LTD	
Misc. Arguments					
7	CS DJ		180/19	RAJESH BURMAN Vs. YOGESH AGARWAL	
8	RCT ARCT		53/19	S. AJIT SINGH Vs. RAM NATH JAIN(SINCE DECEASED) THROUGH HIS LRS.	19/5
9	GP		78/19	NAFEES AHMED Vs. STATE	
Final Arguments					
10	RCT ARCT		94/17	SIDHARATH PURI Vs. KAILASH NARARIN GUPTA	11/5
11	CS DJ		889/18	ICICI BANK LTD. Vs. RAVI KUMAR GUPTA	15/5
12	RCT ARCT		60/18	MUKESH KUMAR SINE DECEASED THROUGH LRS. Vs. M/S. GARGSON	12/5
13	RCT ARCT		14/19	MUKESH KUMAR (SINCE DECEASED) THROUGH LRS. Vs. M/S GARGSON	12/5
14	RCT ARCT		30/19	M/S CRC DEVELOPERS AND ASSOCIATES Vs. AMRIT KUMARI JAIN	13/5
15	RCT ARCT		163/19	M/S CRC DEVELOPERS AND ASSOCIATES Vs. VIPAN JAIN	13/5
16	PPA		4/20	MUKESH Vs. UNION OF INDIA	
Prosecution Evidence					
1	SC		1014/2018	STATE Vs. MUKESH KUMAR	210 /2018 (I.P. Estate) 1/5
2	SC		1035/2018	STATE Vs. SALMAN	152 /2018 (Chandni Mahal) 4/5

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:24

29/6/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	7/2C/2012	295992/2016	STATE Vs. CHARAN SINGH	343 /2006 (Civil Lines)
2	Ct. Cases	252/B/2012	527372/2016	SH. NEERAJ MONGA Vs. SH. RAVINDER SINGH CHAUHAN	/0 ()
3	Cr. Case		14892/2018	STATE Vs. UNTRACE	218 /2017 (Civil Lines)
4	Cr. Case		6030/2019	STATE Vs. GAURAV	65 /2019 (Sadar Bazar)
5	Cr. Case		8811/2019	STATE Vs. D C JAISWAL	300 /2017 (Civil Lines)
6	Cr. Case		8964/2019	STATE Vs. RAJENDER KUMAR	197 /2016 (Civil Lines)
7	Ct. Cases		10144/2019	TASLEEM Vs. BANK OF BARODA	/2019 ()
8	Ct. Cases		11656/2019	STATE Vs. RAJEEV KUMAR	/2019 (Sadar Bazar)
9	Ct. Cases		729/2020	SANJUCTA KABASI Vs. RANJEET	/2020 ()
Charge					
10	Cr. Case		305829/2016	STATE Vs. SHAHID	531 /2014 (Civil Lines)
(Main Matter : Cr. Case/0000474/2016)					
11	Cr. Case		12306/2019	STATE Vs. BAHADUR SINGH	260 /2018 (Civil Lines)
Prosecution Evidence					
12	Cr. Case		286789/2016	STATE Vs. RAJENDER PSD	223 /2007 (Civil Lines)
13	Cr. Case	129/2/2012	296080/2016	STATE Vs. SMT. NAILA ETC 3	141 /2005 (Sadar Bazar)
14	Cr. Case	333/2/2012	293511/2016	STATE Vs. DINASH ETC	41 /2007 (Sadar Bazar)
15	Cr. Case	313/2/2012	295920/2016	STATE Vs. PAWAN AGGARWAL	472 /2004 (Sadar Bazar)
16	Cr. Case	97/2C/2012	295240/2016	STATE Vs. DHARMENDRA @ BABLU	27 /2011 (Civil Lines)
17	Cr. Case	81/2C/2014	299908/2016	STATE Vs. KIRAN PAL	53 /2014 (Civil Lines)
18	Cr. Case	40/2C/2014	295960/2016	STATE Vs. VINOD HASDA	61 /2014 (Civil Lines)
19	Cr. Case	144/2/2014	287526/2016	STATE Vs. KALU@KALE ETC.	313 /2014 (Sadar Bazar)
20	Cr. Case		1915/2017	STATE Vs. YOUSUF ALI	02 /2017 (Civil Lines)
21	Ct. Cases		10059/2018	SACHIN KUMAR Vs. NISAR AHMAD	/0 (Sadar Bazar)
22	Cr. Case		3114/2019	STATE Vs. MOHD FAROOK	26 /2018 (Sadar Bazar)
23	Cr. Case		7140/2019	STATE Vs. PRAHLAD SINGH	250 /2018 (Civil Lines)
Misc. Arguments					
24	Ct. Cases		3831/2019	RAJENDER KUAMR MISHRA Vs. AJAY KUMAR SHUKLA @ JAI KUMAR SHUKLA	/2019 (Civil Lines)

29/6/2020

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:4

MS. PINKI

ROOM - 202

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		1101/19	ICICI BANK LIMITED Vs. B K GEARS PVT LTD AND ANR
2	CS (COMM)		1104/19	ICICI BANK LIMITED Vs. ARUN SINGH KAURAV AND ANR
Misc./ Appearance				
3	CS (COMM)		1598/19	ICICI BANK LIMITED Vs. NURAIN ALI
Judgement				
4	CS (COMM)		360/18	ICICI BANK LIMITED Vs. JITENDRA MAURYA - 13/4/20

20/04/20

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Anuj Aggrawal

Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	103/2015	28357/2016	STATE Vs. BHARAT KUMAR ETC. 2ACCUSED	95 /2012 (Hauz Qazi) - 01-06-20
2	SC	22/2016	28633/2016	STATE Vs. RAJAN SINGH @ ABHISHEK @ DEWAN	10 /2016 (Rajinder Nagar) - 08 05/20
3	M CrI		162/2018	STATE Vs. SATPAL ETC	14 /1998 (I.P. Estate)
4	M CrI		163/2018	STATE Vs. SATPAL ETC	14 /1998 (I.P. Estate) } 23 05/20
5	Cr Rev		903/2018	RAM KHLADI Vs. STATE	/00 - 10-07-20
6	M CrI		9/2019	STATE Vs. ASHOK KUMAR AND ANR	314 /2000 (Sarai Rohilla) } 14-05-20
7	M CrI		26/2019	STATE Vs. ANGREJ	37 /1999 ()
8	M CrI		27/2019	STATE Vs. MANISH KUMAR	106 /2000 (Nabi Karim)
9	M CrI		28/2019	STATE Vs. MUKESH @ SONU AND ANR	04 /2000 (Partap Nagar)
10	Cr Rev		450/2019	ZAINUL ABEDEEN AND ORS. Vs. THE STATE AND ORS.	/00 - 21-05-20
11	CA		432/2019	SANJAY DANDONA Vs. STATE AND ANR	/00
12	CA		433/2019	SANJAY DANDONA Vs. THE STATE AND ANR	/00 } 23 05/20
13	CA		434/2019	SANJAY DANDONA Vs. STATE AND ANR	/00
14	CA		435/2019	SANJAY DANDONA Vs. STATE AND ANR	/00
15	CA		14/2020	DANISH Vs. STATE	/00 - 08-05-20
Charge					
16	SC		552/2019	STATE Vs. AJAY KUMAR	59 /2019 (Burari) - 16 05/20
Prosecution Evidence					
17	SC	52/2015	27336/2016	STATE Vs. MOHD. AHMED (SUP. CH.) CO SONU	148 /2010 (Burari) - 11-05-20
18	SC		29016/2016	STATE Vs. TASHI DHUNDUP	0285 /2016 (Timar Pur) - 22 05/20
19	SC		471/2018	STATE Vs. AKRAM HUSSAIN.	44 /2018 (Hauz Qazi) - 16 05/20
Statement of Accused					
20	SC	69/2015	28325/2016	STATE Vs. VIJAY PAL SINGH ETC	31 /2012 (Hauz Qazi) - 01-06-20
21	SC		180/2018	STATE Vs. DEEPAK @ JILE SINGH	333 /2017 (Nabi Karim) - 04 05/20
Misc. Arguments					
22	Cr Rev		455/2019	SANJEEV GUPTA AND ANR Vs. STATE AND ANR	/00 - 06-05-20
Final Arguments					
23	SC	63/2013	27796/2016	STATE Vs. KAVITA @ SABINA	122 /2010 (Kamla Market) - 28 04/20
Arguments					
24	CA		41/2020	CHARAN SINGH Vs. STATE	/00 - 13-05-20

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1678/18	SMT. MEENA Vs. POONAM MISHRA - 10/08/20
2	CS SCJ		2039/18	RAJENDER KUMAR MALHOTRA Vs. RAM PRATAP BANSAL
3	CS SCJ		2040/18	RAJENDER KUMAR MALHOTRA Vs. MADAN LAL NARANG] 11/08/20
4	Misc SCJ		354/19	M/S PRABH DAYAL OM PARKASH Vs. M/S AMG - 13/08/20 INFRASTRUCTURE PVT. LTD.
5	CS SCJ		2355/19	ICICI BANK LIMITED Vs. JAISHREE GIRIRAJ ROADWAYS PVT. - 13/8/20 LTD.
6	Misc SCJ		520/19	JOHANN CLIVE RODRIGUES Vs. ICICI BANK LTD. - 17/08/20
7	Misc SCJ		521/19	ZEESHAN H KAZMI Vs. ICICI BANK LTD. - 17/08/20
8	Contempt Petition		1/20	PRADEEP JAIN Vs. SMT. KRISHNA JAIN - 17/08/20
9	CS SCJ		361/20	KUNAL MALHOTRA Vs. SUNIL KUMAR KHATRI - 17/08/20
Plaintiff/Petitioner Evidence				
10	Misc SCJ	9/2015	60312/16	SAHIL SABHARWAL Vs. SONIA OBERAI ORS - 14/08/20
11	CS SCJ	160/2015	97855/16	TATA POWER DELHI DISTRIBUTION LTD Vs. BHARAM SINGH - 18/08/20
12	CS SCJ		1111/17	ICICI BANK LTD Vs. RAHUL KUMAR CHAUDHARY - 13/08/20
13	CS SCJ		1915/17	SH. VINAY KUMAR GOEL Vs. DAGU RAM - 18/08/20
Defendant/Respondent Evidence				
14	CS SCJ		2307/17	KARTAR SINGH Vs. ROSHNI DEVI - 10/08/20
Misc. Arguments				
15	CS SCJ		3557/18	KHEM CHAND CHAUHAN Vs. MS. KRISHNA - 06/08/20
Final Arguments				
16	CS SCJ	166/2015	93362/16	MOHD. USMAN Vs. MOHD. IRFAN - 04/08/20
Order on Misc. Application				
17	Misc SCJ		18/18	CAPT. AVINASH CHANDER MALHOTRA Vs. ARUN KUMAR - 27/07/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Lovleen
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:30

Room No
230

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	MACT	90/2012	57961/16	SMT KIRAN(F) Vs. FAHAD KHAN 6/7/20
2	EX		1295/17	THE NEW INDIA ASSURANCE CO LTD Vs. GANESH MISHRA 31/7/20
3	MACT		885/18	BABITA (PETITION) Vs. BHOOREY (UIIC)
4	MACT		886/18	RANI (PETITION) Vs. BHOOREY (UIIC)
5	MACT		887/18	NARESH @ NARESH SINGH (PETITION) Vs. BHOOREY (UIIC)
6	MACT		890/18	SEELA (PETITION) Vs. BHOOREY (UIIC)
7	MACT		891/18	GIRIJA DEVI (PETITION) Vs. BHOOREY (UIIC) 6/7/20
8	MACT		892/18	RANI (PETITION) Vs. BHOOREY (UIIC)
Misc./ Appearance				
9	MACT		1095/18	NIRBHAY SINGH (PETITION) (F) Vs. BHOOREY AND ORS.
10	MACT		1096/18	SANTOSH KUMARI (F) (PETITION) Vs. BHOOREY AND ORS
Misc. cases/purpose				
11	M Ex		337/19	ASMA AND OTHERS. Vs. PARVINDER AND OTHERS. 30/5/20
12	Misc DJ		733/19	RAJU (APPLICATION 158 MV ACT) Vs. SHO SARAI ROHILLA
13	Misc DJ		879/19	RAHUL KUMAR Vs. SHO KASHMERE GATE 27/4/20
14	MACT		177/20	POONAM (I)(FIR228/19/TIMARPUR) Vs. NASIR (SHRIRAM GNE. INS)
15	Misc DJ		175/20	PARIDHI SINGH (APPLICATION U/S, 158) Vs. AMAN SAHU AND ORS. 13/7/20
Misc./ Appearance				
16	MACT		266/20	RAJU (I) (PETITION) (FIR 201/19 SARAI ROHILLA) Vs. SARNAM SINGH
Misc. cases/purpose				
17	Misc DJ		200/20	RAM VILAS Vs. SHO PS KASHMIRI GATE 27/4/20
Issues				
18	MACT		100/19	BIMLA DEVI (I)(FIR401/18/BURARI) Vs. LAVI BHANU
19	MACT		577/19	ROHI (I) Vs. ARSAD ALAM @ ALI 6/7/20
Plaintiff/Petitioner Evidence				
20	MACT	509/2014	56936/16	MUKESH KUMAR (27912) PD Vs. ROSHAN LAL (DARYA GANJ)
21	MACT	135/2016	56373/16	NARESH (I)(FIR6816CIVIL LINES) Vs. SUSHIL KUAMR (OIC)
22	MACT		58301/16	K.K. AHUJA (SR. CITIZEN) (I)(FIR202/16/RAJINDER NAGAR) Vs. SATISH KUMAR ANAND (BHARTI AXA) 19/10/20
23	MACT		28/18	SADDAM HUSSAIN (I) (FIR 682/17 PS BURARI) Vs. ARUN RAI ((RELIACE GENERAL INS)
24	MACT		321/19	ABDULLAH RASHEED LRS OFDECEASE (F)(FIR239/18/DBG ROAD) Vs. SUBE SINGH MEENA (NIC)
Defendant/Respondent Evidence				
25	MACT	70/2016	57510/16	GURMEET KAUR (I)(FIR32315MAURICE NGAR) Vs. MADAN MOHAN (BAJAJ ALLIANZ)
26	MACT		143/19	SANJAY KUMAR (I)(FIR244/18/SADAR BAZAR) Vs. ASHIF (RELIANCEGEN.INS) 7/9/20
Final Arguments				
27	MACT	631A/2015	57857/16	PREM SINGH (PETITION) Vs. BHUPENDER (NIA)
28	MACT		849/17	SHARD (I) (FIR 123/17/CIVIL LINE) Vs. RAJ KUMAR (NATIONAL INS. CO.) 1/6/20
29	MACT		264/18	DUKHAN MEHTO(343/17 PS KOTWALI) Vs. DHIRAJ KR(UNITED INDIA INSURANCE COMPANY LTD)
30	MACT		1040/18	KHEM CHAND (I)(FIR377/18/SARAI ROHILLA) Vs. YOGENDER SINGH (OIC)

Court No. 149

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Deepika Singh
Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. Appearance					
1	EX CRL	15/6/2015	23/2016	SHOBHA Vs. ARUN KUMAR	/0 (Sadar Bazar)
2	EX CRL	120/6/2015	242/2016	SHOBHA Vs. ARUN KUMAR MISHRA	/0 (Subzi Mandi)
3	Cr. Case	22/2/2016	296749/2016	STATE Vs. CHDER PRAKASH @ DAULAT	238 /2013 (Subzi Mandi)
4	Cr. Cases		539602/2016	SHWETA @ ONIKSHA @ MEENAKSHI Vs. PAWAN SHARMA @ ARUN AND ORS	/0 (Kashmere Gate)
5	Cr. Case		9559/2017	STATE Vs. PARAG BANSAL	35 /2017 (Subzi Mandi)
6	EX CRL		190/2017	REKHA Vs. RAJU	/0 (Subzi Mandi)
7	Cr. Case		1085/2018	STATE Vs. HAROON	154 /2015 (Burari)
8	Cr. Case		10440/2018	STATE Vs. FIROZ KHAN@FIROZ	24 /2018 (Timar Pur)
9	Cr. Case		13621/2018	STATE Vs. PANKAJ VERMA	646 /2017 (Burari)
10	Cr. Cases		19157/2018	SHIVANI AND ORS Vs. JAGDEEP SINGH AND ORS	/2018 (Burari)
11	Cr. Case		15589/2018	STATE Vs. AJAY KUMAR RAI	155 /2018 ()
12	EX CRL		193/2018	REKHA Vs. RAJU	/2018 (Subzi Mandi)
13	EX CRL		7/2019	PREETI Vs. RAJNISH AND OTHERS	/2018 (Kashmere Gate)
14	Cr. Cases		1352/2019	ARUNA SHARMA Vs. SUDHIR SHARMA	/2019 (Burari)
15	Cr. Cases		1553/2019	GODA DEVI Vs. INDER SINGH	/2019 (Timar Pur)
16	EX CRL		142/2019	PREETI DEVI Vs. LALIT MEHTO	/2019 (WAZIRABAD)
17	EX CRL		145/2019	SUMAN Vs. DINESH	/2019 (Burari)
18	EX CRL		146/2019	KAMLESH Vs. SUNIL KUMAR	/2019 ()
19	Cr. Cases		12465/2019	SHALINI GUPTA Vs. ARPIT AGRAWAL	/2019 (Timar Pur)
20	EX CRL		190/2019	SHOBHA Vs. ARUN KUMAR MISHRA	/2019 ()
21	Cr. Case		324/2020	STATE Vs. SUMIT HANDA	98 /2019 (Subzi Mandi)
22	Cr. Case		325/2020	STATE Vs. MANISH	286 /2018 (Subzi Mandi)
23	Cr. Case		823/2020	STATE Vs. MOHAN LALA RAJPUT	25 /2017 (Burari)
Charge					
24	Cr. Case		14713/2018	STATE Vs. MOHD SALIM	480 /2017 (Timar Pur)
Prosecution Evidence					
25	Cr. Cases	83/1/2011	523289/2016	MANJU Vs. KAMAL KISHORE	/0 (Timar Pur)
26	Cr. Case	131/2/2015	292173/2016	STATE Vs. TINKU	445 /2015 (Timar Pur)
27	Cr. Case		14119/2019	STATE Vs. RAJINDER	346 /2019 (Burari)
Misc. Arguments					
28	Cr. Cases		16012/2017	MARYADA VERMA Vs. PANKAJ VERMA	/0 (Burari)
Final Arguments					
29	Cr. Case	17/2/2015	298959/2016	STATE Vs. DEEPAK	39 /2013 (Burari)
Order on Misc. Application					
30	Cr. Cases	25/1/2015	512848/2016	MURTI DEVI Vs. MANJEET SINGH	/0 (Subzi Mandi)
Arguments					
31	Cr. Cases		44/2017	VINEETA KUMARI Vs. PARAG BANSAL	/0 (Burari)
32	Cr. Cases		2282/2019	REENA Vs. TINKU GHARSHWAL	/2019 ()
33	Cr. Cases		4555/2019	MADHU RANI Vs. PRABHAT SHARMA	/2019 (Subzi Mandi)

30/6/2020

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		511/18	ICICI BANK LIMITED Vs. NEERAJ
2	Counter Claim		12/19	BAL KISHAN AND ANR. Vs. SUSHEELA DEVI
3	CS SCJ		1921/19	ICICI BANK LTD Vs. CHANDRAPRABHU INFRASTRUCTURE P LTD
4	Counter Claim		18/19	M/S JAN PRIYA PHARMA Vs. JASBIR SINGH
Misc./ Appearance				
5	EX		1872/19	P.K. JENA Vs. AMIT JAIN
Misc. cases/purpose				
6	EX		2123/19	DEEP CHANDRA Vs. ANIL KUMAR YADAV
7	EX		2574/19	VINAY KUMAR Vs. M/S NORTHERN INDIA CARRIERS AND ANR.
8	CS SCJ		60/20	MADHUR GOEL Vs. HANDLOOM AGENCIES
9	CS SCJ		67/20	MADHUR GOEL Vs. DHEERAJ CHAND
10	CS SCJ		69/20	MADHUR GOEL Vs. LULU DECOR
11	CS SCJ		71/20	MADHUR GOEL Vs. KRISHAN MURARI SONI
12	CS SCJ		72/20	MADHUR GOEL Vs. ASHUTOSH PANDEY
Issues				
13	CS SCJ		2782/19	ZUBAIR HAROON Vs. MS. MEHNAZ
Plaintiff/Petitioner Evidence				
14	CS SCJ	142/2013	1506/16	RAMESH CHAND NIGAM Vs. LAXMI DEVI NIGAM
15	CS SCJ	62/2016	99413/16	ASHOK KUMAR Vs. SHANTI DEVI
16	CS SCJ		2861/17	ARIHANT ELECTRICALS Vs. PROTONIC SYSTEMS INDIA PVT LTD
17	CS SCJ		3823/18	JASBIR SINGH Vs. NITIN KAPOOR
Defendant/Respondent Evidence				
18	CS SCJ		1709/16	VIMAL KUMAR GOYAL Vs. MOHIT ADLAKHA
Misc. Arguments				
19	CS SCJ		1502/19	SMT. BHAJAN KAUR Vs. SMT. SHILPA BHARDWAJ AND ANR.
Final Arguments				
20	CS SCJ	529/2013	97056/16	DEVKI NANDAN SHARMA Vs. RAMESH GUPTA
21	Misc SCJ		394/18	SH. DEVKI NANDAN SHARMA Vs. RAMESH GUPTA AND ANR.

NDOH-

13/7/20

13/7/20

(ROOM NO. 137-A)

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Nisha Saxena
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:11

COURT NO
115

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		6051/18	M/S SHANTI TRADERS Vs. M/S AMIT TRADERS
2	CS (COMM)		174/19	SINGODIA ELECTRONIC (P) LTD. Vs. SBJ EXPORTS AND MFG (P) LTD. AND ORS.
3	CS (COMM)		1819/19	JK TYRE AND INDUSTRIES LIMITED Vs. SURENDER KUMAR JUNEJA
4	CS (COMM)		903/19	M/S MAHESH OVERSEAS Vs. M/S SKYPOINT MULTITRADE
5	ARB. A. (COMM.)		27/19	SANJAY KUMAR GAUTAM Vs. SBI CARDS AND PAYMENT SERVICES PVT LTD
6	CS (COMM)		120/20	ICICI BANK LIMITED Vs. MAMTA KAUR AND ORS
Misc./ Appearance				
7	CS (COMM)		597/20	ICICI Bank Vs. NAND KISHOR CHAWLA
8	CS (COMM)		599/20	ICICI Bank Vs. AMANDEEP SINGH
9	CS (COMM)		610/20	ICICI Bank Vs. SHIVAM KUMAR VATS
10	CS (COMM)		611/20	ICICI Bank Vs. NEERAJ KUMAR YADAV
Misc. Arguments				
11	ARBTN		760/17	R.S. TRADING COMPANY Vs. M/S RELIGARE FINVERT LIMITED

22/4

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Sunil Rana

Additional District Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	197/2014	60197/14	ICICI BANK LIMITED Vs. KULVINDER SINGH
Misc./ Appearance				
2	RCA DJ	2/2015	61276/16	KARNATAKA SILK INDUSTRIES CORPORATION LTD. Vs. MS AKAYSONS (HUF) ORS.
Misc. cases/purpose				
3	CS DJ		530/17	JAI PRAKASH Vs. JAI BHAGWAN AND OTHERS
4	CS DJ		1585/17	ICICI BANK LTD Vs. RAMESH KUMAR TAHILLIANI AND ANR
5	CS DJ		4048/17	MASCOT EDUCATION PVT LTD Vs. SUMIT GUPTA
6	RCA DJ		110/18	RAJ KUMAR Vs. THE STATE AND OTHERS.
7	CS DJ		5723/18	ANUPAMA HEERA Vs. GAGAN KUNDRA
8	Misc DJ		574/18	PAWAN SINGHAL Vs. SHILPI GOYAL
9	PC		18/19	USHA GUPTA Vs. THE STATE
10	PC		33/19	ROOP NARAIN BHUTTAN Vs. STATE
11	Misc DJ		527/19	ICICI BANK LIMITED Vs. PARAS KANSAL
12	RCA DJ		131/19	DURGA PRASAD Vs. SAROJ ANAND AND ORS.
Plaintiff/Petitioner Evidence				
13	PC		48/18	KAILASH JAGGI AND ANR. Vs. THE STATE AND ORS.
14	CS DJ		906/19	WELCOME GROUP (REGD SOCIETY) Vs. PRAVEEN JINDAL
Defendant/Respondent Evidence				
15	CS DJ	119/2016	16270/16	SHEHLA NAWAB (NAVED) Vs. AKHTARI BEGUM @ANNU AND ANR - 24/7/20
Misc. Arguments				
16	EX		1206/17	Indian Bulls Housing Finance Vs. KAMLA DEVI RAHATGI
17	ARBTN		9/19	INDIABULLS HOUSING FINANCE LTD. Vs. KAMLA DEVI RAHATGI
Final Arguments				
18	CS DJ		19099/16	ARUN KUMAR Vs. MAHAVIR SHARAN
19	CS DJ		486/17	ICICI Bank Vs. DEVENDRA THAKUR
20	CS DJ		527/18	ICICI Bank Vs. AAHNA PLASTIC

Room No. 241.

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Kapil Kumar
Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Cr. Case		13162/2017	STATE Vs. VIJAY SAINI	216 /2017 (Darya Ganj)
Misc./ Appearance					
2	Ct. Cases		15232/2017	PARMIT KAUR Vs. BHARAT BHUSHAN SAGAR	/0 (Roop Nagar)
(Main Matter : Ct. Cases/0027002/2017)					
3	Ct. Cases		17666/2018	SHIVAM GUPTA Vs. DEEPAK KUMAR GUPTA	/2018 (Roop Nagar)
4	Cr. Case		10448/2019	STATE Vs. NEERAJ	50 /2018 ()
5	Cr. Case		13724/2019	STATE Vs. FAISAL	0173 /2018 (Darya Ganj)
6	Cr. Case		14462/2019	STATE Vs. DESHRAJ	081 /2019 (Roop Nagar)
7	Ct. Cases		12882/2019	KIFAYATULLAH Vs. DELHI WAQF BOARD	/2019 (Darya Ganj)
8	Cr. Case		15511/2019	STATE Vs. MD SONNU	000034 /2019 ()
9	Cr. Case		1806/2020	STATE Vs. JENDER SINGH	78 /2018 ()
10	Cr. Case		2321/2020	STATE Vs. ISRAR	22903 /2017 (Darya Ganj)
Charge					
11	Cr. Case	4/ST/2015	302321/2016	STATE Vs. AJAY ARORA , ETC	494 /2015 (Roop Nagar)
12	Cr. Case		8781/2019	STATE Vs. LALIT	0006 /2019 ()
Prosecution Evidence					
13	Ct. Cases	701/1/2009	513883/2016	SHEELA Vs. SHER SINGH	/0 (Nabi Karim)
14	Cr. Case	610/2/2012	303042/2016	STATE Vs. ABDUL REHMAN	42 /2012 (Sadar Bazar)
15	Cr. Case	449/D/2015	291909/2016	STATE Vs. MOHD. UMAR	58 /2009 (Darya Ganj)
16	Cr. Case	306/D/2015	293562/2016	STATE Vs. RAHUL ARORA	197 /2012 (Darya Ganj)
17	Cr. Case	402/D/2015	297476/2016	STATE Vs. MANJEET	132 /2013 (Darya Ganj)
18	Cr. Case	156/D/2015	293759/2016	STATE Vs. MONU @ MONIUDDIN	275 /2006 (Darya Ganj)
19	Cr. Case	260/D/2015	295445/2016	STATE Vs. SURENDER	242 /2015 (Darya Ganj)
20	Cr. Case		9566/2018	STATE Vs. IMRAN@JUNAID@SHAHZAD	82 /2018 (Darya Ganj)
21	Cr. Case		7846/2019	STATE Vs. MOHD ZUBAIR MIYA	73 /2019 ()
22	Cr. Case		10675/2019	STATE Vs. MOHD AZHAR ANSARI	267 /2018 ()
23	Cr. Case		11605/2019	STATE Vs. DHARMENDER JAISWAL	239 /2018 ()
Statement of Accused					
24	Cr. Case	524/D/2015	291150/2016	STATE Vs. V.R.SHRICHARAN	216 /2010 (Darya Ganj)
Defence Evidence					
25	Cr. Case	127/D/2015	303023/2016	STATE Vs. RAJESH SINGH	237 /2009 (Darya Ganj)
Misc. Arguments					
26	Ct. Cases		4085/2019	NAND KISHORE RAJPUT Vs. MANOJ KUMAR	/2019 (Darya Ganj)
Arguments					
27	Ct. Cases		6044/2016	ABHINAV SARUP SHARMA Vs. SHRUTI GARG AND ORS.	/0 (Darya Ganj)
Final Arguments					
28	Cr. Case		8419/2019	STATE Vs. AJIT KUMAR	303 /2018 ()
Arguments					
29	Ct. Cases		9895/2019	KASTURI LAL MALHOTRA Vs. VIKRAM WADHAWAN	/2019 ()

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TAPASYA AGARWAL

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:68

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct. Cases		11731/2018	MEENU GOEL Vs. PIYUSH INFRASTRUCTURES INDIA PVT.LTD	/2018 ()
31	Ct. Cases		20106/2018	SAMAR FOOD INDUSTRIES Vs. MJS SALES	/2018 (Karol Bagh)
32	Ct. Cases		3792/2019	ROSHAN LAL KEWAL KRISHAN Vs. HONESH FOOTWEAR	/2019 ()
33	Ct. Cases		5894/2019	ICICI BANK LTD Vs. PRAG KALRA	/2019 ()
34	Ct. Cases		6028/2019	ARISTO PAPER MART Vs. ANUPREET KAUR	/2019 (Darya Ganj)
35	Ct. Cases		6584/2019	SARTHAK FASHION HOUSE Vs. PRATEEK FASHION	/2019 ()
36	Ct. Cases		6586/2019	SHUBHAM FASHION HOUSE Vs. PRATEEK FASHION	/2019 ()
37	Ct. Cases		6588/2019	SUSHIL AGGARWAL Vs. INAAAYAA ELITTE	/2019 ()
38	Ct. Cases		6590/2019	POOJA DESIGNERS PVT.LTD Vs. KALA KRITI	/2019 ()
39	Ct. Cases		7460/2019	NIKIT GUPTA Vs. BMG TRADING	/2019 ()
40	Ct. Cases		9137/2019	RIDHI SIDHI ENTERPRISES Vs. TAHIRA BANO	/2019 ()
41	Ct. Cases		9745/2019	TILAK RAJ BHOLA Vs. DEEPA BATRA	/2019 ()
42	Ct. Cases		9748/2019	SANJEEV KAPOOR Vs. SANJAY KUMAR VERMA	/2019 (Kamla Market)
43	Ct. Cases		10654/2019	AMIT DANG Vs. MOHD QAYYUM	/2019 ()
44	Ct. Cases		11308/2019	KHANNA JEWELLERS PVT.LTD Vs. ANIL KUMAR BHAMBRI	/2019 (Karol Bagh)
45	Ct. Cases		11312/2019	RAJEEV KUMAR Vs. MANOJ	/2019 (Subzi Mandi)
46	Ct. Cases		12167/2019	SHIMBU DAYAL RAM GOPAL Vs. GAURAV KUMAR	/2019 (Darya Ganj)
Charge					
47	Ct. Cases		1597/2019	SRI RAGHUNATH JI OVERSEAS Vs. T RAJAVELL	/2019 (Roop Nagar)
48	Ct. Cases		4888/2019	JANA SMALL FINANCE BANK LTD Vs. GUDDI	/2019 (Karol Bagh)
49	Ct. Cases		5877/2019	DR. MADHUR DALELA Vs. INDIRAPURAM HABITAT CENTRE PVT.LTD	/2019 (Subzi Mandi)
50	Ct. Cases		6514/2019	SUNIL KUMAR Vs. AVNEET GOEL	/2019 (Lahori Gate)
51	Ct. Cases		7438/2019	SUNIL KUMAR Vs. AVNEET GOEL	/2019 (Lahori Gate)
Prosecution Evidence					
52	Ct. Cases	729/1/2010	526931/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT RETAILS	/0 (Kotwali)
53	Ct. Cases	65/1/2010	514177/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT RETAILS LTD	/0 (Kotwali)
54	Ct. Cases	362/1/2010	535782/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT RETAILS LTD.	/0 (Kotwali)
55	Ct. Cases	361/1/2010	536330/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT RETAILS LTD.	/0 (Kotwali)
56	Ct. Cases	647/1/2010	521672/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT RETAILS LTD.	/0 (Kotwali)
57	Ct. Cases	777/1/2013	531790/2016	MS ANEJA AGENCIES Vs. MS PRIKNIT APPARELS PVT. LTD.	/0 (Kotwali)
58	Ct. Cases		11398/2018	GULSHAN CHAWLA Vs. CELEBRATION EVENTS PRIVATE LIMITED	/2018 ()
59	Ct. Cases		5014/2019	SULTAN CHAND AND SONS PVT LTD Vs. PRAVEEN ARORA	/2019 (Darya Ganj)
60	Ct. Cases		6639/2019	PANACEA PHARMA Vs. SUNIL MISHRA	/2019 (Kotwali)
61	Ct. Cases		6640/2019	PANACEA PHARMA Vs. SUNIL MISHRA	/2019 ()

- 20/7/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. TAPASYA AGARWAL
Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:68**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct. Cases		6688/2019	RAM SARAN GROVER Vs. ABHISHEK KAUSHIK	/2019 (Kotwali)
Statement of Accused					
63	Ct. Cases	1231/2016	533965/2016	PYUSH GUPTA Vs. MS. ANITA JAIN	/0 (Kotwali)
Defence Evidence					
64	Ct. Cases	11179/2014	517290/2016	ANAND PRAKASH Vs. PRITHIPAL SINGH CHAWLA	/0 (Rajinder Nagar)
65	Ct. Cases	14/1/2016	531355/2016	AJAY KUMAR Vs. TARANDEEP SINGH	/0 (Pahar Ganj)
Misc. Arguments					
66	Ct. Cases	886/1/2011	521034/2016	MS PAL SINGH KARTAR SINGH Vs. MS PRIKNIT RETAILS LTD.	/0 (Kotwali)
67	Ct. Cases	553/2016	514989/2016	R.K. STOCK HOLDING PVT. LTD. Vs. SALASAR TEXTFAB PVT. LTD.	/0 (Karol Bagh)
Final Arguments					
68	Ct. Cases	54/16/2016	514988/2016	MS R.K. STOCKHOLDING PVT. LTD. Vs. MS ARANKARI RISK MANAGEMENT	/0 (Karol Bagh)

20/7/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar
Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	317/2015	12677/16	SUSHIL SACHDEVA Vs. MANOHAR LAL
2	CS DJ	110/2016	12610/16	LIC HOUSING FINANCE LTD. Vs. ARUN SAWHNEY
3	CS DJ		289/18	ICICI Bank Vs. BHASKAR SHUKLA
4	CS DJ		6320/18	MOHD. WAHID Vs. MOHD. MANZOOR AND ANR.
5	RCA DJ		53/19	SMT.ANJLI SHARMA Vs. SHYAM SUNDER SHARMA
6	CS DJ		1003/19	SMT. POONAM GUPTA Vs. DELHI STATE CIVIL SUPPLY CORPORATION
7	CS DJ		171/20	TANU KHAJOTIA Vs. SMT. SANTOSH AND ORS
Issues				
8	CS DJ		19473/16	SHIV KUMAR CHAUDHARY Vs. GIRDHARI LAL
9	CS DJ		947/18	OM PAL BHARDWAJ Vs. PAWAN KUMAR JAIN
10	CS DJ		306/18	SYNDICATE BANK Vs. LUMAX AUTOMOTIVE CARE LTD AND OTHERS
Plaintiff/Petitioner Evidence				
11	CS DJ	268/2015	14833/16	VIJAY KUMAR Vs. ROHTAS SINGH
12	CS DJ		6506/18	RAGINI SHARMA Vs. RAM ASRE AND ORS.
Defendant/Respondent Evidence				
13	CS DJ	20/2014	13047/16	MADAN LAL SAINI Vs. MUKESH KUMAR SAINI
Misc. Arguments				
14	EX	38/2015	23432/16	PHOOL KUMAR Vs. SHASHANK KHATRI
15	CS DJ	385/2015	13343/16	PHOOL KUMAR Vs. SHASHANK KHATRI
16	CS DJ		2387/17	RISHI KUMAR GOEL Vs. M/S GANPATI OVERSEAS
17	CS DJ		1096/18	BHARTI GUPTA Vs. KAVERI AGGARWAL AND ANR.
18	CS DJ		1152/19	RAJAT MEHRA Vs. VISHNU KUMAR AND ORS
19	RCA DJ		149/19	S. HARMEET SINGH Vs. S. DALIP SINGH (DECEASED)
Final Arguments				
20	CS DJ	112/2014	13444/16	SMT. SHIKHA Vs. BIMLESH CHAUHAN @ VIMLESH CHAUHAN
21	CS DJ	162/2016	12523/16	ANGEL INTERNATIONAL EDUCATIONAL PUBLISHERS Vs. MOHIT JINDAL ANR.
22	EX		423/17	MOHIT JINDAL Vs. M/S ANGEL INTERNATIONAL EDUCATION PUBLISHERS

Room. No. 264

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Abhilash Malhotra
Metropolitan Magistrate**

Criminal Cause List Dated 30-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		11790/2017	SATYA PRAKASH SHARMA Vs. MEENA	/0 (Kashmere Gate)
2	Cr. Case		3332/2018	STATE Vs. UNTRACE	274 /2013 (Kashmere Gate)
3	Cr. Case		5772/2018	STATE Vs. SHADAB	94 /15 (Kashmere Gate) 20/10/20
Misc./ Appearance					
4	Ct. Cases		2847/2019	NARINDER CHAWLA Vs. NARESH CHAWLA @ HAPPY	/2019 (Subzi Mandi)
Misc. cases/purpose					
5	Ct. Cases		3347/2019	SUMAN Vs. NEERAJ ETC.	/2019 (Timar Pur) 23/5/20
6	Cr. Case		10325/2019	STATE Vs. YASHWANT KHATRI	318 /2017 (Subzi Mandi)
7	Cr. Case		10398/2019	STATE Vs. AFZAL	10881 /2017 () 20/10/20
Misc./ Appearance					
8	Cr. Case		12524/2019	STATE Vs. MOHD MIRAJUDDIN	000490 /2019 () 22/5/20
9	Cr. Case		13692/2019	STATE Vs. DANISH	027929 /2019 (Subzi Mandi)
Misc. cases/purpose					
10	Cr. Case		642/2020	STATE Vs. RINKU GUPTA	035130 /2019 (WAZIRABAD) 14/4/20
11	Cr. Case		644/2020	STATE Vs. VIJAY KUMAR	378 /2019 () 19/6/20
12	Cr. Case		999/2020	STATE Vs. RAKESH KATOCH	0151 /2019 () 19/6/20
13	Cr. Case		1002/2020	STATE Vs. ANIL KUMAR @ BABA	38068 /2019 (WAZIRABAD) 14/4/20
14	Cr. Case		1391/2020	STATE Vs. SARTAJ	05 /2020 (WAZIRABAD) 13/4/20
15	Cr. Case		2733/2020	STATE Vs. VIPIN	113 /2019 (Kashmere Gate) 22/6/20
16	Cr. Case Charge		2734/2020	STATE Vs. IRSHAD	956 /2018 () 20/10/20
17	Cr. Case		6287/2019	STATE Vs. SACHIN MAAN	6884 /2019 (WAZIRABAD) 22/6/20
Prosecution Evidence					
✓	Cr. Case	77/T/2008	298657/2016	STATE Vs. SUNITA PANWAR	133 /2007 (Subzi Mandi)
✓	Cr. Case	18/2/2013	301327/2016	STATE Vs. PARVEEN	225 /2012 (Subzi Mandi)
(Main Matter : Cr. Case/0301327/2016) Sub Matter : Cr. Case/0301327/2016					
20	Ct. Cases	112/3/2015	526627/2016	RPF Vs. HADAR ALI ETC	9 /2015 (RPF(Tuglakabad)) 20/10/20
(Main Matter : Ct. Cases/0526627/2016) Sub Matter : Ct. Cases/0526627/2016					
21	Ct. Cases		537676/2016	KIRPAL KOHLI Vs. KISHAN CHAND JAIN @ KAMAL JAIN	/0 (Subzi Mandi)
(Main Matter : Ct. Cases/0046682/2016)					
22	Cr. Case		3579/2018	STATE Vs. SANJEEV	375 /2017 (Kashmere Gate)
23	Cr. Case		3907/2018	STATE Vs. DINESH KUMAR	50 /2017 (Kashmere Gate)
24	Cr. Case		4810/2018	STATE Vs. GAGAN GHOSH@DINGAL	369 /17 (Kashmere Gate) 21/10/20
25	Cr. Case		13412/2019	STATE Vs. RAJ KUMAR	16 /2019 ()
26	Cr. Case		15178/2019	STATE Vs. UMESH @ RADHEY	06 /2019 (RPF (NWL))

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Abhilash Malhotra
Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
27	Cr. Case		2082/2020	STATE Vs. AMAR	01 /2020 (Kashmere Gate)
	Misc. Arguments				
28	Ct. Cases		3962/2019	SUNITA Vs. PRABHAWATI	/2019 (WAZIRABAD)
	Arguments				
29	Ct. Cases		10802/2019	SATYA NARAIN Vs. ASHOK KUMAR	/2019 (Kashmere Gate)

21/10/20

21/8/20

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Gajender Singh Nagar
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:29**

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	25/CB/2008	288854/2016	STATE Vs. BHAGWATI MATTA OTHERS	224 /2005 (Kashmere Gate) - 5/5
2	Court Complaint	8M/11/2013	33/2016	COURT COMPLAINT Vs. FACT FINDING ENQUIRY	/0 (Bara Hindu Rao)
3	Cr. Case		306500/2016	STATE Vs. SATVINDAR @ HAPPY	019102 /2016 (GULABI BAGH)
(Main Matter : Cr. Case/0000238/2016)					
4	Cr. Case		6791/2017	STATE Vs. RAJGIR MEHTO @ RAJBIR	138 /2017 (NDRS)
5	Cr. Case		8065/2017	STATE Vs. DESHDEEP KUMAR GUPTA ETC	1145 /2016 (NDRS)
6	Ct. Cases		13402/2017	BAPTIST MISSIONARY SOCIETY Vs. RAJENDER SINGH	/0 (Civil Lines)
7	Ct. Cases		1729/2018	RAMESH Vs. SACHIV BATRA AND ORS	/0 (GULABI BAGH)
(Main Matter : Ct. Cases/0001038/2018)					
8	Cr. Case		10556/2018	STATE Vs. AKASH @ KANJAR	35368 /2017 ()
9	Ct. Cases		15680/2018	SUPER CASSETTES INDUSTRIES PVT LTD Vs. SCAN MEDIA PVT LTD	/2018 (Darya Ganj)
10	Ct. Cases		17980/2018	HARISH BHASIN Vs. GAURAV SARAN	/2018 (EOW)
11	Cr. Case		13635/2019	STATE Vs. CLOSURE REPORT	55 /2018 (GULABI BAGH)
12	Cr. Case		2209/2020	STATE Vs. UNTRACE	00008 /2019 (GULABI BAGH)
13	Cr. Case		2211/2020	STATE Vs. UNTRACE	000159 /2018 ()
14	Cr. Case		2473/2020	STATE Vs. UNTRACE	000056 /2019 (GULABI BAGH)
Charge					
15	Cr. Case		142/2019	STATE Vs. PIYUSH GOYAL	38 /2018 (Railway Main Delhi)
16	Cr. Case		7518/2019	STATE Vs. MAMTA	132 /2018 (GULABI BAGH)
17	Cr. Case		15223/2019	STATE Vs. MINAKSHI VERMA	140 /2019 ()
Prosecution Evidence					
18	Cr. Case	49/CB/2008	297636/2016	STATE Vs. NAFISH AHMAD ETC. (2)	273 /2007 (Sarai Rohilla) - 6/6
19	Cr. Case	4/1GB/2015	288386/2016	STATE Vs. AJAY ETC	65 /2012 (GULABI BAGH)
20	Cr. Case	3/1GB/2015	297178/2016	STATE Vs. NEERAJ @ SHANTI	59 /2014 (GULABI BAGH)
21	Cr. Case		1076/2017	STATE Vs. MAYA	135 /2014 (GULABI BAGH)
(Main Matter : Cr. Case/0000005/2017)					
22	Cr. Case		6209/2017	STATE Vs. ARJUN SARIN	65 /2017 (GULABI BAGH)
(Main Matter : Cr. Case/0000011/2017)					
23	Cr. Case		7798/2018	STATE Vs. PARDEEP@PANKAJ	11533 /2018 (GULABI BAGH)
24	Cr. Case		12918/2018	STATE Vs. ANIL KUAMR PASWAN	110 /2018 (Hauz Qazi)
25	Cr. Case		985/2019	STATE Vs. SATISH KUAMR YADAV	124 /2018 (Bara Hindu Rao)
26	Cr. Case		12426/2019	STATE Vs. RAJA	59 /2019 ()
27	Cr. Case		15454/2019	STATE Vs. DANISH	87 /2019 (NDRS)
Misc. Arguments					
28	Ct. Cases	17/1/2016	514815/2016	RAMESH KUMAR JHA Vs. MUKTA NANDA	/0 (Bara Hindu Rao) - 18/6
29	Ct. Cases		13452/2017	JAGDISH LAL CHOPRA Vs. KRISHNA DEVI @ KAMLA SAINI	/0 (Bara Hindu Rao) - 19/6

Sh. PRANAV JOSHI
Metropolitan Magistrate-03
Central Room No. 286,
Tis Hazari Courts, Delhi

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. PRANAV JOSHI
Metropolitan Magistrate

Criminal Cause List Dated 28-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	15/3/2015	287676/2016	STATE Vs. OSEKHODION SUNDAY	47 /2012 (Burari) → 24/04/20
2	Cr. Case		12350/2019	STATE Vs. BILAL	566 /2018 (Kashmere Gate) → 29/07/20
3	Cr. Case		14396/2019	STATE Vs. GURFAN ALI	379 /2017 (Burari) → 24/07/20
4	Ct. Cases		1267/2020	SAPNA Vs. SUKH DEVI	/0 (Burari) → 24/07/20
Charge					
5	Cr. Case	520/L/2013	293426/2016	STATE Vs. RASHID M.H. JUNG	12 /2013 (Lahori Gate) → 14/07/20
6	Cr. Case		11015/2017	STATE Vs. RAKESH SINGH	664 /2014 (Burari) → 27/04/20
7	Ct. Cases		18881/2018	STATE Vs. RAHUL	83 /2018 (Kashmere Gate) → 27/04/20
8	Cr. Case		9033/2019	STATE Vs. DEEPAK BANSAL	88 /2019 (Burari) → 25/06/20
9	Cr. Case		9914/2019	STATE Vs. PRAVEEN	206 /2019 (Burari) → 10/08/20
Prosecution Evidence					
10	Cr. Case	432/2/2015	292148/2016	STATE Vs. NITIN SAXENA	94 /2012 (Burari) → 18/08/20
11	Cr. Case	53/3/2015	296522/2016	STATE Vs. JITENDER SINGH @ JEETU	364 /2013 (Burari) → 18/08/20
12	Cr. Case	601/2/2015	287079/2016	STATE Vs. VIKRAM SINGH @ SONU BHAGAT JI	292 /2014 (Burari) → 20/08/20
13	Cr. Case	61/3/2015	298904/2016	STATE Vs. SMT POOJA	78 /2011 (Burari) → 26/06/20
14	Cr. Case	67/3/2015	295468/2016	STATE Vs. MANOJ KUMAR	103 /2013 (Burari) → 27/06/20
15	Cr. Case		4370/2017	STATE Vs. AMAR SINGH	106 /2016 (Burari) → 01/05/20
16	Ct. Cases		7067/2017	JEENAT BEGUM Vs. MOHD ASLAM	/0 (Lahori Gate) → 18/09/20
17	Cr. Case		10179/2017	STATE Vs. MOSEEN	184 /2016 (Lahori Gate) → 07/09/20
18	Cr. Case		12293/2017	STATE Vs. VINAY @ PRINCE	230 /2017 (Kashmiri Gate (Metro)) → 04/09/20
19	Cr. Case		2409/2018	STATE Vs. SARFUDDIN MOHAMMAD	138 /2017 (Lahori Gate) → 07/09/20
20	Cr. Case		8412/2019	STATE Vs. SUMAN	53 /2019 (Burari) → 18/09/20
Defence Evidence					
21	Cr. Case	2/2/2015	300835/2016	STATE Vs. BACHAN RAI	248 /2009 (Burari) → 24/04/20
Arguments					
22	Cr. Case	88B/2/2013	287145/2016	STATE Vs. GAURAV @ KISHAN ETC	50 /2012 (Bara Hindu Rao) → 01/06/20
23	Ct. Cases	13/1/2015	521436/2016	DIN DAYAL SAINI Vs. UDAYPAL SINGH	/0 (Nabi Karim) → 03/09/20
24	Ct. Cases	543/1/2015	19113/2018	BHUSHAN TYAGI Vs. PREM VERMA	/0 (Burari) → 03/09/20
25	Cr. Case		214/2019	STATE Vs. CANCELLATION (Comp. Smt. Mamta Rani)	453 /2015 (Burari) → 07/07/20
26	Ct. Cases		9265/2019	RAJESH KUMAR Vs. NISHI@PRIYA	/0 (Burari) → 17/07/20
Final Arguments					
27	Cr. Case		2337/2020	STATE Vs. AKSHAY SONI	374 /2019 (Burari) → 18/04/20

COURT NO- 288

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shama Gupta
Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	EX CRL	240/4/2012	231/2016	NEETU @ HEMLATA Vs. GANESH KUMAR	10 04/05/2020
Misc. cases/purpose					
2	EX CRL	46/4/2014	139/2016	NEETU @ HEMLATA Vs. GANESH KUMAR	10 (Karol Bagh) 04/05/2020
Misc./ Appearance					
3	Ct. Cases		13266/2018	NEHAN ANAND Vs. JOSHNA AND ANR	/2018 (Prashad Nagar) 11/05/2020
4	Ct. Cases		18444/2018	DIKSHA Vs. BHARAT MEHRA	/2018 (Karol Bagh) 11/05/2020
5	Ct. Cases		1337/2019	RATAN PREET KAUR Vs. JANG BAHADUR SINGH	/2019 (Karol Bagh) 18/05/2020
6	EX CRL		37/2019	SHEELA Vs. YASHPAL SAKKARWAR	/2019 0 01/06/2020
7	Cr. Case		10374/2019	STATE Vs. NITIN	361 /2018 (Prashad Nagar) 01/06/2020
8	Ct. Cases		13855/2019	SANGEETA DEVI Vs. SUBHASH	/2019 0 01/06/2020
9	Ct. Cases		3058/2020	LATA Vs. KOMAL	/2020 (Roop Nagar) 22/06/2020
Charge					
10	Cr. Case	82/2/2016	288335/2016	STATE Vs. RAMCHANDER KHOWAL	306 /2015 (Roop Nagar) 01/06/2020
11	Cr. Case		4710/2018	STATE Vs. SUNIL	40 /2017 (Roop Nagar) 01/06/2020
12	Cr. Case		4711/2018	STATE Vs. TILKU	137 /2017 (Roop Nagar) 22/06/2020
13	Cr. Case		8170/2018	STATE Vs. SUSHIL KUMAR	141 /2018 (DBG Road) 22/06/2020
14	Cr. Case		516/2019	STATE Vs. RAHUL	252 /2018 () 29/06/2020
15	Cr. Case		6399/2019	STATE Vs. KOMAL SINGH	149 /2018 (Prashad Nagar) 29/06/2020
Prosecution Evidence					
16	Ct. Cases	528/6/2012	521342/2016	RUBY KUNDRA Vs. ANAND KUMAR	/0 (Karol Bagh) 22/06/2020
17	Ct. Cases	9/1/2014	511534/2016	POOJA RATHI Vs. VIKAS RATHI	/0 (Roop Nagar) 22/06/2020
18	Cr. Case	18/2/2016	299202/2016	STATE Vs. VIPIN SONKAR	726 /2014 (Karol Bagh) 01/06/2020
19	Cr. Case		308448/2016	STATE Vs. RAJENDER SINGH	161 /2016 (Roop Nagar) 01/06/2020
20	Ct. Cases		1626/2017	VANDANA AGGARWAL Vs. RAJESH AGGARWAL	/0 (DBG Road) 29/06/2020
Defence Evidence					
21	Cr. Case	86/2/2012	293302/2016	STATE Vs. SANJAY PRASAD	220 /2009 (Prashad Nagar) 11/05/2020
Misc. Arguments					
22	Ct. Cases		4958/2018	RUCHI AGARWAL @ RUCHI GUPTA Vs. ANKIT GUPTA	10 01/06/2020
23	Ct. Cases		11873/2018	MANPREET KAUR Vs. KOMAL SINGH	/2018 (Prashad Nagar) 01/06/2020
24	Ct. Cases		5370/2019	MEENU Vs. GHANSHYAM SHARMA	/2019 (Prashad Nagar) 22/06/2020
25	Ct. Cases		5721/2019	HARSHA @ DEEPANSHI Vs. NITIN KUMAR ETC	/2019 (Karol Bagh) 22/06/2020
Order on Misc. Application					
26	Ct. Cases	204/6/2013	512670/2016	NEETU Vs. SUSHIL KUMAR	/0 (Karol Bagh) 11/05/2020
Order					
27	Cr. Case		6357/2018	STATE Vs. GURPREET	39 /2017 (Roop Nagar) 18/05/2020

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Sh. Vipin Kharb
 Senior Civil Judge Cum Rent Controller
 CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:16

S. No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
	CS SCJ		3734/19	RAKESH GUPTA Vs. AJAY KUMAR GUPTA	} 6/7/20
	BC ARC		101/20	SEEMA GUPTA Vs. PRABHU NATH BALEL	
	CS SCJ		375/20	ICICI BANK LIMITED Vs. SHYAM KUMAR GAUTAM	} 27/4/20
	CS SCJ		376/20	ICICI BANK LIMITED Vs. GAURAV TOURS AND TRAVELS	
Plaintiff/Petitioner Evidence					
	BC ARC	410/2014	77805/16	BALRAJ KUMAR BEDI Vs. AJAY KUMAR RAM BILAS	} 6/7/20
	CS SCJ	151/2016	93762/16	TEK CHAND Vs. SUKHBIR SINGH	
	CS SCJ		2856/18	RAJEEV SHARMA Vs. TATA POWER DELHI DISTRIBUTION LTD.	} 6/7/20
Defendant/Respondent Evidence					
	CS SCJ	23/2016	94686/16	SMT. PREMWATI Vs. SMT. RAM PYARI OTHERS	- 1/6/20
Misc. Arguments					
	BC ARC	E-126/2012	77736/16	ABDUL QADEER Vs. MOHD. INAAM	} 6/7/20
	BCA SCJ	27/2015	1293/16	MASOOD QUTABI Vs. BADAR SAMDANI	
Misc. Arguments					
11	BC ARC		81009/16	RAMESH CHANDER SACHDEVA Vs. YOGENDER PAL AND SONS	} 6/7/20
12	CS SCJ		1717/17	MUKESH SINGH Vs. MOHD. ZAKIR	
13	CS SCJ		1718/17	RAHUL KUMAR Vs. MOHD. ZAKIR	
Final Arguments					
14	CS SCJ	50/2016	93594/16	SUBHASH CHANDRA KATHURIA Vs. NEELAM SHARMA	- 11/5/20
15	CS SCJ	212/2016	96265/16	MAHA SINGH Vs. PYARE LAL	- 18/5/20
16	CS SCJ	9/2014	1662/16	MOHD. FARMAN Vs. OM PRAKASH	- 18/5/20

R. No. 323

R. No. 323

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Ms. Shefali Barnala Tandon
Administrative Civil Judge Cum Addl. Rent Control
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	586/2014	95087/16	V.K. BEHAL Vs. ENGG. INDUSTL. CORPN. LTD - 21/5/20
11/5/20	Succ. Court	155/2015	32898/16	MANJIT SINGH Vs. STATE
	Succ. Court		61/19	VIJAY KUMAR GUPTA Vs. THE STATE AND ORS.
1	EX		2270/19	KAMLESH Vs. NISHA RANI
5	EX		83/20	UNITED INDIA INSURANCE COMPANY LTD. Vs. SHRI KRISHAN CHANDRA SONS AND HUF 08/5/20
6	EX		175/20	PREM MANCHANDA Vs. CHANDRA PRABHA JAIN
7	Succ. Court		17/20	SYED FAIZAN HASAN AND ORS Vs. STATE 4/5/20
Plaintiff/Petitioner Evidence				
8	Succ. Court	138/2015	32920/16	BHOLA SINGH Vs. THE STATE
9	Succ. Court		19/17	SANJEEV JAISWAL AND ORS. Vs. STATE
10	Succ. Court		96/18	USHA W/O LATE SH. CHANDER PRAKASH. Vs. SH. LAXMAN SINGH S/O SH. SOHAN LAL.
11	Succ. Court		99/18	MANISHA W/O LATE SHRI. CHANDER PRAKASH. Vs. NORTH DELHI MUNICIAPL CORPORATION THROUGH ITS EXECUTIVE ENGINEER.
11/5/20	Succ. Court		23/19	LOKESH KUMAR Vs. STATE
13	Succ. Court		38/19	GENHARI RAM @ GANDHARI LAL AND ANR. Vs. THE STATE AND ORS.
14	Succ. Court		82/19	KUL BHUSHAN WADHWA Vs. THE STATE OF NCT OF DELHI .
15	Succ. Court		134/19	ALKA Vs. STATE AND ORS.
16	Succ. Court		177/19	GOPAL KRISHAN KAPOOR Vs. STATE AND ANR
17	Succ. Court		178/19	SHIV KUMAR BHARDWAJ Vs. STATE
18	Succ. Court		2/20	GOPAL KRISHAN KAPOOR Vs. THE STATE
Defendant/Respondent Evidence				
19	RC ARC	0E-11/2013	78500/16	DARSHNA DEVI Vs. RAVINDER SINGH 29/4/20
20	Succ. Court		84/18	SANJAY PURI AND ORS. Vs. THE STATE 4/5/20
Misc./ Arguments				
21	Succ. Court		23/20	PIYUSH DOGRA Vs. SALOCHANA DEVI 4/5/20
Final Arguments				
22	Succ. Court	157/2013	32755/16	ASHOK KUMAR Vs. THE STATE - 4/5/20
23	RC ARC	694/2014	79827/16	SH. DHARAMVIR JAIN AND OTHERS Vs. SH. SURENDER KUMAR ANT OTHERS 29/4/20
24	RC ARC	928/2014	78144/16	SHRI TARLOCHAN SINGH Vs. SMT. INDU GOEL ANR.
Judgement				
25	RC ARC	285/2013	80311/16	ABDUL HAMEED Vs. MOHD. SHARIF 8/4/20
26	RC ARC	286/2013	80394/16	ABDUL HAMEED Vs. MOHD. SHARIF

District and Sessions Judge, Central, THC
IN THE COURT OF Mr.Naveen Kumar Kashyap
Additional Sessions Judge
Criminal Cause List Dated 30-03-2020 Total Cases:9

Room No

11A

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		154/2020	SHWETA BHARDWAJ Vs. RAJIV TYAGI AND ORS	100 - 30/7/20
Charge					
2	SC		23/2020	STATE Vs. RAKESH	236 /2019 (Subzi Mandi) 14/7/20
Prosecution Evidence					
3	SC	40/2015	27618/2016	STATE Vs. SAURABH	152 /2015 (Darya Ganj)- 28/7/20
4	SC	1/2016	28018/2016	STATE Vs. SURAJ YADAV @ KAKE	1297 /2015 (Sarai Rohilla) - 29/7/20
5	SC	11/2016	27930/2016	STATE Vs. DR. KAMAL VEDI	206 /2015 (Nabi Karim)- 30/7/20
Final Arguments					
6	SC	104/2015	28232/2016	STATE Vs. ILIYASS MOHAMMAD @ TAHIR MOHD. @ IKLASS	315 /2014 (Nabi Karim)- 14/5/20
Arguments					
7	Cr Rev		159/2019	M.C. GUPTA Vs. SERIOUS FRAUD INVESTIGATION OFFICE	100 - 4/8/20
8	CA		378/2019	SABIHUDDIN SIDDIQUEE Vs. NASIR KHAN	10 (Jama Masjid) - 5/8/20
9	CA		379/2019	SABIHUDDIN SIDDIQUEE Vs. NASIR KHAN	10 (Jama Masjid) - 6/8/20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		707/17	ICICI Bank Vs. MOHD. ASGAR ALI
2	CS DJ		3355/17	SRSL SAREES PVT LTD Vs. FAIRGROWTH EXPORTS PVT LTD AND ORS
3	CS DJ		3827/17	M/S A.R. CRAFT Vs. M/S IVRCL LTD.
4	CS DJ		2044/18	ICICI Bank Vs. RAVISH KUMAR
5	Misc DJ		106/19	ASHOK RAWAL AND ORS. Vs. GOBIND KAUR AND ANR.
6	MCA DJ		15/19	MOHD. SHUAIB Vs. JAAN MOHAMMAD AND ORS.
7	Misc DJ		147/19	CHUNNI LAL Vs. RAM DEI
8	RCA DJ		58/19	ATUL KUMAR GUPTA AND ORS. Vs. MITTHAN LAL AGGARWAL AND ORS.
9	RCA DJ		124/19	JAGDISH KUMAR Vs. SADA NAND RAJPAL AND ORS.
10	CS DJ		1142/19	SHABNAM Vs. TAJUDDINE AND OTHERS
11	CS DJ		1245/19	MOHD IRFAN Vs. BSES YAMUNA POWER LTD.
Plaintiff/Petitioner Evidence				
12	CS DJ	544/2015	13472/16	MS UNI DYECHAM MARKETING AGENCIES P. LTD. Vs. MS MAHAVIR FORGINGS P. LTD. ANR.
13	CS DJ		20363/16	WARDA ZEESHAN Vs. IBRAHIM
14	CS DJ		208/18	ABHAS KHANDELWAL Vs. M/S KASSA FINVEST PVT LTD.
Defendant/Respondent Evidence				
15	CS DJ	9/2016	14103/16	YASHINDER KR. BAHL Vs. TEJINDER KR. BAHL
Misc. Arguments				
16	CS DJ	516/2014	12430/16	RAM MANDIR SANATAN DHARAM SABHA (REGD.) Vs. ANITA SHARMA
17	GP	145/2014	30169/16	MS. SHILPA SAMANTA Vs. THE STATE
18	CS DJ	753/2014	16409/16	SUSHIL MALIK Vs. GULSHAN KUMAR
19	Misc DJ	7/2015	60995/16	MS CAPITAL CABLES IND. P. LTD. Vs. SH. SATBIR
20	CS DJ	485/2016	17102/16	SIMRIT SINGH ORS. Vs. MS LUSA BUILDERS CONTRACTORS ANR.
21	CS DJ	486/2016	17103/16	SIMRIT SINGH ORS. Vs. MS LUSA BUILDERS CONTRACTORS ORS.
22	CS DJ	487/2016	17104/16	SIMRIT SINGH ORS. Vs. MS LUSA BUILDERZ CONTRACTORS ANR.
23	CS DJ		3791/17	NOVATEUR ELECTRICAL AND DIGITAL SYSTEMS PVT LTD Vs. ANIL GUPTA
24	CS DJ		1583/18	MASTER NITESH AND ORS. Vs. SRI RAM SHARMA AND ORS.
25	CS DJ		470/19	LAKSHMI DEVI Vs. ANJANA GUPTA AND ANOTHER
Final Arguments				
26	CS DJ	77/2014	10049/16	SURAJ KOHLI Vs. R.K. VASHISHT
27	CS DJ	507/2016	18045/16	MS DHANLAXMI BANK LTD Vs. ABHISHEK NISHCAL
28	CS DJ		18807/16	M/S GIRDHARS INTERNATIONAL P LTD Vs. M/S TRINITY GROUP
29	RCA DJ		126/18	NARENDER KUMAR ARON Vs. SHANTA KUMARI AMRIT AND ORS.

22/7

23/7

4/8

10/8

28/4

20/7

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Deepak Dabas
ASJ/SPECIAL JUDGE (NDPS)
Criminal Cause List Dated 30-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	CA		296/2019	SUMAN Vs. SMT. POOJA	10() → 30-5-2020
2	CA		471/2019	STATE Vs. MANOJ @ LAMBU AND ANR	10() → 03-6-2020
Charge					
3	SC		768/2019	STATE Vs. KAPTAN SINGH	42/2012 (Roop Nagar) → 02-6-20
4	SC		769/2019	STATE Vs. SANJEEV KUMAR	43/2012 (Roop Nagar) → 02-6-20
Prosecution Evidence					
5	SC		28939/2016	STATE Vs. AKASH @ GUDDU AND ANR.	83/2016 (Crime Branch- Central Delhi) → 03-4-20
6	SC		362/2017	STATE Vs. ROCKY	27/2017 (Sadar Bazar) → 17-9-20
7	SC		115/2018	STATE Vs. RAHUL	43/2017 (Prashad → 11-9-2020 Nagar)
8	SC		577/2018	STATE Vs. RAM NARAYAN@SANJAY	139/2018 (Pahar Ganj) → 24-7-20
9	SC		442/2019	STATE Vs. ANUJ DEDHA	43/2019 (Kashmere → 04-8-2020 Gate)
Arguments					
10	Cr Rev		671/2019	KAPTAN SINGH Vs. STATE AND ORS.	10() → 02-6-2020

Misc

State vs Suraj Ek 31/19/Crime Br → 04-4-2020.

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		20413/2018	TATA POWER DELHI DISTRIBUTION LIMITED Vs. KASHISH MOHAN	/2018 ()
2	Ct. Cases		1512/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. DUSHYANT KHATRA	/2019 ()
3	Cr. Case		3817/2019	STATE Vs. ARJUN	165 /2016 (Pahar Ganj)
4	Cr. Case		5205/2019	STATE Vs. UNTRACE	000576 /2018 ()
5	Ct. Cases		4855/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MOHD KALAM	/2019 ()
6	Cr. Case		9402/2019	STATE Vs. DR. AASHIMA BHALLA	33 /2019 (Pahar Ganj)
7	Ct. Cases		9551/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. NAVEEN	/2019 ()
8	Cr. Case		12242/2019	STATE Vs. UNTRACE	000379 /2019 ()
9	Ct. Cases		11337/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. BHAVYA BHALLA	/2019 ()
10	Ct. Cases		12205/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. AARTI	/2019 (Kashmere Gate)
11	Ct. Cases		12213/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. DEVINDER SINGH	/2019 ()
12	Ct. Cases		538/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. NAND KISHOR	/2019 (Kashmere Gate)
13	Ct. Cases		540/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SEEMA DEVI	/2019 ()
14	Ct. Cases		541/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MANISHA	/2019 ()
15	Ct. Cases		542/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAJNI	/2019 ()
16	Ct. Cases		550/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. NATHU TRAM	/2019 ()
17	Ct. Cases		551/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MANDHIR KAUR	/2019 ()
18	Ct. Cases		554/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAJESH	/2019 ()
19	Ct. Cases		556/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SATISH KUMAR	/2019 ()
20	Ct. Cases		559/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. PRADEEP XEROX CENTRE	/2019 ()
21	Ct. Cases		564/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SONU SHARMA	/2019 ()
22	Ct. Cases		567/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. AMARJEET	/2019 ()
23	Ct. Cases		572/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. VIKAS DHIMAN	/2019 ()
24	Ct. Cases		576/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAKESH KUMAR	/2019 ()
25	Ct. Cases		583/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. BHARTI	/2019 ()
26	Ct. Cases		585/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. VIKAS GUPTA	/2019 ()
27	Ct. Cases		587/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SANDEEP	/2019 ()
28	Ct. Cases		590/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. KARAN ATHOTRA	/2019 ()
29	Ct. Cases		592/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. MANISH SINGH	/2019 ()
30	Ct. Cases		593/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. NAVEEN SOLANKI	/2019 ()

16-7-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Shefali Sharma
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct. Cases		594/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SUSHIL KUMAR	/2019 ()
32	Ct. Cases		2083/2020	TATA CAPITAL FINANCE SERVICES LTD Vs. BHARAT SINGH NEGI	/2020 (Pahar Ganj)
Charge					
33	Cr. Case	46/CR/2008	297783/2016	STATE Vs. SHEIKH SHARIFUDDIN	477 /2006 (Darya Ganj)
34	Cr. Case		13737/2017	STATE Vs. KAMLESH RASTOGI	633 /2014 (Pahar Ganj)
35	Cr. Case		6207/2018	STATE Vs. PRABHJOT SINGH	69 /2009 (Pahar Ganj)
36	Cr. Case		926/2019	STATE Vs. HARISH KUMAR	255 /2016 (Kashmere Gate)
Prosecution Evidence					
37	Cr. Case	89/CR/2009	299645/2016	STATE Vs. MOHD. ZEESHAN ETC.	38 /2008 (Crime Branch-Central Delhi)
38	Cr. Case	97/ST/2012	299084/2016	STATE Vs. SUSHMA TEHLAN DALAL	107 /2011 (Roop Nagar)
39	Ct. Cases	80/L/2014	525226/2016	PREETI JAIN Vs. SHIV RAJ SINGH ORS	/0 (Roop Nagar)
40	Cr. Case		306284/2014	STATE Vs. SURESH KUMAR GATYA	80 /2012 (EOW)
41	Cr. Case	11/D/2015	287260/2016	STATE Vs. ADEEM PARAG	217 /2011 (Darya Ganj)
42	Cr. Case	40/D/2015	292199/2016	STATE Vs. SAURAV AGGARWAL	270 /2004 (Darya Ganj)
43	Cr. Case		7707/2018	STATE Vs. AMARJOT SINGH BHARDWAJ	367 /2016 ()
44	Cr. Case		12173/2018	STATE Vs. RAHUL@BADAL	358 /2018 ()
45	Ct. Cases		4683/2019	DCB BANK LTD Vs. SATISH KUMR AND ANR	/2019 ()
46	Cr. Case		8052/2019	STATE Vs. AMIT MITTAL	298 /2018 (Pahar Ganj)
47	Cr. Case		1534/2020	STATE Vs. PAWAN @ MONU	344 /2019 (Pahar Ganj)
Order on Misc. Application					
48	Cr. Case		2683/2018	STATE Vs. DEEPAK	521 /2014 (Pahar Ganj)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title		
(Urgent Cases)						
Misc. cases/purpose						
1	OMP (COMM.)		61/19	MOHD. HABIB AHMED Vs. HDFC BANK LTD.	11/5	
Misc. Arguments						
2	OMP (COMM.)		94/19	ABHISHEK Vs. HDB FINANCIAL SERVICES LTD	12/5	
Misc. cases/purpose						
3	CS (COMM)		237/19	STATE BANK OF INDIA Vs. BHUPINDER PAL SINGH	21/5	
4	CS (COMM)		238/19	STATE BANK OF INDIA Vs. MUSTQIM	21/5	
5	CS (COMM)		384/19	ICICI Bank Vs. LOKESH KUMAR	3/6	
6	CS (COMM)		798/19	ICICI Bank Vs. RIZOO SOOD 981803800		
7	CS (COMM)		881/19	ICICI Bank Vs. ARJUN KUMAR		
8	CS (COMM)		882/19	ICICI Bank Vs. KUNAL SEN GUPTA		
9	CS (COMM)		883/19	ICICI Bank Vs. NARAYAN SINGH		
10	CS (COMM)		884/19	ICICI Bank Vs. PRATEEK DEV		
11	CS (COMM)		885/19	ICICI Bank Vs. RAM ANJOR GAUTAM		
12	CS (COMM)		886/19	ICICI Bank Vs. INDERPREET SINGH SETHI		
13	CS (COMM)		1032/19	ICICI BANK LTD. Vs. TULIKA GUHA		
14	OMP (COMM.)		77/19	JAKAR HUSSAIN AND ANR. Vs. SHRIRAM TRANSPORT FINANCE COMPANY PVT. LTD.		23/5
15	CS (COMM)		1657/19	ICICI Bank Vs. CHANDER SHEKHAR		3/6
16	CS (COMM)		2208/19	ICICI BANK LIMITED Vs. MANOJ SHARMA AND ANR		
17	CS (COMM)		2214/19	ICICI Bank Vs. RINKU SHARMA AND ANR.		
18	CS DJ		1032/19	RAJ GOEL Vs. SOUTH DELHI MUNICIPAL CORPORATION	22/5	
19	CS (COMM)		2408/19	SHIV KUMAR GUPTA Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR.		
20	CS (COMM)		2412/19	RAJ GOEL Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR		
21	CS (COMM)		2602/19	CULINARY COMMUNICATIONS PVT LTD Vs. SARAH TODD	23/5	
22	CS (COMM)		2652/19	ICICI Bank Vs. KWALITY LIMITED	3/6	
23	CS (COMM)		2684/19	ICICI Bank Vs. PRIYANK PRAKASH GAUR		
24	CS (COMM)		2685/19	ICICI Bank Vs. RANJEET KUMAR		
25	CS (COMM)		2688/19	ICICI Bank Vs. NISHANT CHAUHAN		
Issues						
26	CS (COMM)		244/19	NEERAJ AGGARWAL Vs. KAUSHAL AND ANR	23/5	
Plaintiff/Petitioner Evidence						
27	CS (COMM)		239/19	STATE BANK OF INDIA Vs. PARDEEP TOURIST TAXI SERVICE AND ANR	18/5	
28	CS (COMM)		616/19	SRISHTI IMPEX PVT. LTD. Vs. NATIONAL SALES CORPORATION	19/5	
29	CS (COMM)		797/19	ICICI Bank Vs. SARITA AND ANR	3/6	

NOTE:

Due to Corona Virus advisory issued by Hon'ble High Court vide circular No.79/RG/DHC/2020 dated 16.03.2020, this case is simply adjourned for further proceedings.

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 29-03-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS (COMM)		1196/19	JAGUAR INTERNATIONAL LIMITED Vs. GPR POWER SOLUTION PVT. LTD.

1915

NOTE:

Due to Corona Virus advisory issued by Hon'ble High Court vide circular No.79/RG/DHC/2020 dated 16.03.2020, this case is simply adjourned for further proceedings.

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

R. No
217

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	63/2006	97143/16	VIJAY BANK Vs. MRS. SANTOSH BANSAL 01/6/20
2	CS SCJ		1953/16	HARISH CHANDER SARDANA Vs. KASSA FINVEST PVT LTD 01/6/20
3	CS SCJ		3128/16	KRISHAN Vs. KAUSHALYA DEVI 01/6/20
4	CS SCJ		96/19	STATE BANK OF INDIA Vs. MOHD. YUSUF 01/06/20
5	CS SCJ		40/20	SURINDER PAL SINGH Vs. HARASH BATRA 01/06/20
Plaintiff/Petitioner Evidence				
6	CS SCJ	162/2013	93987/16	MEHREEN HAIDER Vs. JAGJEET SINGH 20/7/20
7	CS SCJ		972/19	SUNIL KUMAR Vs. ASIF ALI 20/7/20
Defendant/Respondent Evidence				
8	CS SCJ	219/2011	93386/16	NOORDDIN Vs. HAYATA @ HAYAT MOHD 20/7/20
9	CS SCJ	493/2014	95071/16	ISHWAR SINGH Vs. TEHSILDAR CIVIL LINES 13/7/20
10	CS SCJ	494/2014	95072/16	ASHOK KUMAR Vs. TEHSILDAR CIVIL LINES 13/07/20
Misc. Arguments				
11	CS SCJ	109/2016	94694/16	SYED AFTAB AHMAD Vs. BALDEV RAJ SETH 06/7/20
12	Misc SCJ	7/2015	60184/16	SANJAY KUMAR SINGH Vs. R. B. SINGH 13/07/20
13	Misc SCJ	6/2015	60185/16	SANJAY KUMAR SINGH Vs. ANURENDER SINGH 13/07/20
14	Misc SCJ	16/2016	60537/16	SANJAY Vs. ANURENDRA SINGH 13/07/20
15	CS SCJ		996/18	SALIMUDDIN Vs. AMINA BANO 06/7/20
16	CS SCJ		2957/18	SHIVJI LAL Vs. ARVIND KUMAR 06/7/20
17	CS SCJ		1362/19	ANITA DEVI Vs. TATA POWER DELHI DISTRIBUTION LTD 06/7/20
18	Misc SCJ		44/20	SANJAY KUAMR SINGH Vs. ANURENDRA SINGH 13/07/20
19	Misc SCJ		45/20	SANJAY KUMAR SINGH Vs. ANURENDRA SINGH 13/07/20
20	Misc SCJ		46/20	SANJAY KUMAR SINGH Vs. R.B. SINGH 13/07/20
21	Misc SCJ		47/20	SANJAY KUMAR SINGH Vs. R.B. SINGH 13/07/20
Order on Misc. Application				
22	CS SCJ	450/2013	97125/16	KHAZANI DEVI Vs. SUNITA 01/6/20
Judgement				
23	CS SCJ	101/2015	95943/16	UCO BANK Vs. SONIA KAPOOR 01/6/20.

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Ms. Mahima Rai Singh
Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases: 25

महिमा राय सिंह
MAHIMA RAI SINGH
महानगर दण्डाधिकारी
Metropolitan Magistrate
महिला न्यायालय (केंद्रीय-02)
Mahila Court (Central-02)
कक्ष संख्या 273, द्वितीय तल
Room No. 273, 2nd Floor
नर्स हजारी न्यायालय, दिल्ली
Nurses Hazaar Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	Cr. Case	81/2/2015	292437/2016	STATE Vs. CLOSURE REPORT	116 /2013 (Lahori Gate) 13/5/20
2	Ct. Cases		8254/2018	BABITA Vs. NIRMAL KUMAR YADAV	/0 (GULABI BAGH) -13/5/20
3	Ct. Cases		18369/2018	ARIFA Vs. YUSUF	/2018 (Sarai Rohilla) -14/5/20
4	Cr. Case		15621/2018	STATE Vs. ABDUL QADIR QURESHI	282 /2017 (Sadar Bazar) -14/5/20
5	Cr. Case		16817/2018	STATE Vs. MOHD TAHIR	89 /2018 (Sadar Bazar) -15/5/20
6	Cr. Case		16845/2018	STATE Vs. MD TASLIM MALIK@MOHD TOSIF	100 /2018 (Sadar Bazar) -15/5/20
7	Cr. Case		9221/2019	STATE Vs. VIPIN	353 /2017 (Sarai Rohilla) -18/5/20
8	Cr. Case		9974/2019	STATE Vs. CLOSURE REPORT	665 /2016 (Sarai Rohilla) -18/5/20
9	Ct. Cases		2680/2020	HUMA ANSARI Vs. JAVED KHAN	/2020 (Sadar Bazar) -18/5/20
Charge					
10	Cr. Case	7/2/2014	298986/2016	STATE Vs. SAMER KHAN	57 /2013 (Bara Hindu Rao) -23/5/20
11	Cr. Case	153/2/2016	293549/2016	STATE Vs. ASLAM	746 /2015 (Sadar Bazar) -1/6/20
12	Cr. Case		17031/2018	STATE Vs. DEEPAK SATIJA	160 /2018 (Sarai Rohilla) -21/6/20
Prosecution Evidence					
13	Cr. Case	129/2/2013	295017/2016	STATE Vs. WASIM	64 /2013 (Bara Hindu Rao) -23/5/20
14	Ct. Cases	237/1/2015	535364/2016	NAZMEEN Vs. ATEEQUR REHMAN	/0 (Sadar Bazar) -23/5/20
15	Cr. Case		308251/2016	STATE Vs. JATIN @ JEETU	138 /2016 (Lahori Gate) -23/5/20
16	Cr. Case		308405/2016	STATE Vs. HARISH KUMAR @ MONU	172 /2016 (Sarai Rohilla) -26/5/20
17	Cr. Case		6540/2017	STATE Vs. MANJEET MALIK	314 /2015 (Maurice Nagar) 27/5/20
Defence Evidence					
18	Ct. Cases	106/1/2011	514255/2016	CHARU KAPOOR Vs. DHEERAJ KAPOOR	/0 (Maurice Nagar) -17/4/20
Misc. Arguments					
19	Ct. Cases		6328/2017	POONAM Vs. RAJAN	/0 (Sarai Rohilla) -22/5/20
20	Ct. Cases		4651/2018	KHUSHBOO Vs. PRITAM SINGH	/0 (Bara Hindu Rao) -18/5/20
21	Ct. Cases		6597/2019	SAPNA SONI Vs. PUNEET AGGARWAL	/2019 (Sarai Rohilla) -23/5/20
22	Ct. Cases		9608/2019	PINKI LAMBA Vs. VIJAY KUMAR LAMBA	/2019 (GULABI BAGH) -23/5/20
Order on Misc. Application					
23	Ct. Cases	199/1/2015	516684/2016	AYSHA PARVEEN Vs. MOHD. IRFAN	/0 (Bara Hindu Rao) -21/4/20
24	Ct. Cases		10549/2018	HINA IKRAM Vs. MOHD. NADEEM	NA/2018 (Lahori Gate) -18/4/20
Order					
25	Cr. Case	76/2/2014	289722/2016	STATE Vs. MOHD AKHTAR	74 /2013 (Bara Hindu Rao) -27/4/20

COURT No
116

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC		878/2019	STATE Vs. NABI HASAN	97 /2019 (Sadar Bazar)
Charge					
2	SC		941/2019	STATE Vs. SHEHNAWAZ @ SAMEER	281/04/2019 293 /2019 (Pahar Ganj)
Prosecution Evidence					
3	SC	69/2015	27446/2016	STATE Vs. HASAN ALI @ HASHIM SEIKH	291/05/2019 cm. 646 /2015 (NDRS)
4	SC		28800/2016	STATE Vs. DEEPAK	06/07/2019 PE
5	SC		621/2017	STATE Vs. KAMAL	154 /2016 (Nabi Karim) 17/07/2019 PE
6	SC		650/2017	STATE Vs. MANNU @ MANISH	261 /2017 (Sarai Rohilla) - 20/05/2019 PE
7	SC		97/2018	STATE Vs. ANIL	270 /2017 (Sarai Rohilla) - 25/04/2019 PE
8	SC		588/2018	STATE Vs. RAVI	191 /2017 (Timar Pur) 268 /2018 (Sarai Rohilla) - 13/08/2019 PE
Statement of Accused					
9	SC	25/2015	27206/2016	STATE Vs. RAHUL	51 /2015 (Timar Pur) 22/04/2019 SA

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjali
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		19999/16	LIC HOUSING FINANCE LTD Vs. HIMANSHU BHATT
2	CS DJ		20002/16	LIC HOUSING FINANCE LTD Vs. SHOBHIT AGGARWAL
3	CS DJ		20004/16	LIC HOUSING FINANCE LTD Vs. SUNIL KUMAR
4	Misc DJ		432/17	MOHIT YADAV AND ORS Vs. BALWANT SINGH AND ORS
5	CS DJ		2885/17	AHUJA BOOK COMPANY Vs. MODERN INSTITUTE OF MEDICAL SCIENCE ANR
6	CS DJ		1956/18	ST. STEPHENS HOSPITAL SOCIETY Vs. CHRYSOLITE VINCENT AND ORS.
7	CS DJ		6416/18	TANMAY BISWAS Vs. KAMLESH
8	CS DJ		597/19	MOHIT JAIN Vs. TRANS UNION CIBIL LIMITED and ORS
9	CS DJ		875/19	BHAGYASHREE BOTHRA Vs. RANJEET SINGH CHAWLA
10	RCA DJ		10/20	INDER PAL KALRA Vs. PRAMOD KUMAR AND ORS
11	RCA DJ		11/20	K N GOYAL Vs. TOTAL APPLICATION SOFTWARE COMPANY PVT LTD
12	CS DJ		274/20	AADHAR AGGARWAL Vs. SURBHIT KUMAR JAIN
Plaintiff/Petitioner Evidence				
13	CS DJ		20020/16	JAI PRAKASH Vs. JAI BHAGWAN
14	CS DJ		20134/16	M/S SHAHDAB ELYAS CO LTD Vs. M/S JAYDEE SAHNI AND COMPANY
15	CS DJ		20135/16	LIC HOUSING FINANCE LTD. Vs. UMA KANT SHARMA
16	CS DJ		2884/17	AHUJA BOOK COMPANY Vs. MODERN DENTAL COLLEGE AND RESEARCH CENTRE AND ANR
Defendant/Respondent Evidence				
17	CS DJ	423/2016	10178/16	USHA BINDAWALA Vs. TARACHAND BINDAWALA
18	CS DJ	355/2016	14607/16	SANJIV NARULA Vs. PARGAT SINGH ANR
19	CS DJ	477/2016	10530/16	SH. CHAWLI DEVI AND OTHER Vs. SH. TULSI DASS
20	CS DJ		21252/16	RAMESH KOTIYA Vs. SAVITRI
Misc. Arguments				
21	Misc DJ	4/2014	60518/16	MAHESH KUMAR SHARMA Vs. RAKESH KUMAR SHARMA OTHERS
22	CS DJ		20058/16	MANGAL SAIN Vs. RADHEY SHAYM SAINI
23	CS DJ		141/18	OM PRAKASH Vs. OM PRAKASH GOHRI AND ANR
24	CS DJ		822/18	VIMAL KUMAR TAHEEM Vs. DR MUKTESH CHAND AND ORS
25	CS DJ		5945/18	SHAHSI SACHDEVA and ORS. Vs. VIKAS SACHDEVA and ORS.
26	CS DJ		6389/18	SITA RAM SUREKA (HUF) Vs. M/s BASANT KUMAR SATISH KUMAR BIYANI (HUF) and ANR.
27	CS DJ		903/19	LIVSMART HOSPITALITY PVT. LTD. Vs. MARS INFRASTRUCTURE
Final Arguments				
28	CS DJ	285/2016	9715/16	PARVEEN KATHURIA ANR. Vs. KULWANT KAUR ORS.
29	CS DJ	433/2016	13105/16	IQBAL AHMED Vs. GULZARO BEGUM ORS.
30	CS DJ		19940/16	SUBEY SINGH Vs. SURAJ BHAN
31	CS DJ		20512/16	VISHESH SAGAR Vs. M/S ZETA LEATHER EXPORTS AND ANR
32	RCA DJ		203/17	KAMAL KISHORE Vs. ROHTAS KUMAR
33	RCA DJ		83/18	VINAY KUMAR Vs. PREM SINGH
Order on Misc. Application				
34	CS DJ		6369/18	SURESH LOHIA Vs. DAYA RAM and ORS.

28/3

21/07

3/6

4/6

14/07

15/07

06/07

07/07

06/07


District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjli
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title
35	RCA DJ <i>As</i>		162/18	CHIRAGUDDIN Vs. GOVIND RAM (SINCE DECEASED) THROUGH LRS. and ORS.
<i>Judgement / Asg</i>				
36	RCA DJ <i>Asg</i>		61987/16	TATA PWOER DELHI DISTRIBUTION LTD. Vs. ANIL KUMAR MITRA

08/7

District and Sessions Judge, Central, THC
IN THE COURT OF Shri Man Mohan Sharma
DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		413/18	ICICI BANK Vs. SANJAY YADAV
2	CS (COMM)		874/19	ICICI BANK Vs. RACHIT JAIN
3	CS (COMM)		877/19	ICICI BANK Vs. VINIT KUMAR SHRIVASTAV
4	CS (COMM)		878/19	ICICI BANK Vs. ARVIND B CHOUBE
5	CS (COMM)		2112/19	HUBLLOT SA Vs. AMBICA COLLECTION
6	CS (COMM)		2113/19	GIORGIO ARMANI SPA Vs. AMBICA COLLECTION
7	CS (COMM)		2115/19	AUDEMARS PIGUET HOLDING SA Vs. AMBICA COLLECTION
8	CS (COMM)		2116/19	TAG HEUER SA Vs. AMBICA COLLECTION
9	CS (COMM)		2333/19	ICICI Bank Vs. SANTOSH KUMAR GUPTA
10	CS (COMM)		2334/19	ICICI Bank Vs. AJAY SRIVASTAVA
11	CS (COMM)		2336/19	ICICI Bank Vs. PRADEEP KUMAR
12	CS (COMM)		2655/19	RAJAT MALHOTRA Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.
13	CS (COMM)		2656/19	RAJAT MALHOTRA Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR.
14	CS (COMM)		138/20	WRANGLER APPAREL CORP Vs. ASHOK KUMAR
15	CS (COMM)		151/20	ICICI BANK LIMITED Vs. UPENDRA KUMAR SINGH
16	CS (COMM)		275/20	ICICI BANK LIMITED Vs. TGB REALCON PVT LTD AND ANR
17	CS (COMM)		277/20	ICICI Bank Vs. SUDHIR
18	CS (COMM)		278/20	ICICI Bank Vs. VIJAY DUTTA
19	CS (COMM)		279/20	ICICI Bank Vs. JOSEPH MJ
Case Management Hearing / Pre - Trial Conference				
20	CS (COMM)		1232/19	ICICI BANK Vs. SUNIL KUMAR
Issues				
21	CS (COMM)		1541/19	RAJEEV SEHGAL Vs. NDMC AND ANR.
Misc. Arguments				
22	CS (COMM)		1615/19	K L MONGA Vs. THE EXECUTIVE ENGINEER CPWD AND ANR
Final Arguments				
23	CS (COMM)		353/18	ICICI BANK LIMITED Vs. RAJ KUMAR


MAN MOHAN SHARMA
 जिला न्यायाधीश
 District Judge
 (व्यवसायिक न्यायालय)-06
 Commercial Court-06
 (केन्द्रीय) कमरा नं.102
 (Central) Room No. 102
 The District Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Mohd. Farrukh
Special Judge

COURT ROOM
No. 14

Criminal Cause List Dated 30-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		48/2020	STATE Vs. RAM AVADH	429 /2019 (Karol Bagh) - 14/4/20
Prosecution Evidence					
2	SC	125/2013	27319/2016	STATE Vs. SMT. TULSI @ SHILPA (POCSO ACT)	44 /2013 (Crime - 20/4/2020 Branch-Central Delhi)
3	SC	126/2013	27325/2016	STATE Vs. SMT. TULSI @ SHILPA (POCSO ACT)	45 /2013 (Crime - 20/4/2020 Branch-Central Delhi)
4	SC		29149/2016	STATE Vs. CCL	344 /2016 (Darya Ganj) - 12/5/20
5	SC		588/2017	STATE Vs. VIKAS JAINS	247 /2017 (Sarai Rohilla) - 30/6/2020
6	SC		924/2017	STATE Vs. IRFAN	138 /2016 (Chandni Mahal) - 6/7/2020
7	SC		510/2019	STATE Vs. AMIR KHAN	79 /2019 (Kamla Market) - 26/5/2020
Statement of Accused					
8	SC	78/2016	28658/2016	STATE Vs. MANISH	14 /2016 (H. Nizamuddin) - 30/4/2020
Defence Evidence					
9	SC		752/2017	STATE Vs. VINOD BHARADWAJ	524 /2017 (Burari) - 6/5/2020
Final Arguments					
10	SC		28875/2016	STATE Vs. SHANTNU	171 /2016 (Lahori Gate) - 27/4/20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ	916/2010	99858/16	A.R. SINGH, ADVOCATE Vs. MCD - 07-09-20
Misc. cases/purpose				
2	CS SCJ	365/2014	97694/16	VIDYA SAGAR Vs. UNIOD OF INDIA - 01-09-20
3	CS SCJ	425/2014	95318/16	SANJAY (SC) Vs. SMT. SARVESH - 13-07-20
4	CS SCJ		685/18	ICICI BANK LTD Vs. SAMEER BHATNAGAR - 23-09-20
5	CS SCJ		1918/18	ICICI BANK LIMITED Vs. PRADEEP KUMAR - 23-09-20
6	CS SCJ		2109/18	SELINA PUBLISHERS PVT LTD Vs. NEW HORIZONS GLOBAL SCHOOL (23-12-20 - 30-03-20 - 12-03-20) - 09-07-20
7	Misc SCJ		132/19	ICICI BANK LTD. Vs. PRAMOD MADHWAL - 20-08-20
8	CS SCJ		2015/19	ICICI BANK LIMITED Vs. RAMESH PANTH - 24-09-20
9	CS SCJ		2449/19	ICICI BANK LIMITED Vs. JEET SHARMA - 15-07-20
10	CS SCJ		3422/19	ICICI BANK LIMITED Vs. RAKESH KUMAR - 26-08-20
11	CS SCJ		3692/19	NEENA Vs. ARUNA - 10-09-20
12	Misc SCJ		4/20	PUNJAB AND SIND BANK Vs. SURJEET SINGH GUJRAL - 28-10-20
Issues				
13	CS SCJ		1686/19	KISHWAR SULTANA Vs. BSES YAMUNA POWER LTD - 06-10-20
14	CS SCJ		2288/19	YOGESH KUMAR NEHRA Vs. THE DEPUTY COMMISSIONER (M.C.D.) - 14-09-20
Plaintiff/Petitioner Evidence				
15	CS SCJ	16/2016	99796/16	DINDAYAL AGRAWAL Vs. SURENDER SINGH RAWAT - 03-09-20
Defendant/Respondent Evidence				
16	CS SCJ	132/2014	97852/16	D.R.ROY Vs. T.C. RANA - 24-08-20
17	CS SCJ		3559/18	KESHO RAM Vs. MS. KIRAN AND ORS. - 19-08-20
Misc. Arguments				
18	CS SCJ	113/2014	94147/16	RAJESH KR. SHARMA Vs. SH. GIAN PARKASH SHARMA - 07-07-20
19	CS SCJ	16/09/2014	95539/16	NEW DELHI BHIWANI Vs. MANOHAR LAL - 06-07-20
20	CS SCJ		1765/16	ROOP KISHORE RASTOGI (HUF) Vs. HARSH SAPRA - 18-08-20
21	CS SCJ		1757/16	MANSAGAR ENTERPRISES Vs. NCC LTD - 15-07-20
22	Misc SCJ		60827/16	NEW DELHI BHIWANI GOODS TRANSPORT CO Vs. MANOHAR LAL - 06-07-20
23	CS SCJ		3336/16	ANIL KUMAR GUPTA Vs. RAJESH SHARMA - 19-08-20
24	CS SCJ		1933/18	RAIS HAIDER Vs. NADEEM HUSSAIN - 14-07-20
Misc./ Arguments				
25	Contempt Petition		5/18	JAGDISH PRASAD Vs. SANJAY - 22-09-20
Misc. Arguments				
26	Misc SCJ		158/19	LAXMAN DASS BHATIA Vs. PARVEEN CHATTERJEE - 23-09-20

शैल जैन
SHAIL JAIN
प्रधान न्यायाधीश (कुटुंब)
Principal Judge (Central)
कमरा नं. 101, पटना-800 001
Room No. 101, Patna-800 001

Principal Judge Family Court, Central, THC

IN THE COURT OF Ms. Shall Jain

Principal Judge, Family Court, Central Dist.

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:16

24/07/20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	HMA	213/2014	61308/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
2	HMA		55/17	XXXXXXXXXX Vs. XXXXXXXXXXXX
3	HMA		1367/18	XXXXXXXXXX Vs. XXXXXXXXXXXX
4	HMA		103/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
5	HMA		658/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
6	IDA		14/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
7	HMA		1365/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
8	HMA		1667/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
9	HMA		178/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
10	HMA		276/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
Proper Orders				
11	HMA		435/20	XXXXXXXXXX Vs. XXXXXXXXXXXX
Plaintiff/Petitioner Evidence				
12	HMA	932/2014	62265/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
13	GP	81/2014	58679/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
14	HMA		691/19	XXXXXXXXXX Vs. XXXXXXXXXXXX
Defendant/Respondent Evidence				
15	HMA	209/2014	61631/16	XXXXXXXXXX Vs. XXXXXXXXXXXX
16	HMA		451/17	MUKESH KUMAR GUPTA Vs. MEENU GUPTA

24/07/20

Principal Judge Family Court, Central, THC
 IN THE COURT OF Ms. Shall Jain
 Principal Judge, Family Court, Central Dist.

शैल जैन
 SHAIL JAIN
 प्रधान न्यायाधीश (केंद्रित)
 Principal Judge (Central)
 कक्षा नं. 101, परिवार न्यायालय

Criminal Cause List Dated 30-03-2020 Total Cases: 15

S.No.	Case Type	Old Case No.	Case No.	Title	Room No. FIR/PS
Misc. cases/purpose					
1	Misc.		29/2017	KARUNA Vs. NAVDEEP	/0
(Main Matter : Mt. CASE/5861681/2016)					
2	Mt. CASE		120/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
3	Mt. CASE		168/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
4	Mt. CASE		298/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
5	Mt. CASE		333/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
6	Mt. CASE		414/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
7	E X		169/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
8	E X		170/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
9	Mt. CASE		485/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
Misc./ Appearance					
10	E X		47/2020	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
Proper Orders					
11	Mt. CASE		116/2020	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
Plaintiff/Petitioner Evidence					
12	Mt. CASE		158/2017	HEENA-GUPTA Vs. MAYANK GUPTA	/0
13	Mt. CASE		176/2019	XXXXXXXXXX Vs. XXXXXXXXXXXX	/00
Misc. Arguments					
14	Mt. CASE		415/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0
15	Mt. CASE		427/2018	XXXXXXXXXX Vs. XXXXXXXXXXXX	/0

दोस बसो, फ्रीड
 The Hon'ble Judge

← 24/07/20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Shilpi Jain

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:30

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Cr. Case	190/2/2015	294050/2016	STATE Vs. MUNNA @ RAJESH ORS	46 /2014 (Timar Pur)
2	Ct. Cases		540029/2016	MOHSIN KHAN Vs. GOVIND LAL ARORA	/0 (Timar Pur)
Misc./ Appearance					
3	Cr. Case		56/2020	STATE Vs. UNTRACE	129 /2018 (Timar Pur)
Charge					
4	Cr. Case	14/2/2008	294144/2016	STATE Vs. RAJEEV SAXENA	631 /2005 (Timar Pur)
5	Cr. Case	961/G/2014	297710/2016	STATE Vs. SHRI OM	184 /2012 (Timar Pur)
6	Cr. Case	127/2016	301466/2016	STATE Vs. RANJEEET KUMAR CHAURASIYA ETC.	173 /2015 (Timar Pur)
7	Cr. Case		7601/2017	STATE Vs. HAIDER	552 /2016 (Timar Pur)
8	Cr. Case		14004/2018	STATE Vs. RAJENDER SINGH	18 /2018 (Timar Pur)
9	Cr. Case		5162/2019	STATE Vs. MONIKA	256 /2018 (Timar Pur)
Prosecution Evidence					
10	Cr. Case	201/G/2014	301381/2016	STATE Vs. DHEERAJ JHA	107 /2008 (Timar Pur)
11	Cr. Case	579/G/2014	299263/2016	STATE Vs. SHEKH ANSAR@KALLU	208 /2011 (Timar Pur)
12	Cr. Case	57/2/2014	297126/2016	STATE Vs. RAHISH PAL	17 /2012 (Timar Pur)
13	Cr. Case	21/G/2014	294507/2016	STATE Vs. MIA SABBIR ALI @ HAZRAT ALI MULLAH @ TANTRIK	116 /2008 (Timar Pur)
14	Cr. Case	545/G/2014	289226/2016	STATE Vs. SHARWAN	112 /2012 (Timar Pur)
15	Cr. Case	287/G/2014	302075/2016	STATE Vs. RAJ KUMAR	95 /2009 (Timar Pur)
16	Cr. Case	555/2/2014	298419/2016	STATE Vs. KARTAR SINGH ETC.	439 /2014 (Timar Pur)
17	Cr. Case	452/2/2015	293838/2016	STATE Vs. KULDEEP	25 /2015 (Timar Pur)
18	Cr. Case	79/2016	299819/2016	STATE Vs. SANDEEP RAI	223 /2015 (Timar Pur)
19	Cr. Case	104/2016	299676/2016	STATE Vs. ROBIN ANR.	30 /2016 (Timar Pur)
20	Cr. Case	126/2016	300318/2016	STATE Vs. SANDEEP KUMAR RAI @ DIKKY	854 /2014 (Timar Pur)
21	Cr. Case		50/2017	STATE Vs. MOHD. SAHID	000374 /2016 (Timar Pur)
Sub Matter : Cr. Case/0004995/2017					
22	Ct. Cases		5309/2018	KUSUM Vs. VIMAL ALIAS HEMA	/0 (Timar Pur)
23	Cr. Case		7980/2018	STATE Vs. SANJAY RAJ BAHAR	499 /2017 ()
24	Cr. Case		14370/2018	STATE Vs. BHIM SAIN ARORA	76 /2018 (Timar Pur)
25	Ct. Cases		2189/2019	NEETA BAHL Vs. NEELAM CHANDRA and ANR	/2019 (Timar Pur)
Misc. Arguments					
26	Ct. Cases	585/G/2014	518484/2016	RADHA RANI Vs. KAMAL SINGH BHATTI	/0 (Timar Pur)
27	Ct. Cases		6006/2017	NAUSHAD ALI Vs. DILSHAD QURESHI	/0 (Timar Pur)
Arguments					
28	Cr. Case	182/G/2014	291710/2016	STATE Vs. UNKNOWN	176 /2006 (Timar Pur)
29	Cr. Case		304745/2016	STATE Vs. RAJESH SANGHI	195 /2012 (Pahar Ganj)
30	Cr. Case		307460/2016	STATE Vs. CANCELLATION	825 /2015 (Timar Pur)

Court No 31

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases		1951/2017	SHEO RAM BODWAL Vs. SAMEER KUMAR	/0 (Darya Ganj) 13/5/20
2	SC		972/2019	STATE Vs. PRAVEEN RANA	525 /2015 (Subzi Mandi) 27/4/20
Prosecution Evidence					
3	SC		29140/2016	STATE Vs. KIRAN KUMAR @ LALA ETC.	344 /2016 (Darya Ganj) 15/4/20
4	SC		221/2018	STATE Vs. MUNSHAD @ ASHU @ PEHALWAN @ FARUKH	144 /2017 (Crime Branch-Central Delhi) 04/5/20
5	Ct. Cases		219/2018	MANOJ KUMAR ANAND Vs. STATE, GOVT. OF NCT OF DELHI.	/0 02/5/20
Misc. Arguments					
6	Cr Rev		734/2019	SUNAIR HOTELS LTD Vs. THE STATE AND ANR	/0 () 06/5/20
7	Cr Rev		735/2019	SUNAIR HOTELS LTD Vs. THE STATE	/0 ()
Final Arguments					
8	SC	150/2013	28038/2016	STATE Vs. MANOJ KUMAR SHAH	52 /2012 (Karol Bagh) 01/5/20
9	CA		397/2019	STATE GOVT. OF NCT OF DELHI Vs. ROHIT @ GOLU	/0 () 02/5/20

Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:25

S. No.	Case Type	Old Case No.	Case No.	Title
17. CS/2618/18 Rajani Sharma vs The Commissioner NDMC - 06/6/20				
Misc. cases/purpose				
1	CS SCJ	350/2014	94843/16	AVTAR SINGH Vs. BALWANT SINGH 01/06/20
2	Misc SCJ	50/2014	59742/16	LAL SINGH Vs. THE MEDICAL SUPERINTENDENT → 13/7/20
3	Misc SCJ	51/2014	59781/16	GOVIND RAM Vs. THE MEDICAL SUPERINTENDENT 06/7/20
4	EX		1389/17	ROOP KALA Vs. DELHI TRANSPORT CORPORATION
5	Misc SCJ		25/18	ASHA Vs. MANAGER, DENA BANK → 13/7/20
6	CS SCJ		623/19	SHARMA ALUMINIUM FABRICATORS Vs. H.R. HARDWARE
7	CS SCJ		1449/19	MOHD. MOHSIN Vs. MOHD. SAIM
8	CS SCJ		1705/19	SANTOSH DEVI GUPTA Vs. GOVT OF NCT
9	CS SCJ		2767/19	GAURAV SHARMA Vs. LALIT SAGAR
10	CS SCJ		3178/19	SHAMIMA BEGUM Vs. IZHAR AHMED → 01/06/20
11	EX		2391/19	ARCHANA SETHI Vs. CHHAYA MAHAJAN
12	CS SCJ		3429/19	DAGA TRADING CENTRE Vs. MANEET SINGH
Issues				
13	CS SCJ		525/19	ANITA ALIAS GUDDI GUPTA Vs. RAM NIWAS GUPTA 01/06/20
Plaintiff/Petitioner Evidence				
14	CS SCJ	29/2015	97549/16	ASHA Vs. MANAGER, DENA BANK
15	CS SCJ	352/2016	201/16	DAULAT RAM CHHABRA Vs. BANSAL MARBLE CENTRE
16	CS SCJ		2256/16	VIVEK RANJAN Vs. SHIVANGI ESTATE → 13/7/20
17	CS SCJ		554/18	ICICI BANK LTD Vs. LALIT KUMAR
18	CS SCJ		2640/18	ANUJ JAIN Vs. ASSETS RECONSTRUCTION COMPANY (INDIA) LTD. (ARCIL)
Defendant/Respondent Evidence				
19	CS SCJ	690/2014	96135/16	GOVIND RAM Vs. GOVT. OF NCT OF DELHI 06/07/20
20	CS SCJ	689/2014	96553/16	LAL SINGH Vs. GOVT. OF NCT OF DELHI 13/7/20
Misc. Arguments				
21	CS SCJ		478/18	MATA SUNDARI ROAD TEMPLE TRUST SOCIETY Vs. MANOJ KUMAR 01/06/20
22	CS SCJ		523/19	ANITA ALIAS GUDDI GUPTA/O LATE SH DHANPAT RAM GUPTA W/O SH MAHESH KUMAR GUPTA Vs. RADHEY SHYAM GUPTA → 06/7/20
23	CS SCJ		1000/19	LIAQAT ALI Vs. MOHD. YAQUB ALIAS YAQOUB ALI 06/7/20
Final Arguments				
24	CS SCJ	276/2014	93404/16	SHANTI DEVI Vs. SAROJ SINGH → 01/06/20
Order on Misc. Application				
25	CS SCJ		1224/17	LEENA DEVI Vs. SUSHIL AGGARWAL → 01/06/20

COURT OF
SH. VINOD JOSHI
CJ-05, CENTRAL
R. No: 125

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Arul Varma
Chief Metropolitan Magistrate

COURT No-38

Criminal Cause List Dated 30-03-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		7683/2019	ARVIND GUPTA Vs. VIJAY RAI AND ANR	/2019 (DBG Road)
2	Cr. Case		12246/2019	STATE Vs. MANISH SAINI	07 /2019 ()
3	Cl. Cases		10889/2019	MOHD ASLAM Vs. PUNJAB NATIONAL BANK	/2019 ()
4	Misc CrI		185/2019	CENTRAL BANK OF INDIA Vs. SAHDEV JEWELLERS	/2019 (Karol Bagh)
5	Cr. Case		15619/2019	STATE Vs. ANAS AHMAD	157 /2016 (EOW)
6	Misc CrI		214/2019	BANK OF BARODA Vs. RUCHI SALES	/2019 ()
7	Ct. Cases		13745/2019	BANK OF BARODA Vs. RUCHI INC	/2019 ()
8	Misc CrI		23/2020	YES BANK LIMITED Vs. UPPER INDIA TRADING COMPANY DELHI PVT LTD	/2020 ()
Charge					
9	Cr. Case		13455/2018	STATE Vs. DOST MAHAMMAD	44 /2018 (Sadar Bazar)
10	Cr. Case		10405/2019	STATE Vs. NITIN ARORA	127 /2016 ()
Prosecution Evidence					
11	Cr. Case	12/2/2011	291711/2016	STATE Vs. SANKAR KUMAR	122 /2010 (DBG Road)
Final Arguments					
12	Cr. Case	28/1/2011	302174/2016	RGDHC Vs. KULDEEP KAPOOR	/0 (Subzi Mandi)
Arguments					
13	Cr. Case		2720/2018	STATE Vs. UNTRACE	200 /2016 (DBG Road)

14-7-2020

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. PRIGYA GUPTA
Metropolitan Magistrate**

Criminal Cause List Dated 30-03-2020 Total Cases:47 - 29-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case		352/2017	STATE Vs. UNTRACE	02 /2014 (Kotwali)
2	Cr. Case		4278/2019	STATE Vs. UPENDER KUMAR	28A /2017 (Kamla Market)
3	Cr. Case		4833/2019	STATE Vs. MOHD ISRAIL	251 /2016 ()
4	Cr. Case		5601/2019	STATE Vs. UNTRACE	210 /2013 (Kamla Market)
Misc. cases/purpose					
5	Cr. Case		6852/2019	AU SMALL FINANCE BANK LTD Vs. ABBAS	/2019 (Kotwali)
Misc./ Appearance					
6	Cr. Case		8057/2019	STATE Vs. RESHAM THAPA	036198 /2018 (Kamla Market)
7	Ct. Cases		7845/2019	TEJ SINGH Vs. MANISH KHANNA AND ORS.	/2019 (Kotwali)
8	Ct. Cases		12024/2019	MOHIT KONAI Vs. KESHAV GOGIA	/2019 (Kotwali)
9	Cr. Case		14975/2019	STATE Vs. UNTRACE	154 /2018 (Chandni Mahal)
10	Ct. Cases		13194/2019	VINOD NISCHAL Vs. ANUP JALOTA	/2019 (Kotwali)
11	Cr. Case		827/2020	STATE Vs. ASHOK SHARMA (SR. CITIZEN/OTHER)	736 /2014 (Kotwali)
12	Cr. Case		1357/2020	STATE Vs. JISHAN	75 /2019 (Chandni Mahal) → 29-06-20
Charge					
13	Cr. Case		2429/2018	STATE Vs. MAHESH KUMAR	257 /2014 (Chandni Mahal)
14	Cr. Case		9702/2018	STATE Vs. SAJID	262 /2017 (Kotwali)
15	Cr. Case		14123/2018	STATE Vs. MS JYA	286 /2017 (Kamla Market)
16	Cr. Case		1577/2020	STATE Vs. MOHD AZAHAR	00574 /2019 (Kotwali)
17	Cr. Case		1985/2020	STATE Vs. MANJEET SINGH	001065 /2019 (Kotwali)
18	Cr. Case		2510/2020	STATE Vs. VISHAL @ RAHUL	22 /2020 (Kamla Market)
Prosecution Evidence					
19	Cr. Case	989/3/2009	302875/2016	STATE Vs. MANOJ KUMAR SHUKLA	93 /2004 (Kamla Market)
20	Ct. Cases	215/k/2010	514675/2016	LEKH RAJ Vs. DEVENDER KUMAR	/0 (Roop Nagar)
21	Cr. Case	501/2/2014	296099/2016	STATE Vs. YOGESH DHAMA	96 /2012 (Kotwali)
22	Ct. Cases	157/1/2014	522222/2016	PANKAJ JAIN Vs. SMT. GARIMA GOEL	/0 (Chandni Chowk)
23	Cr. Case	176/3/2014	291825/2016	STATE Vs. 1 BARKAT ALI 2 AMJAD 3 ANWAR KHURESHI	86 /2014 (Kamla Market)
24	Ct. Cases	343/1/2014	530029/2016	SANJAY MEHRA Vs. AJAY MEHRA	/0 (Kotwali)
25	Ct. Cases	67/1/2015	526384/2016	NASEEMUDDIN Vs. MOHD. SALEEM	/0 (Chandni Mahal)
26	Cr. Case	146/2/2015	289972/2016	STATE Vs. SIRAJ BOOTER ETC.	122 /2014 (Chandni Mahal)
27	Cr. Case	37/3/2015	294784/2016	STATE Vs. MD. MAHFOOZ	161 /2012 (Chandni Mahal)
28	Cr. Case	289/4/2015	302772/2016	STATE Vs. ANGAD MANI TRIPATHI (COMPT. CASE SHIV NATH VS. ANGAD MANI ATTACHED)	139 /2014 (Kamla Market)
29	Cr. Case	227/3/2015	298897/2016	STATE Vs. 1 DAUD 2 MD. NISAR 3 IMRAN	96 /2015 (Kamla Market)
30	Ct. Cases	237K/2015	513665/2016	RAKESH KUMAR Vs. ANIL KUMAR	/0 (Kotwali)
31	Cr. Case	203K/2016	303056/2016	STATE Vs. IMRAN	714 /2014 (Kotwali)
32	Cr. Case		4356/2017	STATE Vs. SALMAN	37 /2017 (Chandni Mahal)

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. PRIGYA GUPTA
Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:47**

29-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Cr. Case		1222/2018	STATE Vs. MOHD. AHAMAD	000065 /2017 (Kamla Market)
34	Cr. Case		10090/2019	STATE Vs. AMIT	269 /2018 (Kotwali)
35	Cr. Case		13421/2019	STATE Vs. NAVNEET	000995 /2017 (Kotwali)
36	Cr. Case		755/2020	STATE Vs. SHAHZAD @ SIDDU	240 /2019 (Kamla Market)
Statement of Accused					
37	Cr. Case	145/3/2013	300199/2016	STATE Vs. 1.SARIKA 2. UDAI PAL	95 /2013 (Kamla Market)
Defence Evidence					
38	Cr. Case	4/2/2013	294774/2016	STATE Vs. OM PRAKASH KASHYAP	166 /2012 (Kotwali)
39	Cr. Case	446/2/2014	301751/2016	STATE Vs. MOHD HARUN	215 /2011 (Kotwali)
Final Arguments					
40	Cr. Case	165/3/2009	303109/2016	STATE Vs. RAM DEV YADAV	675 /2005 (Kamla Market)
41	Cr. Case	599/3/2010	298045/2016	STATE Vs. MOHD. FATEH	139 /2009 (Kamla Market)
42	Cr. Case	14/2/2015	297303/2016	STATE Vs. MANOJ TYAGI @ MANU	71 /2014 (Kamla Market)
43	Cr. Case		2467/2017	STATE Vs. CANCELLATION	140 /2012 (Kamla Market)
Arguments					
44	Cr. Case		8567/2017	STATE Vs. ISLAMUDDIN	150 /2014 (Chandni Mahal)
45	Ct. Cases		8178/2018	VINOD KUMAR Vs. JAGDISH BHATT	/0 (Kotwali)
Order					
46	Cr. Case	209/2/2014	291363/2016	STATE Vs. FINAL REPORT	2 /2014 (Kotwali)
Order on Sentence					
47	Cr. Case	76/3/2009	302768/2016	STATE Vs. VED PRAKASH	106 /2009 (Kamla Market)

→ 29-06-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

ANNEXE

I

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	19/1/2012	519676/2016	PRIYA SHARDA Vs. JDP CONSTRUCTIONS PVT LTD	/0 ()
2	Ct. Cases	18/1/2012	519677/2016	PRIYA SHARDA Vs. JDP CONSTRUCTION PVT LTD	/0 ()
3	Ct. Cases	975/1/2014	526599/2016	BANSAL FANNCY LADIES SUIT Vs. SATYA FAB	/0 (Lahori Gate)
4	Ct. Cases	976/1/2014	526600/2016	BANSAL FANNCY LADIES SUIT Vs. SATYA FAB	/0 (Lahori Gate)
5	Ct. Cases	977/1/2014	526601/2016	BANSAL FANNCY LADIES SUIT Vs. SATYA FAB	/0 (Lahori Gate)
6	Ct. Cases	958/1/2015	516379/2016	SUBHASH KHURANA Vs. ASHISH CHAURASIA	/0 (Sarai Rohilla)
7	Ct. Cases	617/1/2015	517568/2016	JAGMOHAN BEDI Vs. SSS ACCESSORIES	/0 (Rajinder Nagar)
8	Ct. Cases	278/2016	516681/2016	MUKESH LATA Vs. BAGPET INDUSTRIES LTD.	/0 (Hauz Qazi)
9	Ct. Cases	802/2016	534485/2016	BHUPENDER KUMAR Vs. INDERJEET PAL	/0 (Kamla Market)
10	Ct. Cases		509844/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. VEDANSHI CONSTRUCTIONS SUPPLIERS	/0 (Pahar Ganj)
11	Ct. Cases		509881/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. VEDANSH CONSTRUCTION SUPPLIERS	/0 (Pahar Ganj)
12	Ct. Cases		509918/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. ARVIND KUMAR	/0 (Pahar Ganj)
13	Ct. Cases		509921/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. JABER SINGH	/0 (Pahar Ganj)
14	Ct. Cases	36RT/2016	532791/2016	SANJAY GARG Vs. ASHOK KUMAR	/0 (Roop Nagar)
15	Ct. Cases		509525/2016	VIPIN SAWHNEY Vs. BABITA SHAH	/0 (Subzi Mandi)
16	Ct. Cases		511113/2016	VIPIN SAWHNEY Vs. SUSHIL SHAH	/0 (Subzi Mandi)
17	Ct. Cases		538031/2016	TATA CAPITAL FINANCE LTD. Vs. RAAKESH VERMA	/0 (Pahar Ganj)
18	Ct. Cases		538033/2016	TATA CAPITAL FINANCE LTD. Vs. MANISH	/0 (Pahar Ganj)
19	Ct. Cases		538036/2016	TATA CAPITAL FINANCE LTD. Vs. TINA ARORA	/0 (Pahar Ganj)
20	Ct. Cases		538043/2016	TATA CAPITAL FINANCIAL SERVICES LTD Vs. MANOJ BHATIA	/0 (Pahar Ganj)
Misc. cases/purpose					
21	Ct. Cases		1389/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. MOHAN SHARMA PROP SUNITA ELECTRIC DECORATOR	/0 (Karol Bagh)
22	Ct. Cases		2966/2017	INDERJEET SINGH GAMBHIR Vs. NAVISHA CHAUDHARY	/0 (Karol Bagh)
23	Ct. Cases		2968/2017	INDERJEET SINGH GAMBHIR Vs. NAVISHA CHAUDHARY	/0 (Karol Bagh)
24	Ct. Cases		2969/2017	INDERJEET SINGH GAMBHIR Vs. NAVISHA CHAUDHARY	/0 (Karol Bagh)
25	Ct. Cases		2970/2017	INDERJEET SINGH GAMBHIR Vs. NAVISHA CHAUDHARY	/0 (Karol Bagh)
Misc./ Appearance					
26	Ct. Cases		3642/2017	CAPITAL FIRST LTD Vs. RAMBABU RAMCHANDER	/0 (Rajinder Nagar)
27	Ct. Cases		8968/2017	M/S SAARTHAK REFRIGERATION Vs. M/S RAM COLD STORAGE	/0 (Kashmere Gate)
28	Ct. Cases		7007/2018	PARVEEN KUMAR Vs. MURARI LAL	/0 (Pahar Ganj)

25/17

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		7855/2018	CAPITAL FIRST LTD Vs. PARDEEP KUMAR	/0
30	Ct. Cases		7858/2018	CAPITAL FIRST LTD Vs. POOJA	/0
31	Ct. Cases		7860/2018	CAPITAL FIRST LTD Vs. INDU KISHAN TIWARI	/0
32	Ct. Cases		7862/2018	CAPITAL FIRST LTD Vs. MITRA	/0
33	Ct. Cases		7865/2018	CAPITAL FIRST LTD Vs. TEJINDER SINGH	/0
34	Ct. Cases		7866/2018	CAPITAL FIRST LTD Vs. INDU KISHAN	/0
35	Ct. Cases		7869/2018	CAPITAL FIRST LTD Vs. TARA DEVI	/0
36	Ct. Cases		7871/2018	CAPITAL FIRST LTD Vs. SHRIRAM SUBBAR	/0
37	Ct. Cases		7880/2018	CAPITAL FIRST LTD Vs. PARDEEP KUMAR	/0
38	Ct. Cases		7883/2018	CAPITAL FIRST LTD Vs. SUNIL KUMAR	/0
39	Ct. Cases		7886/2018	CAPITAL FIRST LTD Vs. VANYA KHANNA	/0
40	Ct. Cases		7888/2018	CAPITAL FIRST LTD Vs. PREETI TALWAR	/0
41	Ct. Cases		7890/2018	CAPITAL FIRST LTD Vs. SATENDRA KUMAR MISHRA	/0
42	Ct. Cases		7891/2018	CAPITAL FIRST LTD Vs. SUBHASH SHERSINGH	/0
43	Ct. Cases		7894/2018	CAPITAL FIRST LTD Vs. PREETI TALWAR	/0
44	Ct. Cases		7896/2018	CAPITAL FIRST LTD Vs. MUKESH	/0
45	Ct. Cases		7897/2018	CAPITAL FIRST LTD Vs. ISRAR	/0
46	Ct. Cases		2819/2018	CAPITAL FIRST LIMITED Vs. HUKAM SINGH	/0 (Rajinder Nagar)
47	Ct. Cases		5242/2018	KAWALJIT KAUR Vs. AARTI EXPORTS	/0
48	Ct. Cases		5739/2018	SMC INSURANCE BROKER PVT. LTD Vs. DICISION POINT	/0 (Darya Ganj)
49	Ct. Cases		6390/2018	M/S ITALIANO FABRIC Vs. M/S JINAAM FASION	/0 (Kotwali)
50	Ct. Cases		6391/2018	M/S ITALLIANO FABRIC Vs. M/S JINAAM	/0 (Kotwali)
51	Ct. Cases		10739/2018	DHARAM CHAND Vs. KULDEEP SINGH	/0 (Karol Bagh)
52	Ct. Cases		12751/2018	PARAMJIT SINGH BHASIN Vs. PUSHPAL SINGH	/2018 (Subzi Mandi)
53	Ct. Cases		17100/2018	SUNIL KUMAR Vs. MUKESH CHOPRA	/2018 (Roop Nagar)
54	Ct. Cases		17709/2018	SHILPI CABLE TECHNOLOGIES LTD Vs. NALLA SATHIBABU	/2018 (Pahar Ganj)
55	Ct. Cases		17710/2018	SHILPI CABLE TECHNOLOGIES LTD Vs. S SULIHA PARVEEN	/2018 (Pahar Ganj)
56	Ct. Cases		2222/2019	BANSAL CREDITS LTD Vs. RAJ KUMAR	/2019 (Darya Ganj)
57	Ct. Cases		8452/2019	BHUPNDER SINGH Vs. MEENAKSHI	/2019 ()
58	Ct. Cases		8524/2019	ALLIED BLENDERS AND DISTILLERS PVT LTD Vs. JAI MAA KALI TRADERS	/2019 ()
59	Ct. Cases		8527/2019	ALLIED BLENDERS AND DISTILLERS PVT LTD Vs. PRASHANT KALKA	/2019 ()
60	Ct. Cases		8528/2019	ALLIED BLENDERS AND DISTILLERS PVT LTD Vs. PAVITRA KUMAR	/2019 ()
61	Ct. Cases		8905/2019	ICICI BANK LTD Vs. PAHWA PROMOTERS PVT.LTD AND ANOTHER	/0 ()
62	Ct. Cases		9934/2019	JAGMOHAN LAL Vs. RAM KISHOR	/2019 ()
63	Ct. Cases		9954/2019	AMIT KUMAR Vs. DEEPAK SIWAN	/2019 ()
64	Ct. Cases		80/2020	ARIHANT ELECTRICALS Vs. ONEXIS AUTOMATIONS PRIVATE LIMITED	/2019 (Darya Ganj)

Charge

**Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. AKRITI MAHENDRU**

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
65	Ct. Cases		5351/2017	M/S CAPITAL FIRST LIMITED Vs. R S P AND ASSOCIATES	/0 (Rajinder Nagar)
66	Ct. Cases		3167/2019	ADITYA WORLD VISION Vs. CVC OPTICALS PVT.LTD	/2019 (Kotwali)
Prosecution Evidence					
67	Ct. Cases	573RT/2016	523446/2016	POOJA AGGARWAL Vs. PANKAJ KUMAR SRIVASTAVA	/0 (Subzi Mandi)
68	Ct. Cases		509994/2016	MUNNI DEVI SHARMA Vs. ANITA GOLA	/0 (Chandni Mahal)
69	Ct. Cases		5786/2018	SUDHIR Vs. NIRMALA @ ICCHHE	/0 (I.P. Estate)
70	Ct. Cases		15364/2018	DEVANG MITTAL Vs. ANKUSH DOGRA	/2018 (Sadar Bazar)
71	Ct. Cases		15365/2018	DEVANG MITTAL Vs. ANKUSH DOGRA	/2018 ()
Defence Evidence					
72	Ct. Cases	1627/2016	517196/2016	DR. SURESH KUMAR GULATI Vs. ISHWAR PRASAD	/0 (Sarai Rohilla)
Order on Misc. Application					
73	Ct. Cases	795/1/2013	526240/2016	MS JAIN ENTERPRISES Vs. MS SHREE BEHARIJEE PAPER MART	/0 (Hauz Qazi)
74	Ct. Cases	796/1/2013	526241/2016	MS JAIN ENTERPRISES Vs. MS SHREE BEHARIJEE PAPER MART	/0 (Hauz Qazi)
Final Arguments					
75	Ct. Cases	1834/2015	515002/2016	KANICA MATHUR Vs. SUKRAM MEENA	/0 (Kotwali)
76	Ct. Cases		511309/2016	MUKAT LAL NARESH KUMAR Vs. MS GOYAL SUGAR CO.	/0 (Sadar Bazar)
Judgement					
77	Ct. Cases	786/1/2013	523555/2016	MOHD ISMAIL QURESHI Vs. MOHD SALEEM	/0 (Sadar Bazar)

25/7

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Anuj Aggrawal
Additional Sessions Judge
Criminal Cause List Dated 30-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	103/2015	28357/2016	STATE Vs. BHARAT KUMAR ETC. 2ACCUSED	95/2012 (Hauz Qazi) — 01-06-20
2	SC	22/2016	28633/2016	STATE Vs. RAJAN SINGH @ ABHISHEK @ DEWAN	10/2016 (Rajinder Nagar) — 08 ⁰⁵ / ₂₀
3	M Crl		162/2018	STATE Vs. SATPAL ETC	14/1998 (I.P. Estate) — 23 ⁰⁵ / ₂₀
4	M Crl		163/2018	STATE Vs. SATPAL ETC	14/1998 (I.P. Estate)
5	Cr Rev		903/2018	RAM KHLADI Vs. STATE	/00 - 10-07-20
6	M Crl		9/2019	STATE Vs. ASHOK KUMAR AND ANR	314/2000 (Sarai Rohilla) — 14-05-20
7	M Crl		26/2019	STATE Vs. ANGREJ	37/1999 ()
8	M Crl		27/2019	STATE Vs. MANISH KUMAR	106/2000 (Nabi Karim)
9	M Crl		28/2019	STATE Vs. MUKESH @ SONU AND ANR	04/2000 (Partap Nagar)
10	Cr Rev		450/2019	ZAINUL ABEDEEN AND ORS. Vs. THE STATE AND ORS.	/00 - 21-05-20
11	CA		432/2019	SANJAY DANDONA Vs. STATE AND ANR	/00 — 23 ⁰⁵ / ₂₀
12	CA		433/2019	SANJAY DANDONA Vs. THE STATE AND ANR	/00
13	CA		434/2019	SANJAY DANDONA Vs. STATE AND ANR	/00
14	CA		435/2019	SANJAY DANDONA Vs. STATE AND ANR	/00
15	CA		14/2020	DANISH Vs. STATE	/00 - 08-05-20
Charge					
16	SC		552/2019	STATE Vs. AJAY KUMAR	59/2019 (Burari) — 16 ⁰⁵ / ₂₀
Prosecution Evidence					
17	SC	52/2015	27336/2016	STATE Vs. MOHD. AHMED (SUP. CH.) CO SONU	148/2010 (Burari) — 11-05-20
18	SC		29016/2016	STATE Vs. TASHI DHUNDUP	0285/2016 (Timar Pur) — 22 ⁰⁵ / ₂₀
19	SC		471/2018	STATE Vs. AKRAM HUSSAIN.	44/2018 (Hauz Qazi) — 16 ⁰⁵ / ₂₀
Statement of Accused					
20	SC	69/2015	28325/2016	STATE Vs. VIJAY PAL SINGH ETC	31/2012 (Hauz Qazi) — 01-06-20
21	SC		180/2018	STATE Vs. DEEPAK @ JILE SINGH	333/2017 (Nabi Karim) — 04 ⁰⁵ / ₂₀
Misc. Arguments					
22	Cr Rev		455/2019	SANJEEV GUPTA AND ANR Vs. STATE AND ANR	/00 - 06-05-20
Final Arguments					
23	SC	63/2013	27796/2016	STATE Vs. KAVITA @ SABINA	122/2010 (Kamla Market) — 28 ⁰⁴ / ₂₀
Arguments					
24	CA		41/2020	CHARAN SINGH Vs. STATE	/00 - 13-05-20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room No. 347

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:24

Next date of hearing

			Next date of hearing
1	CS SCJ 95807/16	CHANDER PRABHA Vs. GULSHAN KUMAR	31.08.20
2	CS SCJ 95808/16	CHANDER PRABHA Vs. KESHAV KUMAR	31.08.20
3	CS SCJ 94614/16	S. CHAND CO. PVT LTD Vs. YOGESH GUPTA	10.08.20
4	CS SCJ 1358/17	ICICI BANK LTD Vs. RAHUL GUPTA	10.08.20
5	CS SCJ 1391/19	NAND KISHORE Vs. RAJ KAUR	17.08.20
6	CS SCJ 2482/19	SHIVA PRODUCTS Vs. USHA TRADERS	17.08.20
7	EX 1874/19	POOJA MAGGO Vs. INDER YADAV @ KALE	04.07.20
8	CS SCJ 230/19	RAJESH KUMAR PATWARI Vs. YOGESH SHARMA	10.08.20
9	CS SCJ 2699/18	OM PARKASH SINGH Vs. SURINDER SINGH CHANDOK	27.07.20
10	CS SCJ 142/19	GHANSHYAM DASS SAKKARWAL Vs. SHITU VERMA	11.05.20
11	CS SCJ 1621/19	IMRAN NIZAM Vs. RAZZLE DAZZLE	27.07.20
12	CS SCJ 865/19	SUNIL JINDAL Vs. BSES YAMUNA POWER LTD	27.07.20
13	CS SCJ 94725/16	SMT. SUDESH KUMAR Vs. SMT. KANTA RANI	24.08.20
14	CS SCJ 94933/16	SMT. KANTA RANI Vs. SMT. SUDESH KUMAR	24.08.20
15	CS SCJ 93323/16	DAYA NAND Vs. CHAND RAM	10.08.20
16	CS SCJ 97643/16	NAVEEN MANCHANDA Vs. PRAVEEN MANCHANDA	10.08.20
17	CS SCJ 96394/16	KANTA RANI Vs. SUDESH KUMARI	24.08.20
18	CS SCJ 999/17	SATINDER KUMAR BHASIN Vs. NARINDER KUMAR MALIK	13.07.20
19	Misc SCJ 60084/16	SMT. SUMAN GOGIA Vs. SH. BHAGAT RAJ	04.05.20
20	CS SCJ 94829/16	SUMAN GOGIA Vs. BHAGAT RAJ	04.05.20
21	Misc SCJ 60307/16	NARESH KUMAR Vs. SHYAM PRAKASH	01.05.20
22	CS SCJ 936/19	SUHAIL UR REHMAN BAQAI Vs. MOHD. AFZAL	27.07.20
23	CS SCJ 94053/16	RAJA RAM Vs. NAND LAL	24.04.20
24	CS SCJ 3285/16	RAJ RANI Vs. SUB REGISTRAR-III	20.04.20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Puneet Pahwa
Additional Rent Controller

श्री पुनीत पाहवा
SH. PUNEET PAHWA
अतिरिक्त किश्या नियंत्रक (2) केन्द्रीय
Addl. Rent Controller (2) Central
कमरा नं. - 36
Room No. 36
तीस हजारी न्यायालय, दिल्ली
Teesari Court, Delhi

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	95/2015	79412/16	S.D. KHANDELWAL Vs. AJUDHIA PARKASH GUPTA ORS.] 14/7
2	RC ARC	225/2015	78916/16	RANI JAIN Vs. GOPAL CHAND TAPARIA] 14/7
3	EX		99432/16	HARISH Vs. ZATOON - 18/7
4	Misc RC ARC		57/17	KAILASH CHAND GUPTA Vs. DEVENDER SINGH - 14/7
5	EX		47/20	PIYUSH SHARMA Vs. VEENA DEVI] 18/7
6	EX		49/20	JAI PRAKASH SHARMA Vs. VEENA DEVI] 18/7
7	EX		50/20	MOHD. ZAFAR Vs. MOHD. AKBAR @ RAJU] 14/7
8	EX		450/20	GURPREET SINGH Vs. RAKESH VACCHAR] 14/7
9	RC ARC		129/20	NEELAM GUPTA Vs. KISHAN LAL] 14/7
10	RC ARC		170/20	KAPIL KUMAR SHARMA Vs. ASHOK] 14/7
11	RC ARC		171/20	NANAK CHAND Vs. SUBEDAR] 14/7
12	RC ARC		172/20	SURESH CHAND Vs. SUNIL] 14/7
Plaintiff/Petitioner Evidence				
13	RC ARC	88/2014	79351/16	MUNNI DEVI Vs. NANDLAL] 26/8
14	RC ARC	87/2014	79356/16	MUNNI DEVI Vs. MURLIDHAR] 26/8
15	RC ARC	9/2014	77958/16	SHOBHA RANI MEHRA Vs. SH. GURCHARAN GHAI ANR. - 26/8
16	RC ARC	308/2014	80082/16	SHRI ANIL KUMAR Vs. SMT. KASTURI DEVI - 16/5
17	RC ARC	614/2014	77641/16	MRS. SAROJ Vs. KHATTU MAL - 26/8
Defendant/Respondent Evidence				
18	RC ARC		486/18	SEEMA GUPTA Vs. SALEKH CHAND JAIN] 20/8
19	RC ARC		487/18	SMT. SEEMA GUPTA Vs. VINOD KUMAR JAIN] 20/8
Misc. Arguments				
20	RC ARC	1008/2014	77654/16	MANOJ KUMAR GUPTA Vs. RAMESH CHAND - 20/7
Misc./ Arguments				
21	Misc Ex		49/19	ABDUL WAHAB Vs. MOHD. IRFAN - 17/8
22	RC ARC		530/19	NAVIN SOMANI Vs. RAJENDER KUMAR] 22/7
23	Misc RC ARC		296/19	NAIMA KHATOON Vs. ASLAM] 22/7

Room No.

36

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate

POORVA MEHRA
Metropolitan Magistrate
Mahila Court-01, (Central District)
Room No. 343
Tis Hazari Courts, Delhi

Criminal Cause List Dated 30-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases		9045/2018	SNEHAL CHAUHAN Vs. RAHUL CHAUHAN	/0 (Darya Ganj)
2	EX CRL		123/2018	SHAKRA BEE Vs. FIROZ KHAN	/2018 (Darya Ganj)
3	EX CRL		46/2019	BHAWNA Vs. SANCHIT SOLANKI	/2019 (Nabi Karim)
4	EX CRL		52/2019	SUMERA PARVEEN Vs. MOHD. NADEEMUDDIN	/2019 (Darya Ganj)
5	Ct. Cases		5729/2019	RENU Vs. CHANDRAPRAKASH	/2019 (Jama Masjid)
6	Cr. Case		9280/2019	STATE Vs. SHAHZEB AZAD	58 /2017 (Hauz Qazi)
7	EX CRL		122/2019	RESHMA AND ANOTHER Vs. MEHRAJUDDIN AND ORS	/2019 (Chandni Mahal)
8	EX CRL		124/2019	FIRDOS AND ANOTHERS Vs. MOHD SHAFIQ AND ORS	/2019 (Chandni Mahal)
9	Ct. Cases		13324/2019	FARZANA Vs. MOHD URMAN	/2019 (Darya Ganj)
10	EX CRL		13/2020	SUMERA PARVEEN Vs. MOHD NADEEMUDDIN AND ANR	/2020 (Nabi Karim)
11	Cr. Case		1215/2020	STATE Vs. SUSHIL SHARMA	47 /2019 (Hauz Qazi)
Charge					
12	Cr. Case		15495/2018	STATE Vs. MANOJ	57 /2017 (Kamla Market)
13	Cr. Case		551/2020	STATE Vs. AJAY KUMAR	372 /2018 ()
Prosecution Evidence					
14	Ct. Cases	168/6/2013	516439/2016	SHAHEEN RUSTAM Vs. MOHD NAEEM AHMED	/0 (Kamla Market)
15	Ct. Cases	17/6/2015	521177/2016	BHAWNA Vs. SANCHIT SOLANKI ORS	/0 (Nabi Karim)
16	Ct. Cases	10/6/2016	527894/2016	SANA NAVED Vs. NAVED FARHAT ORS.	/0 (Darya Ganj)
17	Cr. Case	62/2/2016	287239/2016	STATE Vs. NITIN VERMA	180 /2015 (Hauz Qazi)
18	Cr. Case	65/2/2016	301649/2016	STATE Vs. JITENDER SINGH	231 /2015 (Chandni Mahal)
19	Cr. Case		309621/2016	STATE Vs. AJAY KUMAR DEO	03 /2014 (Kamla Market)
20	Cr. Case		4995/2017	STATE Vs. TANVIR BEGUM	112 /2016 (Jama Masjid)
(Main Matter : Cr. Case/0000050/2017)					
21	Ct. Cases		13363/2017	DEEPTI MAHESHWARI Vs. VARUN MAHESHWARI	/0 (Rajinder Nagar)
(Main Matter : Ct. Cases/0000218/2017)					
22	Cr. Case		4655/2018	STATE Vs. MOHD FAISAL	215 /2016 (Hauz Qazi)
23	Cr. Case		7211/2018	STATE Vs. SANDEEP VERMA	162 /2017 (Hauz Qazi)
24	Cr. Case		6169/2019	STATE Vs. AZAIN	140 /2018 ()
Defence Evidence					
25	Ct. Cases	282/1/2009	535028/2016	SAMREEN Vs. KHALIL QURESHI	/0 (I.P. Estate)

1/6/20

R.N. 136

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Satish Kumar
Additional Sessions Judge

Criminal Cause List Dated 30-03-2020 Total Cases:4

Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence		995/2018	STATE Vs. MAHFOOZ - 11/5/2018 PE	274 /2018 ()
		671/2019	STATE Vs. SURESH SHARMA - 11/5/2018 PE	535 /2018 (Burari)
		833/2019	STATE Vs. HARISH ARORA (SENIOR CITIZEN) - 11/5/2018 PE	172 /2019 (Kamla Market)
		839/2019	STATE Vs. PINKU @ ARVIND - 12/11/5/2018 PE	253 /2019 (Pahar Ganj)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		5990/18	ICICI Bank Vs. SUNIL KUMAR — 18.4.20
2	ARBTN		521/18	AJAY TYAGI AND ORS. Vs. CHOLAMANDLAM INVESTMENTS AND FINANCE COMPANY LIMITED — 15.4.20
3	CS (COMM)		214/18	ICICI BANK LIMITED Vs. RAVI DHIMAN — 29.5.20
4	CS (COMM)		321/18	ICICI BANK LIMITED Vs. PRAKASH SINGH — 29.5.20
5	CS (COMM)		328/18	ICICI BANK LIMITED Vs. DHANANJAY SINGH — 29.5.20
6	CS (COMM)		331/18	ICICI BANK LIMITED Vs. PRAVEEN — 29.5.20
7	CS (COMM)		1487/19	ICICI Bank Vs. AMRIT KAUR — 29.5.20
8	CS (COMM)		1489/19	ICICI BANK LIMITED Vs. DEEPAK MISHRA — 29.5.20
9	CS (COMM)		1536/19	BANK OF BARODA Vs. GYANANDER PRAKASH AND ANR. — 29.5.20
10	CS (COMM)		1723/19	ICICI Bank Vs. SHILPI GUPTA — 29.5.20
11	CS (COMM)		1948/19	PUNJAB NATIONAL BANK Vs. SAGAR VIJ AND ORS. — 29.5.20
12	CS (COMM)		1951/19	PUNJAB NATIONAL BANK Vs. ROHIT KUMAR THAKUR — 29.5.20
13	CS (COMM)		1984/19	ICICI Bank Vs. BABU LAL SANKHLA — 29.5.20
14	CS (COMM)		2073/19	ANU PRODUCTS LTD. Vs. SATISH SINGHAL AND ORS. — 29.5.20
Plaintiff/Petitioner Evidence				
15	CS (COMM)		421/19	PARMOD AGGARWAL Vs. GOYAL EMPORIUM AND ORS. — 29.5.20
Misc. Arguments				
16	ARBTN	6A/2013	84282/16	AMAR NATH VIJ Vs. MS COTTON WORLD — 16.4.20
17	ARBTN		46/17	M/S MANAK CONSTRUCTION PVT. LTD. Vs. TATA POWER DELHI DISTRIBUTION LTD. AND ANR.
18	ARBTN		43/17	M/S MANAK CONSTRUCTION PVT. LTD. Vs. TATA POWER DELHI DISTRIBUTION LTD. AND ANR.
19	ARBTN		44/17	M/S MANAK CONSTRUCTION PVT. LTD. Vs. TATA POWER DELHI DISTRIBUTION LTD. AND ANR. 16.4.20
20	ARBTN		45/17	M/S MANAK CONSTRUCTION PVT. LTD. Vs. TATA POWER DELHI DISTRIBUTION LTD. AND ANR.
21	ARBTN		47/17	M/S MANAK CONSTRUCTION PVT. LTD. Vs. TATA POWER DELHI DISTRIBUTION LTD. AND ANR.
22	ARBTN		643/17	AMAR NATH VIJ (since deceased) Vs. M/S NITISH TEXTILE — 16.4.20
Final Arguments				
23	ARBTN	81/2015	84419/16	FIIT JEE LTD. Vs. MANISH SAHNI — 16.4.20
24	CS (COMM)		219/19	ICICI BANK LTD Vs. SONU TYAGI — 29.5.20

Senior Civil Judge cum RC, Central, THC
 IN THE COURT OF Sh. Dharendra Rana
 JSCC-cum-Addl. SCJ-cum-Guardian Judge
 CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:32

R.No-12

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Doc. Filing Civil	9311/2016	27417/16	✓ MADHU GUPTA Vs. NORTH DELHI MUNICIPAL CORPORATION - 13/7/20
2	EX	21/2016	96468/16	✗ R.K.SAHANI Vs. SANJAY OTHERS - 13/7/20
3	CS SCJ		1947/16	✓ RAVINDER SONI Vs. ISRAR AHMED 13/7/20
Misc./ Appearance				
4	Misc Ex		41/19	✗ SANGEETA JAIN Vs. RAJ KUMAR NIGAM - 20/7/20
Misc. cases/purpose				
5	RCA SCJ		38/19	✓ KHALID QURESHI Vs. MOHD. JAVED - 20/7/20
Misc./ Appearance				
6	EX		2306/19	[SURENDER (LR OF DECEASED KARTAR SINGH) Vs. MUNICIPAL CORPORATION OF DELHI ✗ BIMLA Vs. MUNICIPAL CORPORATION OF DELHI MURTY Vs. MUNICIPAL CORPORATION OF DELHI BALA Vs. NORTH DMC] - 27/7/20
7	EX		2307/19	
8	EX		2308/19	
9	EX		2348/19	
Misc. cases/purpose				
10	RCA SCJ		40/19	✓ SUNDER LAL Vs. KUNTESH KUMARI - 20/7/20
11	CS SCJ		3753/19	✓ SANJAY KUMAR JAIN Vs. VINOD KUMAR - 27/7/20
Plaintiff/Petitioner Evidence				
12	CS SCJ	328/2014	96332/16	✓ SAMEENA PARVEEN @ YASMEEN Vs. MOHD. ABID] 24/8/20
13	Doc. Filing Civil	30109/2015	27582/16	
14	CS SCJ		3024/15	✓ RAJIV CHAUDHARY Vs. NORTH DELHI MUNICIPAL CORPORATION
15	CS SCJ		2231/18	✓ DHANNU DABI Vs. NORTH DELHI MUNICIPAL CORPORATION 24/8/20
Defendant/Respondent Evidence				
16	CS SCJ	470/2013	521/16	✓ DILIP DEY Vs. UMA RANI - 18/5/20
17	Doc. Filing Civil	50593/2015	27429/16	✓ RAMESH AGGARWAL Vs. DEEPAK SHARMA - 18/5/20
18	CS SCJ		2840/18	✓ REETA Vs. NORTH DELHI MUNICIPAL CORPORATION - 18/5/20
Misc. Arguments				
19	CS SCJ	348/2014	96812/16	✓ TALSEEM AHMED Vs. TARANJIT SINGH - 06/7/20
Misc./ Arguments				
20	Doc. Filing Civil	52198/2015	27441/16	✓ ABHISHEK KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION - 13/7/20
21	Doc. Filing Civil	52195/2015	27452/16	✓ SIRAJ KHAN Vs. NORTH DELHI MUNICIPAL CORPORATION - 13/7/20
22	Misc DJ	32/2015	79/16	✓ R.K. SAHNI Vs. SANJAY - 06/7/20
23	MCA SCJ		1215/16	✓ SUBHASH CHANDER SHARMA Vs. BIJENDER SINGH - 20/7/20
Misc. Arguments				
24	CS SCJ		2848/16	✓ NIRAJ GUPTA Vs. RUCHI BAID - 27/7/20
25	CS SCJ		2240/17	✓ S.N. MALIK Vs. NORTH DELHI MUNICIPAL CORPORATION 27/7/20
Misc./ Arguments				
26	MCA SCJ		30/17	✓ VIMALJIT KAUR AND GAINDO Vs. BSES YAMUNA POWER LTD - 10/8/20
27	RCA SCJ		37/17	✓ RANI BALA Vs. RAJAN KUMAR VASHISTH - 24/8/20
Misc. Arguments				
28	CS SCJ		3303/17	✓ MOHD UVAIS Vs. MOHD. KASHIF - 20/7/20
29	CS SCJ		1372/18	✓ ASHOK KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION - 20/7/20
Final Arguments				
30	CS SCJ	227/2011	97388/16	✓ ANIL KUMAR Vs. KASTURI DEVI - 06/7/20
31	CS SCJ	542/2013	99956/16	✓ SUSHILA RANI Vs. VISHAL SHARMA - 06/7/20
Consideration				

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Dhirendra Rana
JSCC-cum-Addl. SCJ-cum-Guardian Judge
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:32

12

S.No.	Case Type	Old Case No.	Case No.	Title
32	CS SCJ		604/20	SUNIT PAL SINGH Vs. MUNICIPAL CORPORATION OF DELHI - 10/8/20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
 IN THE COURT OF Mr. Rajinder Singh
 Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	34/2014	11307/16	SATWANT KAUR SARNA Vs. RAMESH BHARDWAJ 29/7/2020
2	CS DJ	157/2016	12721/16	ICICI BANK LIMITED Vs. KULDEEP GULATI - 30/7/2020
3	EX	28/2016	23505/16	OM PARKASH Vs. MADAN KUMAR - 29/7/2020
4	CS DJ		2628/17	MOHD. ASIM AND ANR Vs. MOHD. ZUBER KHAN - 30/7/2020
5	EX		648/18	KAMINI Vs. DINESH YADAV - 29/7/2020
6	CS DJ		1781/18	PAWAN KUMAR YADAV Vs. BINA KUMARI YADAV 29/7/2020
7	CS DJ		1782/18	PAWAN KUMAR YADAV Vs. UMA YADAV AND ORS. 29/7/2020
8	CS DJ		2141/18	STATE BANK OF INDIA Vs. NEHA VERMA AND ORS.
9	CS DJ		5908/18	ICICI BANK LIMITED Vs. RAJESH
10	CS DJ		5909/18	ICIC BANK LIMITED Vs. VIJAY PAL 29/7/2020
11	CS DJ		5910/18	ICICI BANK LIMITED Vs. PAWAN KUMAR
12	M Ex		114/18	GOYAL MG GASES PVT. LTD. Vs. ATUL GLASS INDUSTRIES LTD.
13	EX		170/19	HDFC BANK LIMITED Vs. SH. KISHORE KUMAR AND ANOTHER
14	CS DJ		356/19	SATYA SAINI AND ORS. Vs. VIJAY SAINI AND ORS.
15	CS DJ		357/19	MOHD. SHAHID Vs. MOHD. YUNUS SIDDIQUI 30/7/2020
16	CS DJ		358/19	YASMEEN SHAHID Vs. MOHD. YUNUS SIDDIQUI 30/7/2020
17	RCA DJ		42/19	ISHAQ THROUGH HIS LRS AND ORS Vs. SARIA DEVI - 29/7/2020
18	CS DJ		52/20	RAMWATI Vs. KALAWATI AND ANR - 30/7/2020
19	CS DJ		85/20	SUDHIR KUMAR AGGARWAL AND ANR Vs. RAKESH BANSAL - 29/7/2020
20	CS DJ		112/20	AMIT CHAUDHARY Vs. POONAM SINGH - 30/7/2020
21	EX		184/20	VINEET SETHI THROUGH LRS Vs. DHARAMPAL SHARMA
Misc./ Appearance				
22	EX		208/20	SHEHLA NAWAB (NAVED) Vs. AKHTARI BEGUM @ ANNU 29/7/2020
23	Misc DJ		202/20	MAHAVIR PRASAD MUDGAL Vs. MANOJ KUMAR CHOPRA AND ORS.
Plaintiff/Petitioner Evidence				
24	CS DJ		18887/16	ASLAM AND OTHERS Vs. MASOOD FARACHA
25	CS DJ		20115/16	ICICI Bank Vs. MAHESH GOVINDANASARI 14/8/2020
26	CS DJ		20117/16	ICICI Bank Vs. RAJ SUSHIR
27	CS DJ		1535/17	ANU PRODUCTS LTD Vs. YASHPAL SINGH CHOUHAN AND ANR 17/8/2020
28	CS DJ		1927/17	ICICI Bank Vs. CHANDRA SHEKHAR JAH
29	CS DJ		850/18	KANNA PACKAGING PVT LTD. Vs. SHREEDHAR MILD FOODS LIMITED - 18/8/2020
Defendant/Respondent Evidence				
30	CS DJ	589/2015	17046/16	VIDYAWATI Vs. SANGEETA - 14/7/2020
Misc. Arguments				
31	CS DJ	39/2015	13720/16	RAJIV KUMAR SINGHAL Vs. TITANO INTERIORS AND ANR 28/8/2020
Misc./ Arguments				
32	M Ex		39/18	OM PRAKASH Vs. MADAN KUMAR - 31/8/2020
Misc. Arguments				
33	CS DJ		6641/18	RAJEEV JAIN Vs. DEVINDER KUMAR SINGH - 28/8/2020
34	CS DJ		768/19	RAVI PRAKASH MITTAL Vs. KAMLA MITTAL AND ORS. - 31/8/2020
Misc./ Arguments				

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
 IN THE COURT OF Mr. Rajinder Singh
 Additional District Judge (ADJ)
 CIVIL CAUSE LIST DATED 30-03-2020 Total Cases: 43

Case Type	Old Case No.	Case No.	Title	
M Ex		654/19	CRAFTS INDIA Vs. PARDEEP SOLANKI	} 31/8/2020
Arguments		118/20	SHEHLA NAWAB (NAVED) Vs. AKHTARI BEGUM @ ANNU	
Misc DJ				
Final Arguments				
37 CS DJ	256/2014	13320/16	GURMEET SINGH Vs. NARENDER SINGH	- 15/7/2020
38 CS DJ	116/2016	10583/16	PARMINDER SINGH Vs. APC LAND DEVELOPERS PVT. LTD ORS.	- 18/7/2020.
Order on Misc. Application				
39 CS DJ	138/2016	60138/16	SH. PREM CHAND SHARMA Vs. SH. N. K. ARORA	- 20/4/2020
Final Arguments				
40 CS DJ	376/2016	15282/16	SHAKUNTALA GUPTA Vs. KESHO PRASAD DUBEY ORS.	- 17/7/2020
41 CS DJ	500/2016	14948/16	RAJIV SHARMA Vs. SANJEEV SHARMA	- 17/7/2020
42 CS DJ		3007/17	ICICI Bank Vs. PANKAJ KUMAR SINGH	- 15/7/2020.
43 CS DJ		3995/17	ICICI Bank Vs. DINESH KUMAR	- 17/7/2020.

(44) MCA. DJ/1/2020 - UAS PHARMACEUTICALS (P) LTD. - 03/9/2020.
 VS.
 APS FREIGHT TRAVEL (P) LTD.

Case Type	Old Case No.	Case No.	Title
M Ex		654/19	CRAFTS INDIA Vs. PARDEEP SOLANKI
Arguments		118/20	SHEHLA NAWAB (NAVED) Vs. AKHTARI BEGUM @ ANNU
Misc DJ			
Final Arguments			
37 CS DJ	256/2014	13320/16	GURMEET SINGH Vs. NARENDER SINGH
38 CS DJ	116/2016	10583/16	PARMINDER SINGH Vs. APC LAND DEVELOPERS PVT. LTD ORS.
Order on Misc. Application			
39 CS DJ	138/2016	60138/16	SH. PREM CHAND SHARMA Vs. SH. N. K. ARORA
Final Arguments			
40 CS DJ	376/2016	15282/16	SHAKUNTALA GUPTA Vs. KESHO PRASAD DUBEY ORS.
41 CS DJ	500/2016	14948/16	RAJIV SHARMA Vs. SANJEEV SHARMA
42 CS DJ		3007/17	ICICI Bank Vs. PANKAJ KUMAR SINGH
43 CS DJ		3995/17	ICICI Bank Vs. DINESH KUMAR

District and Sessions Judge, Central, THC
IN THE COURT OF MR. ARUN SUKHIJA
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	133/2016	9818/16	SAT RAM DAS Vs. JAI RAM DAS— 18/4
2	CS DJ	147/2016	12407/16	MONIKA RANI Vs. LALITA CHAUDHARY 21/5
3	CS DJ		21174/16	ASHA RAM AND SONS P. LTD. Vs. MOTHER BOON FOODS P. LTD. - 16/17 16/7/1
4	Misc DJ		493/18	JAG MOHAN LAL Vs. DDA - 9/7
5	CS DJ		6258/18	ICICI BANK LTD Vs. DINESH SINGH - 15/7
6	Misc DJ		885/18	THE BUDDHIST SOCIETY OF INDIA @ BHARTIYA BAUDH MAHA SABH AND ORS. Vs. C.M PIPPAL - 27/5
7	Misc DJ		515/19	PRAMOD KUMAR CHAUHAN Vs. NIRMAL SINGH AND ORS. - 8/7
8	CS DJ		191/20	SHABNAM Vs. MOHD SAQUIB AND ORS - 9/7
Plaintiff/Petitioner Evidence				
9	CS DJ	22/2014	10245/16	MS. BABY Vs. KRISHNA - 30/5
10	CS DJ		1134/17	THE BUDDIST SOCIETY OF INDIA Vs. BHARTIYA BAUDH MAHASABHA DELHI - 27/5
11	CS DJ		2989/17	SH. AZIMUDDIN Vs. MOHD. JAMEEL - 29/5
12	CS DJ		485/19	PRATIMA DÜLGACH Vs. CVC OPTICALS PVT. LTD. - 2/6
Defendant/Respondent Evidence				
13	CS DJ	172/2013	13578/16	MS SHARPEYE ADVERTISING PRIVATE LIMITED ORS Vs. YASHWANT SINGH - 1/6/20
14	CS DJ	448/2015	18639/16	LALITA CHAUDHARY Vs. MONIKA RANI ORS - 21/5
15	CS DJ	361-A/2016	11319/16	SUNIL KR. SHARMA Vs. JITENDRA SHARMA
16	CS DJ	361/2016	13356/16	SUNIL KUMAR SHARMA ANR. Vs. JITENDRA SHARMA 2/6
Misc. Arguments				
17	RCA DJ	47/2013	61021/16	BSES RAJDHANI POWER LTD. Vs. DELHI LAWN TENNIS ASSOCIATIONS - 7/7
18	CS DJ		187/19	LAL CHAND Vs. LATIKA MALHOTRA - 9/7
19	RCA DJ		43/19	PARKASH CHAND KAPOOR THROUGH LRS Vs. VINOD KAPOOR @ VINOD KUMAR - 8/4
Final Arguments				
20	CS DJ	119/2016	11281/16	MS K.S EXIM LIMITED Vs. THE ORIENTAL INSURANCE CO. LIMITED - 8/7
21	CS DJ	158/2016	13579/16	JAI KARAN Vs. VIRENDER SINGH - 9/7
Judgement				
22	CS DJ		2174/18	DR. (MRS.) ALKA G. GREWAL Vs. STATE BANK OF INDIA AND ORS] 4/4

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		3733/17	ASHA Vs. MADAN MOHAN
2	CS SCJ		2303/18	ICICI BANK LTD Vs. IMRAN QURESHI
3	CS SCJ		2198/19	HDFC BANK LIMITED Vs. AVINASH PANDEY
4	Misc SCJ		399/19	SATYA PRAKASH AGGARWAL Vs. VIPIN SHARMA
5	CS SCJ		2960/19	MOHAMMAD TAMSEEL QURESHI Vs. DELHI DEVELOPMENT AUTHORITY
6	CS SCJ		3065/19	JITENDER KUMAR JAIN Vs. MUKESH GUPTA
7	CS SCJ		3655/19	HEMA PADAM Vs. RAVINDRA SHARAN
Plaintiff/Petitioner Evidence				
8	CS SCJ	1370/2010	71370/10	ROSHNI DEVI Vs. GURENDER RANA
9	Misc SCJ	23/2014	60258/16	BALWAN SINGH Vs. OM PRAKASH ORS.
10	CS SCJ		82/17	SUPER CLASSIC (INDIA) Vs. NEE JEE HOMES
11	CS SCJ		3151/17	SUMAN CHADHA Vs. SONAM LUTHRA
(Main Matter : CS SCJ/0000384/2017)				
12	CS SCJ		1856/19	RAJ KUMAR VISHWAKARMA Vs. BALMUNI DEVI
Defendant/Respondent Evidence				
13	CS SCJ		3067/17	PANKAJ MAHAUR Vs. GURBHAI SINGH SALUJA
Misc. Arguments				
14	Misc SCJ	33/2014	59523/16	GAURAV GARG Vs. GIRDHAR GOPAL GUPTA
15	CS SCJ	337/2014	98584/16	GAURAV GARG Vs. GIRDHAR GOPAL GUPTA
16	CS SCJ		1338/18	SATBIR SINGH Vs. MAHENDER KUMAR
17	CS SCJ		1355/18	RITU RAJ RAI Vs. RAM BABU
18	CS SCJ		2344/19	BHAVNA SOOD Vs. ICICI BANK LIMITED
Final Arguments				
19	CS SCJ	48/2014	99741/16	JASVINDER KAUR Vs. KULVINDER KAUR CHATWAL
20	CS SCJ		2061/18	AMIT LUTHRA Vs. DHARMENDER

Court Room No - 354A

विवेक बेनीवाल
VIVEK BENIWAL
दीवानी न्यायाधीश-02 (केन्द्रीय)
Civil Judge-02 (Central)
कमरा नं. 354 ए, तृतीय तल
Room No. 354 A, 111rd Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Jitender Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc. cases/purpose					
1	MPC	35/2014	42135/16	CHHATER SINGH Vs. STATE] 01/09/2020
2	Misc DJ		61320/16	VINOD CHADHA Vs. STATE	
(Main Matter : PC/0000157/2003)					
3	CS DJ		6370/18	Smt. KAVITA and Smt. SUNITA Vs. ANIL KUMAR AND OTHERS] 01/09/20
4	MCA DJ		84/18	PARAMJEET KAUR Vs. KUNTA RANI SETH AND ORS	
5	CS DJ		377/19	KRISHNA RANI NAGPAL Vs. RAHUL NAGPAL	
6	CS DJ		378/19	KRISHNA RANI NAGPAL Vs. RAHUL NAGPAL AND ANOTHER	
7	RCA DJ		152/19	MRS. SHARDA DEVI W/O LATE SHRI BHIM SAIN (SENIOR) Vs. NORTH DELHI MUNICIPAL CORPORATION	
Plaintiff/Petitioner Evidence					
8	CS DJ	544/2014	12996/16	MS ATUL KUMAR ANUJ KUMAR Vs. RAVINDRA FED INDIA PVT. LTD.] 04/09/20
9	CS DJ	543/2014	12997/16	MS ATUL KUMAR ANUJ KUMAR Vs. RAVINDRA FEEDS INDIA PVT. LTD.	
10	CS DJ	542/2014	12998/16	VASUDEV AGRO INDIA PVT. LTD. Vs. RAVINDRA FEEDS INDIA PVT. LTD.	
11	CS DJ	187/2015	14748/16	DCB BANK LTD. Vs. BALWINDER SINGH A NR.	
Defendant/Respondent Evidence					
12	CS DJ	314/2015	13862/16	SUBHASH JOLIA ORS. Vs. OM PRAKASH JOLIA	— 05/06/20
Final Arguments					
13	CS DJ	672-B/2015	15303/16	SUNIL KUMAR YADAV Vs. MITHLESH KUARI GUPTA] 04/06/2020
14	RCA DJ		61977/16	LAXMI DEVI AND ANR Vs. RAM SWAROOP AND ANR	
15	RCA DJ		26/17	MEENU VERMA Vs. PREM KUMAR SRIVASTAVA	

R.No. 308

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. M.C. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:13

No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		6160/18	ICICI BANK LTD Vs. ANOOP SHARMA
2	CS (COMM)		95/18	ICICI Bank Vs. SONU RANA
3	CS (COMM)		497/19	ICICI Bank LTD Vs. KRIPA SHANKAR DUBEY
4	CS (COMM)		1102/19	ICICI BANK LIMITED Vs. SACHIN CHAUDHARY
5	CS (COMM)		1109/19	ICICI BANK LIMITED Vs. YOGESH KUMAR MALIK
6	CS (COMM)		1114/19	ICICI BANK LIMITED Vs. GOVIND SHARMA S/O NARAIN DUTT SHARMA
7	CS (COMM)		2219/19	ZIAUDDIN Vs. AIRCEL LTD. COMPANY AND ANR.
8	CS (COMM)		2468/19	ICICI BANK LIMITED Vs. ADESH KUMAR
9	CS (COMM)		2496/19	KRISHAN KUMAR Vs. SADHNA MEDICA PRIVATE LIMITED AND ANR.
Misc./ Appearance				
10	OMP (I) (COMM.)		19/20	M/S TATA CAPITAL FINANCIAL SERVICES LTD Vs. SONU AND OTHERS
11	CS (COMM)		378/20	SPINKS INDIA Vs. NIKHIL FOOT WEARS
Plaintiff/Petitioner Evidence				
12	CS (COMM)		144/19	ICICI Bank Vs. SANJAY GARG BORROWER AND RENU GARG CO BORROWER
13	CS (COMM)		1202/19	HEMA PADAM Vs. SOHAIL MIRZA

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	398/2016	13150/16	SARVESH GUPTA Vs. MS NATHU SWEETS ORS
2	CS DJ		3390/17	DEVENDER ANAND Vs. D D ENTERPRISES
3	Misc DJ		640/18	STEEL TOOLS INDIA Vs. JAGAN NATH AND SONS
4	CS DJ		205/19	GAGANDEEP SINGH Vs. GAURAV SONI
5	CS DJ		876/19	OM PRAKASH Vs. MANDEEP SINGH AND ANR
6	CS DJ		1185/19	SWATI Vs. VANDANA AND ANR
7	CS DJ		70/20	ANJALI SHARMA Vs. RAJ KUMAR SHARMA AND ORS.
8	RCA DJ		48/20	PUNJAB AND SIND BANK Vs. HARVINDER PAL SINGH
Plaintiff/Petitioner Evidence				
9	Counter Claim	34/2015	17/19	CHANDER KANTA Vs. SANJID BEGUM
10	CS DJ		2484/17	M/S SPACE4 BUSINESS SOLUTION PVT. LTD. Vs. DISTRICT ELECTION OFFICER GOVT OF NCT OF DELHI
11	CS DJ		2485/17	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. Vs. DISTRICT ELECTION OFFICER GOVT OF NCT OF DELHI
12	CS DJ		534/18	SUNDER LAL Vs. KAUSHALAYA DEVI AND OTHERS
13	TM		37/18	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. TRIMURTY STAR VISION
Defendant/Respondent Evidence				
14	CS DJ	43/2015	15517/16	SANJIDA BEGUM Vs. MOHAN SINGH
15	CS DJ	564/2016	16914/16	SMT. SUMITRA JAIN Vs. SANDEEP JAIN ANR.
Misc. Arguments				
16	CS DJ	352/2013	12708/16	BAKHTAWAR SINGH (SR. CITIZEN) Vs. PUSPA RAO ANR.
17	CS DJ	210/2016	9812/16	AMIT KUMAR Vs. RAJENDER SINGH ETC
18	CS DJ	546/2015	10000/16	VIJAY KUMAR FARSHWAL (SR. CITIZEN) Vs. MOHD. ATTA-LAH KHAN
19	Misc DJ	11/2015	61001/16	DAYA RAM Vs. UNION OF INDIA
20	CS DJ	551/2016	17226/16	RAJENDRI DEVI Vs. MUKESH KUMAR
21	CS DJ		863/17	MUJEEB AHMED AND ORS. Vs. RAMESH MAHAJAN AND ORS.
22	RCA DJ		161/17	HEMANT JOHAL AND ANR., Vs. BAL KISHAN GUPTA AND ANR.
23	RCA DJ		142/18	RAJINDER Vs. NORTH DELHI MUNICIPAL CORPORATION
24	Misc DJ		600/19	DAYA RAM Vs. RAGHUVIR SINGH
Final Arguments				
25	CS DJ	288/2016	11618/16	RANVIR KUMAR Vs. PARVEEN KUMAR
26	CS DJ	290/2016	9806/16	CHAMPA VERMA AND ORS. Vs. RANVIR KR. VERMA AND ORS.
27	CS DJ		19193/16	MIDASCARE PHARMACEUTICALS PVT LTD Vs. EMPLOYEES STATE INSURANCE
Judgement				
28	CS DJ	66/2016	10635/16	RAM LAL KANOJIA (SENIOR CITIZEN) Vs. THE STATE (NCT OF DELHI)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	398/2016	13150/16	SARVESH GUPTA Vs. MS NATHU SWEETS ORS
2	CS DJ		3390/17	DEVENDER ANAND Vs. D D ENTERPRISES
3	Misc DJ		640/18	STEEL TOOLS INDIA Vs. JAGAN NATH AND SONS
4	CS DJ		205/19	GAGANDEEP SINGH Vs. GAURAV SONI
5	CS DJ		876/19	OM PRAKASH Vs. MANDEEP SINGH AND ANR
6	CS DJ		1185/19	SWATI Vs. VANDANA AND ANR
7	CS DJ		70/20	ANJALI SHARMA Vs. RAJ KUMAR SHARMA AND ORS.
8	RCA DJ		48/20	PUNJAB AND SIND BANK Vs. HARVINDER PAL SINGH
Plaintiff/Petitioner Evidence				
9	Counter Claim	34/2015	17/19	CHANDER KANTA Vs. SANJID BEGUM
10	CS DJ		2484/17	M/S SPACE4 BUSINESS SOLUTION PVT. LTD. Vs. DISTRICT ELECTION OFFICER GOVT OF NCT OF DELHI
11	CS DJ		2485/17	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. Vs. DISTRICT ELECTION OFFICER GOVT OF NCT OF DELHI
12	CS DJ		534/18	SUNDER LAL Vs. KAUSHALAYA DEVI AND OTHERS
13	TM		37/18	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. TRIMURTY STAR VISION
Defendant/Respondent Evidence				
14	CS DJ	43/2015	15517/16	SANJIDA BEGUM Vs. MOHAN SINGH
15	CS DJ	564/2016	16914/16	SMT. SUMITRA JAIN Vs. SANDEEP JAIN ANR.
Misc. Arguments				
16	CS DJ	352/2013	12708/16	BAKHTAWAR SINGH (SR. CITIZEN) Vs. PUSPA RAO ANR.
17	CS DJ	210/2016	9812/16	AMIT KUMAR Vs. RAJENDER SINGH ETC
18	CS DJ	546/2015	10000/16	VIJAY KUMAR FARSHWAL (SR. CITIZEN) Vs. MOHD. ATTA-LAH KHAN
19	Misc DJ	11/2015	61001/16	DAYA RAM Vs. UNION OF INDIA
20	CS DJ	551/2016	17226/16	RAJENDRI DEVI Vs. MUKESH KUMAR
21	CS DJ		863/17	MUJEEB AHMED AND ORS. Vs. RAMESH MAHAJAN AND ORS.
22	RCA DJ		161/17	HEMANT JOHAL AND ANR., Vs. BAL KISHAN GUPTA AND ANR.
23	RCA DJ		142/18	RAJINDER Vs. NORTH DELHI MUNICIPAL CORPORATION
24	Misc DJ		600/19	DAYA RAM Vs. RAGHUVIR SINGH
Final Arguments				
25	CS DJ	288/2016	11618/16	RANVIR KUMAR Vs. PARVEEN KUMAR
26	CS DJ	290/2016	9806/16	CHAMPA VERMA AND ORS. Vs. RANVIR KR. VERMA AND ORS.
27	CS DJ		19193/16	MIDASCARE PHARMACEUTICALS PVT LTD Vs. EMPLOYEES STATE INSURANCE
Judgement				
28	CS DJ	66/2016	10635/16	RAM LAL KANOJIA (SENIOR CITIZEN) Vs. THE STATE (NCT OF DELHI)

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	413/2014	95335/16	GIAN CHAND BHATIA Vs. DELHI DAYAL BAGH → 30/06/20
2	CS SCJ	213/2016	3/16	MITHAN LAL Vs. PADMA → 07/07/20
3	EX		99549/16	MOHD. MUKEEM QURESHI Vs. SHAHEEN BEGUM → 13/07/20
4	Misc Ex		4/18	MOHD. MUKEEM QURESHI Vs. SHAHEEN BEGUM → 13/07/20
5	EX		1866/18	VIJAY KUMAR GUPTA Vs. DEEPAK GOYAL → 06/06/20
6	Misc SCJ		436/18	MOHD. MUKEEM QURESHI Vs. SHAHEEN BEGUM → 13/07/20
7	CS SCJ		106/19	ICICI BANK LIMITED Vs. GOPAL KUMAR → 09/07/20
8	CS SCJ		1223/19	ICICI BANK LTD. Vs. SANDEEP KUMAR OJHA → 09/07/20
9	Misc SCJ		274/19	MITHAN LAL (DECEASED) THROUGH LRS Vs. MUJIB → 07/07/20
10	CS SCJ		1769/19	ICICI BANK LTD. Vs. SARITA GHIMIREH → 17/07/20
Misc./ Appearance				
11	CS SCJ		2362/19	TRILOKI NATH MISHRA Vs. UMA MISHRA → 29/07/20
Misc. cases/purpose				
12	CS SCJ		3305/19	ICICI BANK LIMITED Vs. KULDEEP KUMAR → 20/07/20
Issues				
13	CS SCJ		332/19	VINOD SHARMA Vs. REKHA GUPTA → 14/07/20
14	CS SCJ		2361/19	DIAMOND COMICS PVT. LTD. Vs. SWAMI OSHO SURAJ → 15/07/20
Plaintiff/Petitioner Evidence				
15	CS SCJ	149/2012	96305/16	HARUN Vs. BIRENDER SINGH → 08/07/20
16	CS SCJ	20/2015	98600/16	YASHIN Vs. MOHSIN → 18/07/20
17	CS SCJ	269/2016	854/16	SUKDEV JANA @ SAURAV Vs. JUGUAL GUPTA → 05/08/20
18	CS SCJ		2066/17	RAJINDER KUMAR JINDAL Vs. SHRI SHYAM MANDAL DELHI (REGD.) → 23/07/20
19	CS SCJ		180/19	KANTA Vs. PARKASH → 28/07/20
Misc. Arguments				
20	CS SCJ	10/2014	98518/16	JAGMOHAN Vs. MAYA → 07/07/20
21	CS SCJ	16/2016	99759/16	MOHD. MUKEEM QURESHI Vs. SUHALEEN → 13/07/20
22	CS SCJ		1737/16	RAEES AHMED Vs. SHAKEEL AHMED → 17/07/20
(Main Matter : CS SCJ/0000300/2016)				
23	CS SCJ		2581/19	SURINDER GROVER Vs. TAHIR KHAN → 18/07/20
Final Arguments				
24	Misc SCJ	75/2014	60616/16	DAYA PRAKASH Vs. FAZLUDDIN → 15/05/20
25	CS SCJ	736/2014	95917/16	DAYA PRAKASH Vs. FAZLUDDIN → 15/05/20
26	CS SCJ	734/2014	95918/16	FAZLUDDIN Vs. DAYA PRAKASH → 15/05/20
Judgement				
27	CS SCJ	161/2016	95902/16	KANSHI RAM Vs. JAGAT PAL SINGH → 19/05/20

**Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller**

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:14

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	E-437/2014	78555/16	SADA NAND GOEL ANR Vs. SANSKARAN SURANA ANR - 06.07.20
2	EX	R-121/2015	97465/16	ANGOORI DEVI Vs. BRIJ BHUSHAN SHARAN ORS.] = 07.08.20
3	EX		782/19	RENU SHARMA Vs. KULDEEP JAISWAL
4	EX		1983/19	GUPTA BROTHERS Vs. EXPERT ELECTRIC WORKS → 27.07.20
5	EX		259/20	H.C. SHARMA Vs. SANJAY ANAND → 28.07.20
6	EX		478/20	MAHENDER Vs. PANKAJ JAIN → 03.07.20
Plaintiff/Petitioner Evidence				
7	RC ARC	1030/2014	78071/16	NAFEES AHMED Vs. SHAHIDA BEGUM ORS - 10.08.20
8	Misc SCJ	OU-36/2014	60500/16	SANSKARAN SURANA Vs. SADANAND GOEL ORS - 19.08.20
9	RC ARC		1120/18	MANJU GOYAL Vs. JUITEX INDIA - 20.08.20
Defendant/Respondent Evidence				
10	RC ARC		80816/16	KAPIL SHARMA ETC. Vs. KHADI ASHRAM THROUGH ITS → 31.07.20 MANTRI SH. YOGENDER GHAI.
Misc. Arguments				
11	EX	EX-89/2008	96637/16	SUBHASH CHAND SAINI Vs. VED PARKASH → 25.09.20
12	RC ARC	E-208/2012	79622/16	PREM LATA CHAUHAN Vs. UMA KANT
13	RC ARC	E-207/2012	79623/16	PREM LATA CHAUHAN Vs. RAJ KUMAR ANR] 29.09.20
14	RC ARC	E-987/2014	78541/16	SYED MUZAFFAR ALI Vs. PRAKASHWATI @ SAROJ → 30.09.20

Court No. 222

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Neelofer Abida perveen
ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 30-03-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		37/2020	S PARAMBIR SINGH Vs. STATE AND ORS (3)	/0 (DBG Road) — 4/8/20
Prosecution Evidence					
2	SC		28/2018	STATE Vs. MANISH @ MOHAN	127 /2017 (Nabi Karim) — 7/4/20
3	SC		176/2018	STATE Vs. GULSHAN	214 /2017 (Crime Branch-Central Delhi) — 10/7/20
4	SC		268/2018	STATE Vs. SONU GUPTA ETC.	537 /2006 (DBG Road) — 6/6/20
5	SC		249/2018	STATE Vs. GAURAV SHARMA (4)	491 /2017 (Timar Pur) — 11/5/20
Arguments					
6	CA		485/2019	RAKESH ANAND Vs. JAI PRAKASH ANAND	/0 0 } 5/8/20
7	CA		486/2019	GAURAV ANAND Vs. JAI PRAKASH ANAND	/0 0 }

Room. No. 27

**Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:19**

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC		377/19	PANCHAYTI DHARMARTH TRUST Vs. USHA GUPTA
2	RC ARC		742/19	ALOK JAIN Vs. SORAB ALI
3	RC ARC		743/19	ALOK JAIN Vs. KASHI NATH RAI
4	EX		2325/19	RAW JUTE TRADING AND INDUSTRIES LTD. Vs. ANURADHA BHAMBRI
5	RC ARC		46/20	ZAMIRUDDIN @ ZAMINUDDIN Vs. MANJIT SINGH
6	RC ARC		112/20	ZIAUDDIN Vs. DEVI CHAND
7	EX		438/20	RAMESH CHAND BHATIA Vs. NAVEEN KUMAR JAIN
8	EX		439/20	CHAMAN LAL BHATIA Vs. NAVEEN KUMAR JAIN
Defendant/Respondent Evidence				
9	RC ARC		554/18	RAJ BALA Vs. ASHWINI KUMAR
Misc. Arguments				
10	RC ARC		492/17	VIJAY KUMAR AGGARWAL Vs. SAVITRI KUMARI
11	RC ARC		879/18	MANJU MITTAL Vs. RAKESH KUMAR DAWAR
12	RC ARC		81/19	SHAZIA AHMAD Vs. NATHU LAL
13	RC ARC		269/19	MOHD. RAHIS Vs. MOHD. AAKIL
14	RC ARC		293/19	RAJENDER PRASAD JAIN Vs. BHAJAN LAL
15	RC ARC		388/19	SHUBHAM JAIN Vs. KHANNA SAREES
16	RC ARC		414/19	LOKESH KUMAR Vs. VINAY SHARMA
17	RC ARC		435/19	PARVESH KUMAR BASIL Vs. SURESH KUMAR AHUJA @ SHYAMU
Order				
18	RC ARC		636/18	LAXMI DEVI Vs. MOHD. TALHA
19	RC ARC		643/18	LAXMI DEVI Vs. RAJESH BUCHA

2/7/20
FP

1/5/20 RE

2/7/2020
Argu

6/7/2020
Argu

16/04/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Geetanjali
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ		19999/16	LIC HOUSING FINANCE LTD Vs. HIMANSHU BHATT 28/05
2	CS DJ		20002/16	LIC HOUSING FINANCE LTD Vs. SHOBHIT AGGARWAL 28/05
3	CS DJ		20004/16	LIC HOUSING FINANCE LTD Vs. SUNIL KUMAR 28/05
4	CS (COMM)		571/20	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. UNITED CABLE COMBINATION 23/05
5	Misc DJ		432/17	MOHIT YADAV AND ORS Vs. BALWANT SINGH AND ORS 28/05
6	CS DJ		2885/17	AHUJA BOOK COMPANY Vs. MODERN INSTITUTE OF MEDICAL SCIENCE ANR 28/05
7	CS DJ		1956/18	ST. STEPHENS HOSPITAL SOCIETY Vs. CHRYSOLITE VINCENT AND ORS 28/05
8	CS DJ		6416/18	TANMAY BISWAS Vs. KAMLESH 28/05
9	CS DJ		597/19	MOHIT JAIN Vs. TRANS UNION CIBIL LIMITED and ORS 28/05
10	CS DJ		875/19	BHAGYASHREE BOTHRA Vs. RANJEET SINGH CHAWLA 28/05
11	RCA DJ		10/20	INDER PAL KALRA Vs. PRAMOD KUMAR AND ORS 28/05
12	RCA DJ		11/20	K N GOYAL Vs. TOTAL APPLICATION SOFTWARE COMPANY PVT LTD 28/05
13	CS DJ		274/20	AADHAR AGGARWAL Vs. SURBHIT KUMAR JAIN 28/05
Issues				
14	CS (COMM)		572/20	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. VANDE MAHAMAYA CABLE NETWORK 12/05
Plaintiff/Petitioner Evidence				
15	CS DJ		20020/16	JAI PRAKASH Vs. JAI BHAGWAN 21/07
16	CS DJ		20134/16	M/S SHAHDAB ELYAS CO LTD Vs. M/S JAYDEE SAHNI AND COMPANY 21/07
17	CS DJ		20135/16	LIC HOUSING FINANCE LTD. Vs. UMA KANT SHARMA 21/07
18	CS DJ		2884/17	AHUJA BOOK COMPANY Vs. MODERN DENTAL COLLEGE AND RESEARCH CENTRE AND ANR 21/07
19	CS (COMM)		493/20	UCO BANK Vs. DEEPAK ARORA AND ORS 29/05
Defendant/Respondent Evidence				
20	CS DJ	423/2016	10178/16	USHA BINDAWALA Vs. TARACHAND BINDAWALA 03/06
21	CS DJ	355/2016	14607/16	SANJIV NARULA Vs. PARGAT SINGH ANR 03/06
22	CS DJ	477/2016	10530/16	SH. CHAWLI DEVI AND OTHER Vs. SH. TULSI DASS 04/06
23	CS DJ		21252/16	RAMESH KOTIYA Vs. SAVITRI 04/06
Misc. Arguments				
24	Misc DJ	4/2014	60518/16	MAHESH KUMAR SHARMA Vs. RAKESH KUMAR SHARMA OTHERS 14/07
Misc./ Arguments				
25	TM	24/2016	1072/16	MS SHRIRAM PISTONS RINGS LTD. Vs. RAVINDER SINGH 06/06
Misc. Arguments				
26	CS DJ		20058/16	MANGAL SAIN Vs. RADHEY SHAYM SAIN 14/07
27	CS DJ		141/18	OM PRAKASH Vs. OM PRAKASH GOHRI AND ANR 14/07
28	CS DJ		822/18	VIMAL KUMAR TAHEEM Vs. DR MUKTESH CHAND AND ORS 14/7
29	CS DJ		5945/18	SHAHSI SACHDEVA and ORS. Vs. VIKAS SACHDEVA and ORS 15/07
30	CS DJ		6389/18	SITA RAM SUREKA (HUF) Vs. M/s BASANT KUMAR SATISH KUMAR BIYANI (HUF) and ANR. 15/07
31	CS DJ		903/19	LIVSMART HOSPITALITY PVT. LTD. Vs. MARS INFRASTRUCTURE 15/07
Final Arguments				

District and Sessions Judge, Central, THC

IN THE COURT OF Ms. Geetanji

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title
32	CS DJ	285/2016	9715/16	PARVEEN KATHURIA ANR. Vs. KULWANT KAUR ORS. 06/07
33	CS DJ	433/2016	13105/16	IQBAL AHMED Vs. GULZARO BEGUM ORS. 06/07
34	CS DJ		19940/16	SUBEY SINGH Vs. SURAJ BHAN 06/07
35	CS DJ		20512/16	VISHESH SAGAR Vs. M/S ZETA LEATHER EXPORTS AND ANR 7/7
36	RCA DJ		203/17	KAMAL KISHORE Vs. ROHTAS KUMAR 07/07
37	RCA DJ		83/18	VINAY KUMAR Vs. PREM SINGH 07/07
Order on Misc. Application				
38	CS DJ		6369/18	SURESH LOHIA Vs. DAYA RAM and ORS. 06/07
Final Arguments				
39	RCA DJ		162/18	CHIRAGUDDIN Vs. GOVIND RAM (SINCE DECEASED) 08/07 THROUGH LRS. and ORS.
Judgement				
40	RCA DJ		61987/16	TATA PWOER DELHI DISTRIBUTION LTD. Vs. ANIL KUMAR MITRA 08/07
Order				
41	TM		21/17	M/S SUPER CASSETTES INDUSTRIES P. LTD. Vs. TARUN CABLE NETWORK 02/05

Senior Civil Judge cum BC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		511/18	ICICI BANK LIMITED Vs. NEERAJ
2	Counter Claim		12/19	BAL KISHAN AND ANR. Vs. SUSHEELA DEVI
3	CS SCJ		1921/19	ICICI BANK LTD Vs. CHANDRAPRABHU INFRASTRUCTURE P LTD
4	Counter Claim		18/19	M/S JAN PRIYA PHARMA Vs. JASBIR SINGH
Misc./Appearance				
5	EX		1872/19	P.K. JENA Vs. AMIT JAIN
Misc. cases/purpose				
6	EX		2123/19	DEEP CHANDRA Vs. ANIL KUMAR YADAV
7	EX		2574/19	VINAY KUMAR Vs. M/S NORTHERN INDIA CARRIERS AND ANR.
8	CS SCJ		60/20	MADHUR GOEL Vs. HANDLOOM AGENCIES
9	CS SCJ		67/20	MADHUR GOEL Vs. DHEERAJ CHAND
10	CS SCJ		69/20	MADHUR GOEL Vs. LULU DECOR
11	CS SCJ		71/20	MADHUR GOEL Vs. KRISHAN MURARI SONI
12	CS SCJ		72/20	MADHUR GOEL Vs. ASHUTOSH PANDEY
Issues				
13	CS SCJ		2782/19	ZUBAIR HAROON Vs. MS. MEHNAZ
Plaintiff/Petitioner Evidence				
14	CS SCJ	142/2013	1506/16	RAMESH CHAND NIGAM Vs. LAXMI DEVI NIGAM
15	CS SCJ	62/2016	99413/16	ASHOK KUMAR Vs. SHANTI DEVI
16	CS SCJ		2861/17	ARIHANT ELECTRICALS Vs. PROTONIC SYSTEMS INDIA PVT LTD
17	CS SCJ		3823/18	JASBIR SINGH Vs. NITIN KAPOOR
Defendant/Respondent Evidence				
18	CS SCJ		1709/16	VIMAL KUMAR GOYAL Vs. MOHIT ADLAKHA
Misc. Arguments				
19	CS SCJ		1502/19	SMT. BHAJAN KAUR Vs. SMT. SHILPA BHARDWAJ AND ANR.
Final Arguments				
20	CS SCJ	529/2013	97056/16	DEVKI NANDAN SHARMA Vs. RAMESH GUPTA
21	Misc. SCJ		394/18	SH. DEVKI NANDAN SHARMA Vs. RAMESH GUPTA AND ANR.

N/O H-

13/7/20

13/7/20

(COURT NO. 137-A)

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MR. AJEET NARAYAN

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

06-07-2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	331/2/2012	292448/2016	STATE Vs. KULDEEP SINGH	359 /1995 (Sadar Bazar)
2	Ct. Cases	584/1/2015	513547/2016	DINESH MITTAL Vs. PIER-ONE CONSTRUCTION PVT LTD	/0 (Kotwali)
3	Ct. Cases	312RT/2015	528867/2016	STATE BANK OF INDIA Vs. MURARI RAM	/0 (DBG Road)
4	Ct. Cases	45/1/2016	531120/2016	MS SHREE PRASHNATH INDUSTRIES Vs. SANJAY CHAWLA	/0 (Sarai Rohilla)
5	Ct. Cases	374/1/2016	532707/2016	MS VANTAGE INTEGRATED SECURITY SOLUTIONS PVT.LTD Vs. MS VISION TECH SECURITY CONTROL	/0 (Kotwali)
6	Ct. Cases	375/1/2016	532708/2016	MS VANTAGE INTEGRATED SECURITY SOLUTIONS PVT.LTD Vs. MS FORTUNE 500	/0 (Kotwali)
7	Ct. Cases	788/1/2016	533752/2016	T T LTD. Vs. D K CREATIONS PVT.LTD	/0 (DBG Road)
8	Ct. Cases		510301/2016	TARUN KUMAR Vs. VISHAL THAKURAL	/0 (Subzi Mandi)
9	Ct. Cases		510613/2016	PRAVEEN GARG Vs. SUKHJIT SINGH	/0 (Karol Bagh)
10	Ct. Cases		537939/2016	VIJAYA BANK Vs. SHAMIM AHMED	/0 (Pahar Ganj)
11	Ct. Cases		539872/2016	NIZAMUDDIN Vs. SUDHIR MADAN	/0 (Subzi Mandi)
12	Ct. Cases		623/2017	SURESH KUMAR Vs. RAJESH BHALLA	/0 (Burari)
13	Ct. Cases		12230/2017	CAPITAL FIRST LTD. Vs. ANITA NARULA	/0 (Rajinder Nagar)
14	Ct. Cases		12364/2017	RAJESH NEGI Vs. RANI	/0 (Subzi Mandi)
15	Ct. Cases		12713/2017	SANTOSH SAINI Vs. SURENDER KUMAR	/0 (Darya Ganj)
16	Ct. Cases		14694/2017	M/S CAPITAL FIRST LTD Vs. ROHIT KUMAR	/0 (Rajinder Nagar)
17	Ct. Cases		15078/2017	POOJA FINELEASE LTD Vs. MANISH YADAV	/0 (Rajinder Nagar)
18	Ct. Cases		15813/2017	VANTAGE INTEGRATED Vs. M/S VISION TECH	/0 (Kotwali)
19	Ct. Cases		222/2018	M/S CAPITAL FIRST LTD Vs. SHAN MOHD	/0 (Rajinder Nagar)
20	Ct. Cases		226/2018	M/S CAPITAL FIRST LTD Vs. SHAN MOHD	/0 (Rajinder Nagar)
21	Ct. Cases		238/2018	M/S CAPITAL FIRST LTD Vs. SHAN MOHD	/0 (Rajinder Nagar)
22	Ct. Cases		583/2018	CAPITAL FIRST LTD. Vs. METALORE OVERSEAS	/0 (Rajinder Nagar)
23	Ct. Cases		587/2018	CAPITAL FIRST LTD. Vs. METALORE OVERSEA	/0 (Rajinder Nagar)
Misc. cases/purpose					
24	Ct. Cases		1101/2018	SURESH RANA Vs. ROHIT RAI	/0 (Burari)
Misc./ Appearance					
25	Ct. Cases		1994/2018	THE EXCHANGE AGENIES Vs. PRAVEEN KUMAR	/0 (Civil Lines)
26	Ct. Cases		2589/2018	CAPITAL FIRST LTD. Vs. LAKHMENDER RAJ KUMAR	/0 (Rajinder Nagar)
27	Ct. Cases		13125/2018	SANDEEP ARORA Vs. KASHNI CREATION	/2018 (Kotwali)
28	Ct. Cases		18245/2018	RAKESH GUPTA Vs. VISHAL SHARMA	/2018 ()
29	Ct. Cases		18512/2018	THE BHARAT CO-OPERATIVE Vs. DHARMENDER KUMAR	/2018 (Roop Nagar)
30	Ct. Cases		20099/2018	KAUSHAL Vs. VINOD	/2018 (Sadar Bazar)
31	Ct. Cases		20485/2018	RAKESH BANSAL Vs. DEVENDER SHEKHRI	/2018 ()
32	Ct. Cases		79/2019	LIFE LINE INDIA Vs. DILIP TIWARI	/2018 ()
33	Ct. Cases		80/2019	LIFE LINE INDIA Vs. DILIP TIWARI	/2018 (Kotwali)

6-7-20

6-7-2

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MR. AJEET NARAYAN

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

6-7-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		583/2019	JANAK VERMA Vs. KRISHNA INFRACON	/2019 (Pahar Ganj)
35	Ct. Cases		584/2019	NARESH KUMAR KATYAL Vs. KRISHNA INFRACON	/2019 (Pahar Ganj)
36	Ct. Cases		585/2019	MANOJ KUMR KATYAL Vs. KRISHANA INFRACON	/2019 (Pahar Ganj)
37	Ct. Cases		586/2019	SARITA KATYAL Vs. KRISHANA INFRACON	/2019 ()
38	Ct. Cases		587/2019	KRISHAN KUMAR Vs. KRISHNA INFRACON	/2019 ()
39	Ct. Cases		588/2019	SANCHIT KATYAL Vs. KRISHNA INFRACON	/2019 (Pahar Ganj)
40	Ct. Cases		589/2019	MEENA KATYAL Vs. KRISHNA INFRACON	/2019 ()
41	Ct. Cases		590/2019	SONIKA Vs. KRISHNA INFRACON	/2019 ()
42	Ct. Cases		591/2019	RAKESH KUMAR KATYAL Vs. KRISHNA INFRACON	/2019 ()
43	Ct. Cases		3833/2019	NEW SARASWATI HOUSE INDIA Vs. RAJA SIMHAN	/2019 (Darya Ganj)
44	Ct. Cases		8656/2019	ASHISH KAPUR Vs. SUDHIR KUMAR KABA SECURITY SYSTEMS PRIVATE LIMITED Vs. SRO RAMWATAR AND COMPANY	/2019 (Rajinder Nagar)
45	Ct. Cases		9003/2019	DORSET INDUSTRIES PRIVATE LIMITED Vs. BHAGWATI ENTERPRISES	/2019 ()
46	Ct. Cases		9004/2019	SAGIR AHMED ALVI Vs. BHAWANA PRERNA	/2019 (Kamla Market)
47	Ct. Cases		10274/2019	SAGIR AHMED ALVI Vs. VIDYOTMA RANI	/2019 ()
48	Ct. Cases		10275/2019	ICICI BANK LTD Vs. RAJIT MALHOTRA	/2019 ()
49	Ct. Cases		11356/2019	SHAMA ZAHEER Vs. SARV AWAS HOUSING BHIWADI PVT.LTD	/2019 ()
50	Ct. Cases		11874/2019	AMINUDDIN SAYYED Vs. SARV AWAS HOUSING BHIWADI PVT.LTD	/2019 ()
51	Ct. Cases		11875/2019	VIKAS SATIJA Vs. GAURAV GERA	/2020 (Sarai Rohilla)
52	Ct. Cases		1646/2020	SUDARSHAN KUMAR SATIJA Vs. GAURAV GERA	/2020 (Sarai Rohilla)
53	Ct. Cases		1653/2020		
Charge					
54	Cr. Case	10/2C/2012	288661/2016	STATE Vs. YOGESH DUTT ETC	278 /2002 (Civil Lines)
Prosecution Evidence					
55	Ct. Cases	59/PG/2011	514486/2016	MS PREABHATAM ADVERTISING PVT. LTD Vs. SANJEEV BHEL	/0 (Pahar Ganj)
56	Ct. Cases	31/1C/2012	534694/2016	CHANDER PAL Vs. PAWAN KUMAR PRAVEEN CHAWLA Vs. GURVINDER SINGH	/0 (Civil Lines)
57	Ct. Cases	339RT/2015	532437/2016	NAVJYOTI Vs. PAUL AND COMPANY	/ ()
58	Ct. Cases		247/2017	PAWAN KUMAR Vs. AMRIK SINGH	/0 (Subzi Mandi)
59	Ct. Cases		6959/2017	PAWAN KUMAR Vs. PARAMJEET SINGH BAGGA	/0 (Subzi Mandi)
60	Ct. Cases		6960/2017	AMAN JEET SINGH Vs. JAGDISH SHARMA	/0 (DBG Road)
61	Ct. Cases		10223/2017	VISHESH Vs. NIDDAN FOUNDATION TRUST	/0 (Bara Hindu Rao)
62	Ct. Cases		1967/2018	SURESH KHANDELWAL Vs. UJJWAL NARANG	/2018 ()
63	Ct. Cases		14791/2018		

Statement of Accused

6-7-20

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MR. AJEET NARAYAN
Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:77

6-7-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
64	Ct. Cases		15224/2017	RAKESH KUMAR MITTAL Vs. YOGESH KUMAR	/0 (Karol Bagh)
Defence Evidence					
65	Ct. Cases	4/1/2015	524658/2016	KULWANT KAUR Vs. SHARDA GEMS AND JEWELS PVT LTD	/0 (Karol Bagh)
66	Ct. Cases	479/1/2015	520970/2016	KULWANT KAUR Vs. SHARDA GEMS JEWELS PVT LTD	/0 (Karol Bagh)
67	Ct. Cases	478/1/2015	520971/2016	KULWANT KAUR Vs. SHARDA GEMS JEWELS PVT LTD	/0 (Karol Bagh)
68	Ct. Cases		542482/2016	SANDEEP MISHRA Vs. GUNJAN DEVI	/0 (Burari)
Final Arguments					
69	Ct. Cases	4/DB/2011	514441/2016	RAKESH KUMAR. Vs. MS SACHAN AGRO PRIVATE LIMITED	/0 (DBG Road)
70	Ct. Cases	296/K/2012	516279/2016	NAVEEN CHANDOK Vs. TRICOLITE ENGINEERING PVT LTD	/0 (Karol Bagh)
71	Ct. Cases		2477/2017	GUJRAT AMBUJA CEMENT Vs. LAXMI VENKATESH	/()
72	Ct. Cases		2479/2017	GUJRAT AMBUJA CEMENT Vs. LAXMI VENKATESH	/()
Judgement					
73	Ct. Cases	181RT/2015	528820/2016	TARACHAND MUNNALAL Vs. MAHINDRA MANUFACTURING	/0 (Pahar Ganj)
74	Ct. Cases	1RT/2015	520021/2016	TARA CHAND MUNNA LAL Vs. MAHINDRA MANUFACTURING	/0 (Pahar Ganj)
75	Ct. Cases	2RT/2015	520022/2016	TARA CHAND MUNNA LAL Vs. MAHINDRA MANUFACTURING	/0 (Pahar Ganj)
76	Ct. Cases	3RT/2015	522025/2016	TARA CHAND MUNNA LAL Vs. MAHINDRA MANUFACTURING	/0 (Pahar Ganj)
77	Ct. Cases		4037/2018	LALIT TYAGI Vs. RAJ PAL	/0 (Timar Pur)

6-7-20

6-7-20